1736220  24/09/2008
HEMANTBHAI MANUBHAI PATEL
trading as ;GEETA TEA TRADERS
PLOT NO.11, GAJRAJ NAGAR, BEHIND WABALE CRUSER, AURANGABAD RD., SHENDI, DIST. AHMEDNAGAR (M.S.)
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
SUNFEAST CAKE 'O' MANIA

2581105  16/08/2013

ITC LIMITED
VIRGINIA HOUSE, 37, J. L. NEHRU ROAD, KOLKATA - 700 071, STATE OF WEST BENGAL.
MANUFACTURER, MERCHANTS AND EXPORTERS
an Indian Company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
1385699, 1401242

KOLKATA
Coffee, tea, cocoa, sugar, rice and preparations made therefrom such as rice cakes, artificial coffee, tapioca and sago,
flour and preparations made from cereals including ready to eat snack foods made from flour, atta, maida, rice, gram, corn,
wheat including pasta, macaroni, pizzas, noodles, papad, wafers chips, crispy snacks, rice cakes, popcorn, cornflakes,
maizeflakes, oatflakes, vermicelli, spaghetti, tortillas, tacos, semolina, bread, gingerbread, cookies, biscuits, ultra thin
biscuits, malt biscuits, crackers, pastry, and confectionery, lozenges, mint for confectionary, bubble gum and chewing
gum, pepper mint sweets, marzipan, pralines, puddings, tarts, ices, honey, treacles, yeast, baking powder, salt, mustard,
vinegar, sauces (condiments), spices, ice
MAKUM GOLD

2821718    30/09/2014
SUJALI TEA & INDUSTRIES LTD.
"THE LEGACY", 25A, Shakespeare Sarani, 2nd Floor, Kolkata - 700 017, State of West Bengal
Manufacturers, merchants and traders.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :07/05/2014

KOLKATA
Tea
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “GOLD”..
Trade Marks Journal No: 1948, 18/05/2020 Class 30

2873423 01/01/2015
PRAKASH MOTWANI
PLOT NO 94 FLAT NO 103, S.B. APARTMENT, RATAN LAL NAGAR KANPUR U.P
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (M.I.G.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since: 09/12/2011

DELHI
SNACK, PUFF, KACHARI, CONFECTIONERY, PAPAD, SPICES, BREAD, BISCUIT, NOODLES, WHEAT PRODUCTS, TEA,
COFFEE INCLUDED IN CLASS-30
Trade Marks Journal No: 1948, 18/05/2020 Class 30

PRIDE EXIM PVT. LTD.
trading as; PRIDE EXIM PVT. LTD.
NARESH BHUVAN, NO.1, KAPOOR SOCIETY, VIJAPUR-382870. DIST. MEHSANA. GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SPICES, INSTANT MIX, WHOLE SPICES, READY TO MIX SPICES, BESAN, ATTA, MAIDA, SAUJI INCLUDED IN CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
2982760   11/06/2015
MAHAVEER YADUVANSHI
TEACHER COLONY, BUJ URG ROAD, DABRA, GWALIOR (M.P.)
MANUFACTURER AND TRADER
A SOLE PROPRIETORSHIP CONCERN
Used Since :01/04/2015
MUMBAI
FLAVOURED ICE CANDY
3010617  16/07/2015
KRITIKA AGRO INDUSTRIES PVT. LTD.
Birsinghpur Chowk, Kalyanpur, Samastipur, Bihar-848102, India
Manufacturer and Merchant
a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
TOHFA

3019512  29/07/2015
AYESHA EXPORT PRIVATE LIMITED
trading as; AYESHA EXPORT PRIVATE LIMITED
AYESHA MANZIL, NAWASGANJ, KISHANGANJ, PIN-855108
MANUFACTURER, MERCHANT, TRADERS, EXPORTER.
Used Since : 25/04/2014
KOLKATA
TEA.
BOXER TEA
3022356  03/08/2015
RAMESH KUMAR MAHARAJ
trading as ;SANJU TEA TRADERS
C/O.SREE DINESH MAHARAJ,NEAR SHIV MANDIR,PO.SANGI VIA GHOGHARDIHA,DIST.MADHUBANI,BIHAR,PIN-847402.
MERCHANT, TRADERS.
Used Since :17/01/2015
KOLKATA
TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “TEA” .
3089489  30/10/2015
AYESHA EXPORT PRIVATE LIMITED
trading as; AYESHA EXPORT PRIVATE LIMITED
AYESHA MANZIL, NAWASGANJ, KISHANGANJ, PIN-855108, BIHAR
MANUFACTURER, MERCHANT, TRADER.
Used Since: 25/04/2014
To be associated with:
3019512
KOLKATA
TEA.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3019512.
132 BRAND
3127790 16/12/2015
PAWAN KUMAR AGARWAL
trading as; TANSUKH RAI PAWAN KUMAR
NAYA BAZAR, SILIGURI - 734005, DARJEELING, WEST BENGAL.
MANUFACTURER, MERCHANT, TRADERS.
Used Since: 02/04/2015
KOLKATA
RICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "BRAND"..
3145545    31/12/2015
STAR DREAMS EXIM PVT. LTD
PHASE - 2, PLOT NO. 145, GIDC, NARMADA NAGAR, BHARUCH, GUJARAT,
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
COPY HART
106, GURUNAGAR SOCIETY, OPP. BARODA PRESTIGE, VARACHHA ROAD, SURAT 395006
Used Since :26/03/2012
AHMEDABAD
ATTA IN CLASS-30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
KOYEL SOYABARI
3161432 18/01/2016
RUPLAL SAHA
trading as; SAHA FOOD PRODUCTS
CHAKCHAKA, INDUSTRIAL ESTATE, COOCHBIHAR, PIN-736156, WEST BENGAL
MANUFACTURER & MERCHANT & SERVICE,
PROPRIETORSHIP FIRM
Used Since: 12/12/2014
KOLKATA
SOYA CHUNKS. SOYA BARI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SOYABARI".
3196463  29/02/2016
PERFECT FMCG PVT. LTD.
4, GANESH CHANDRA AVENUE, 8TH FLOOR, KOLKATA 700013.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
KAMALIA ASSOCIATES
202, Jessore Road, Shyam Lake Garden, Block C, Flat No. 519 (g), Kolkata - 700089
Used Since : 15/08/2015

To be associated with:
3196462

KOLKATA
CHOCOLATES, ASSORTED CHOCOLATES, CHOCOLATE SYRUP, CHOCOLATE POWDER, CHOCOLATE CHIPS,
CHOCOLATE BISCUITS, CHOCOLATE CANDY, CHOCOLATE BARS, CHOCOLATE PASTE, CHOCOLATE DIP, CHOCOLATE
WAFERS, INCLUDED IN CLASS 30.
3216467  22/03/2016
PRITHVI TEA CO. PVT. LTD.
trading as ;PRITHVI TEA CO. PVT. LTD.
CF-366,SECTOR-1, SALT LAKE, KOLKATA - 700 064.
MANUFACTURER, MERCHANT & TRADER.
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA - 700 001.
Used Since : 31/07/2008
KOLKATA
TEA INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Prithvi tea
EXCEPT AS DEPICTED.
3221095    29/03/2016
SAA VISHNU BAKERS PRIVATE LIMITED
FB- 13, 1598, RAJDANGA MAIN ROAD, KOLKATA- 700107
MANUFACTURER & MERCHANT
Used Since :01/03/2016
KOLKATA
PREPARATIONS MADE FROM CEREALS, FLOUR AND BAKING ITEMS, BEING BISCUITS, COOKIES, AND OTHER
CONFECTIONERY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD Cashew Touch
EXCEPT AS DEPICTED.
SUNANDAN

3222182  30/03/2016
SH. SUNANDAN GARG
trading as ;SUNANDAN AGRO FOODS
287, WARD NO.-7, PREM NAGAR, DCM WALI GALI, TOHANA, HARYANA.
MANUFACTURERS AND MERCHANTS
Used Since :10/09/2014
DELHI
TRADING OF RICE
3245790  29/04/2016
PADMINI NAYAK
trading as ;M/S NISHANT AGRO ENTERPRISES
AT-NISHANTNIVAS, DHARAMPUR, PO-GOPALPUR ON SEA, GANJAM, PIN-761002, ODISHA
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360, ICE FACTORY ROAD, MANA VILLAS, COLLEGE SQUARE, CUTTACK 753 003, ODISHA, INDIA
Used Since : 18/03/2016
KOLKATA
SPICES
3357514 06/09/2016
SUVIC FOODS AND CONFECTIONERIES PVT LTD
trading as ;IM LITO
10TH Floor Block 2, 50 Jawahar Lal Nehru Road, Kolkata 700071, West Bengal
Manufacturer and Merchants
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2016
KOLKATA
CONVENIENCE FOOD AND SAVORY SNACKS, SWEETS (CANDY), CANDY BARS AND CHEWING GUM, CANDY DECORATIONS FOR CAKES, CARAMELS [CANDY]
IN USE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO EXCLUSIVE RIGHT TO USE OF DESCRIPTIVE MATTERS APPEARING ON THE LABEL EXCEPT AS SUBSTANTIAL SHOWN..
CALCIBION

3357789  08/09/2016

AFKINZ SUISSE INDIA PRIVATE LIMITED
303, SHIV LOK, JANSATH ROAD, MUZAFFARNAGAR - 251 001, (U.P.).
Manufacturer, Merchant, Exporter and Trader

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 11/02/2009

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ice cream, Chewing Gum, Candies, Toffees, Lozenges, Jelly, Chocolate, Biscuits, Ready to eat Snacks food, Coffee and Cocoa based Nutritional Powder or Beverages, Ready to Drink powder preparations.
3401197  02/11/2016
M/S RAVI FOODS PVT LTD
# 7-4-112/1, Maduban Colony Road, Kattedan, Hyderabad - 500 077
Manufacturers, Traders and Marketers
Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.NO. 3-6-290, FLAT NO. 406, AZIZ TOWERS, HIMAYAT NAGAR, HYDERABAD-500029, TELANGANA, INDIA.
Used Since : 21/07/2011
To be associated with:
928956, 1366496
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
3448587  03/01/2017
MR. DHANESH AGRAWAL, MR. RAJENDRA AGRAWAL, MR. MAHESH AGRAWAL, MR. NITIN AGRAWAL, MR. CHETAN GOYAL
trading as Shreeram Food Products
Village. Saigata, Tah. Bramhapuri, Dist, Chandrapur - 441 206 (Maharashtra)
Manufacturer & Trader
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :10/04/2006
MUMBAI
Rice
3465721  25/01/2017
ALOK KUMAR PANDEY
PANDEY PATTI, GAURI SHRI RAM, VISHUNPURA KUSHINAGAR, U.P.-274302
MERCHANTS
Used Since :17/01/2017
DELHI
TEA FOR SALE IN INDIA AND EXPORT IN CLASS 30
3466917  26/01/2017
SHRUTI SWARAJ
trading as ;WAKE & BAKE
NOIDA-100,NOIDA-201301
MANUFACTURER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :21/01/2017
DELHI
Bakery items
M.K MODERN BAKERY

3477604 08/02/2017
MUBARAK MANSOORI
trading as: MUBARAK MANSOORI
N-108, SHOP ABUL FAZAL ENCLAVE, PART -1, OKHLA, KH NO-314, NEW DELHI, 110025,
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICES PVT LTD
S-193, SCHOOL BLOCK SHAKARPUR, DELHI, 110092

Used Since: 12/12/2016

DELHI
TOAST, RUSK, INCLUDING ALL DESCRIPTIONS IN CLASS 30
NEW ROSHAN BAKERS (NRB)

3477863  08/02/2017

MOHD ANWAR

trading as ; MOHD ANWAR

L-44, ABUL FAZAL ENCLAVE, PART -1, PILI PULIA JAMIA NAGAR, OKHLA NEW DELHI, 110025

MANUFACTURER AND TRADERS

NEW APPLICATION

Address for service in India/Attorney address:

QSEK INTELLECTUAL SERVICES PVT LTD
S-193, SCHOOL BLOCK SHAKARPUR, DELHI, 110092

Used Since : 02/06/2011

DELHI

TRADING AND MANUFACTURING OF RUSK, INCLUDING ALL DESCRIPCATIONS IN CLASS 30
3482270 13/02/2017
INDERJEET
House No. 117/3, Ward No. 5, Gandhi Basti, Backside Public Club, Mandi Dabwali, Haryana - 125104
Manufacturer & Trader

Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since : 01/05/2016

DELHI
Wheat Flour, Gram Flour, Tea, Spices
DOUBLE MAHARANI
3492509  23/02/2017
RAM PAL SINGH
trading as ;M/S AGRA FOOD PRODUCTS
PROP. M/S AGRA FOOD PRODUCTS VILLAGE-BAAD, POST-KAKUA, GWALIOR ROAD, AGRA
MANUFACTURING AND TRADING
PROPRIETORSHIP
Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :01/01/2017
DELHI
ATTA, MAIDA, SUJI, CHOKAR, BESAN, DALIA.
3502754   03/03/2017
GURBAX SINGH
trading as ; KALRA FLOUR MILLS
OPP. POWER HOUSE, NEAR OLD SABZI MANDI, G.T. ROAD, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/04/2006
DELHI
Atta (Flour) for sale in the District of Ludhiana only.
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL..
STIXX
3505853  04/03/2017
OMSONS INDUSTRIES PVT LTD
HAYAT NAGAR, KATGHAR, RAMPUR ROAD, NEAR BUS STAND, Moradabad - 244001, Uttar Pradesh, India
Manufacturing And Trading
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/03/2017
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE AND PREPARATIONS MADE THEREFROM SUCH AS RICE CAKES, ARTIFICIAL, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDING READY TO EAT, SNACK FOODS MADE FROM FLOUR, ATTA, MAIDA, RICE, GRAM, CORN, WHEAT INCLUDING PASTA, MACARONI, PIZZAS, NOODLES, PAPAD, WAFERS CHIPS, CRISPY SNACKS, RICE CAKES, POPCORN, CORNFLAKES, OATFLAKES, VERMICELLI, SPAGHETTI, TORTILLAS, TACOS, SEMOLINA, BREAD, GINGERBREAD, COOKIES, BISCUITS, CRACKERS, PASTRY, TOFFEES, CHOCOLATES, MINT FOR CONFECTIONARY, BUBBLE GUM & CHEWING GUM
GRUB BY J MART
3520536   03/04/2017
ALISHA RETAIL PRIVATE LIMITED
F-2/7, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020
Company
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Used Since :01/05/2016
DELHI
VEGETARIAN AND NON-VEGETARIAN SNACKS & BAKERY PRODUCTS
Trade Marks Journal No: 1948, 18/05/2020 Class 30

Gormint
3523857  11/04/2017
ABHISHEK AGGARWAL
C-155 Nirman Vihar, Delhi-110092
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 10/04/2017
DELHI
Candy.
3524201  11/04/2017
TARUN CHOWDHARY
FLAT NO. 503, THE REGENCY PARK, GH - 9, SECTOR - 2, BALLABGARH - 121 001
INDIVIDUAL
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Proposed to be Used
DELHI
TEA, COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, SALT, MUSTARD, SPICES, CONFECTIONERY ITEMS
3532316   24/04/2017
ANKIT GOYAL
H.NO. 231, NEW GRAIN MARKET, HISAR, HARYANA-125001.
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Manufacturing & Trading Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3534832    27/04/2017
DUGAR OVERSEAS PVT. LTD.
trading as ;DUGAR OVERSEAS PVT. LTD.
D-64, IIND FLOOR, CHATTARPUR ENCLAVE, NEW DELHI-110074
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
CANDY
3540894   03/05/2017
VESTAL FOODS
5977 W. NO. 12, SAMEN CHUNGI, MEHAM Rohtak 124001 Haryana, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address: MSK & ASSOCIATES
204, INDPRAPRASTHA BUILDING (ABOVE STATE BANK OF HYDERABAD) 3rd FLOOR, H-58 LAXMI NAGAR, NEW DELHI 110092
Proposed to be Used
DELHI
Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice, puffs, rings, corn ball
BINDASS BREAK

3542178  04/05/2017
ALISHA RETAIL PRIVATE LIMITED
F-2/7, OKHLA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110020
COMPANY
Address for service in India/Attorney address:
SIGMA LEGAL SERVICES LIMITED
407-408, B-8, GD-ITL TOWER, NETAJI SUBHASH PLACE, NEW DELHI-110 034
Proposed to be Used
DELHI
PREPARATIONS MADE FROM CEREALS, PREPARATIONS MADE FROM MILK, BREAD, CAKE, PASTRY, CONFECTIONERY AND FOOD PRODUCT INCLUDING SNACKS, NAMKEENS, CHOCOLATE
3543654 06/05/2017

JATINDER SINGH
VILLAGE TORAN, POST MASSINGAN, TEHSIL DUDHAN SADHAN, DISTRICT PATIALA
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH

Proposed to be Used
DELHI

BAKERY PRODUCTS, CONFECTIONERY ITEMS, FLOUR, MAIDA AND CEREALS PREPARATIONS, EDIBLE ICES, SAUCES, COFFEE, TEA, BREAD AND PASTRIES INCLUDED IN CLASS 30
3547193  12/05/2017
JITENDRA BIRARI
trading as ; ADARSH DELIGHT
B-10, AMRUTSAGAR PARK, KATHE GALLI, BANKAR CHOWK, NASHIK-PUNE ROAD, NASHIK-422011, MAHARASHTRA.
INDIA
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Attorney address:
RAVINDRA SARASWAT, ADVOCATE
Office no.17, 1st floor, Chandhere Complex, Next to CTR C.o., Nagar Road, Pune-14
Proposed to be Used
MUMBAI
BAKERY PRODUCTS, CONFECTIONARY PRODUCTS AND CHOCOLATES
KARAM
3549512   16/05/2017
S. JAGTAR SINGH BAWA S/O S. JEET SINGH
C/o M/s Gurmail Food Products, Main Sua Road, Opp. G.N.E. College, Gill Road, Baba Deep Singh Nagar, Ludhiana-141006 (Punjab)
Individual\Sole Proprietor

Address for service in India/Agents address:
PUKI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/2017

DELHI
Vegetarian & non vegetarian preparations, atta, beasan, dalia, namkeen, biscuits, breads, cakes, rusks, bread toast, suzi
rusks, chocolates, toffees, candies, pizza, noodles, cookies, sweets, coffee, tea, pop corns, pastry and confectionery,
honey, treacle; vinegar, sauces (condiments); spices; food articles for human consumption, murabba, cocoa, sugar, rice,
tapioca, sago, artificial flour and preparations made from cereals, treacle; yeast, baking powder; salt, mustard; vinegar,
sauces, (condiments); spices; ices included in class 30
AMIT DIXIT
HOUSE NO 2407, SECTO -23, SONIPAT , HARYANA -131001
proprietor

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATION MADE FROM CEREAL S; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CANDY; CANDY MINTS; CANDY WITH CARAMEL; CHOCOLATE; CHOCOLATE BARS; CHOCOLATE CANDIES; CHOCOLATE COVERED NUTS; CHOCOLATE TRUFFLES; FILLED CHOCOLATE; GIFT BASKETS CONTAINING CANDY; PEPPERMINT CANDY; SNACK MIX CONSISTING PRIMARILY OF CRACKERS, PRETZELS, CANDIED NUTS AND/OR POPPED POPCORN; SUGARLESS CANDIES , CHOCOLATE GIFTS. THE TRADE MARK SHALL BE USED AS A WHOLE.
3558496    27/05/2017
RIDDHI SIDDHI FOODS
C -39, Sector-7, Noida-201301 (U.P)
Partnership Firm

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Rice, Vinegar, Sauces, (Condiments) Spices, Flour and Preparations From Cereals included in class-30
Trade Marks Journal No: 1948, 18/05/2020 Class 30

3564882 06/06/2017
SUNAHARI FOODS (OPC)
8-B/A5, JAL VIHAR COLONI, DAYALBAGH, AGRA, Uttar Pradesh
ONE PERSON COMPANY
Address for service in India/Attorney address:
N.R. SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI-600 002
Proposed to be Used
DELHI
TEA
3581047  29/06/2017
AMIT KUMAR (SOLE PROPRIETOR) TRADING AS MEGHA CONFECTIONERY
233-A, SECTOR-3, HSIIDC, KARNAL, HARYANA

Proprietorship concern

Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Confectionery, non-medicated confectionery, non-medicated digestive tablets, non-medicated tablets and churan, falling in class 30.
3591877  14/07/2017
MR. MAHENDRA TRIVEDI PROPRIETOR OF M/S. SHIKHA HEALTHY BITES
C-58/22, FLEX APARTMENT, FLAT NO. C001, SECTOR-62, NOIDA, (U.P.)
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SECTOR-17, ROHINI, NEW DELHI-110089
Proposed to be Used
DELHI
PASTA, MACARONI, NOODLES, CEREAL SNACKS, RICE SNACKS, PUFFED CORN SNACKS, WAFERS.
BANBIHARI SWEETS AND CONFECTIONERS PRIVATE LIMITED
36, DR. U. N. BRAHMACHARI STREET, (LOUDON STREET), KOLKATA - 700 017
Private Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Sweetmeats, Sugarfree Sweets, Bread, Cake, Rusks, Biscuits, Confectionery, Indian Snack Foods, Preparation made from Cereals, Samosa, Idli, Ice Cream, Coolfi.

FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
M/S. MANNAT LEISURE PVT. LTD.
B-47, DIVINE CITY, NH-1, GANAUR, SONIPAT-131101, HARYANA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 10/09/2010

DELHI
Sweets, snacks and fast food, toffees, candies and confectionery items, namkeen, biscuit, cakes, pastry, bhujia, papad, puffs, chips, snacks food including flour and preparation made from cereals, bakery items including bread, rusk, cookies, spices, fast food, chocolates, noodles and ready to eat food products for human consumption; aloo tikki, dahi bhalle, veg kathi kabab, kulfi and ice cream
RONAKAGRO
3617348  21/08/2017
KHUSHBOO W/O BANTA SINGH
KHERI SADH-42,ROHTAK,HARYANA-124021
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
SPICES AND NAMKEEN
3626932 04/09/2017
MANISH KUMAR VERMA
Laxmanjees Sweets, Kandaghat, Distt- Solan, Himachal Pradesh - 173215
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/1978
DELHI
Sweets, Salted biscuits, Cakes, Pastries, Ice creams, Confectionery, tea, Coffee, Flour and preparations made from cereals.
Twitch

3644392   26/09/2017

M.S. VIMAL JIT KAUR
F- 130 Industrial Area Phase B-B Mohali 160071
Single Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
TEA
RAKESH KUMAR TRADING AS M/S. SAI BIRBAL DAS FOODS
D-31, PARSAKHERA INDUSTRIAL AREA, BAREILLY, U.P.-243122
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2014

To be associated with:
3649474

DELHI

Namkeen, kachri, papad, fryums, pasta, macaroni and bakery products
3655649  12/10/2017
AMIT GUPTA
30-N, Riviera Apartments, Mall Road, Delhi-110054
Individual and Indian National
Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007
Proposed to be Used
DELHI
cheeseburgers, chocolate-based beverages, chocolate mousses, chutneys ice cream, iced tea, pasta, pizzas, sandwiches included in class 30.
Thirumala Milk

3783889   21/03/2018
TIRUMALA MILK PRODUCTS PRIVATE LIMITED
New No. 75/8, Old No. 1418/28, 200 Feet Ring Road, Thirumalai Nagar Extension, Ponniammanmedu, Chennai - 600 110
Private Limited Company
Address for service in India/Agents address:
BSF LEGAL
47/1, RAMS SURABI APARTMENTS, I MAIN ROAD, R.A. PURAM, CHENNAI 600 028
Used Since :01/04/1998
CHENNAI
ICE CREAMS, SWEETS, SHRIKHAND, SNACKS, CREAM PASTRY AND CONFECTIONERY, ICE AND OTHER READY TO EAT FOOD
MADURAI BATTERWALA

3794450  02/04/2018
ASHOK NAGARAJAN
Flat No: 2, Cassi Metha Central Revenue building, Narayan Dhabolkar Road, Mumbai 400006
Food Manufacturing
NA
Proposed to be Used
MUMBAI
IDLI-DOSA BATTER MIXES.
3845810  29/05/2018
SACHIN SUBHASHCHANDRA MUNDADA.
102, Naman Height TMV Colony, Mukundnagar, Pune - 411037.
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/01/2013
MUMBAI
Namkeen Snacks
3853626  06/06/2018
KOMAL WADHWANI
opp. hemukalani park , sindhi colony
PROPRIETOR

Address for service in India/Agents address:
RAMANI SUMAN SHYAM
107, JAI SHREE KRISHNA APPT. COLONY, C.A. ROAD, MCHAPRANAGAR SQUARE, NAGPUR-440008.
Used Since : 01/01/2018

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Hera Organics

3853963  07/06/2018

DR. MEDHA AMBIKE
A 57, Puru Society, New Airport Rd. Pune - 411032, Maharashtra
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 13/10/2013

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
Veer J i Malai Chaap Wale

3866952    21/06/2018

ARVINDER SINGH
13/259, Block-13, Geeta Colony, East Delhi, Delhi-110031
INDIVIDUAL

Address for service in India/Attorney address:
QWON INTELLECTUAL SERVICES PVT LTD
S-561,SCHOOL BLOCK,SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI

Malai chaap, beverage, cereals, cake, bread, pastry, sugar, salt, all types chaap, included in class 30.
ROYAL CHEF BULLET

3887304   13/07/2018

AL ADIL EXPORTS
15, 6TH CORSS STREET, LAKE AREA, VALLUVAR KOTTAM NUNGAMBANKAM CHENNAI 600 034
PARTNERSHIP FIRM

Address for service in India/Attorney address:
V RAVI
A.P.1396, 31st street, 6thsector knagar Chennai 600078

Proposed to be Used
CHENNAI
RICE

The mark should be used as a whole.
3915500    13/08/2018

MR. BAKSHILAL DEVASI TRADING AS: GAJANAN ICE CREAM AND KULFI
MILKAT NO-367, SR NO-34/2/1, PISOLI ROAD, NEAR DHARMAVAT PETROL PUMP, HARISUNDAR NAGAR, UNDRI ROAD, PISOLI, PUNE- 411060, MAHARASHTRA, INDIA

Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
Mumbai
ICE CREAM & KULFI
Trade Marks Journal No: 1948 , 18/05/2020 Class 30

4053139  11/01/2019
DISHA FOODS PRIVATE LIMITED
Disha foods pvt ltd, Plot No. 82, IDA, kattedan Hyderabad- 500077, Telangana
PRIVATE LIMITED
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Qutbhiguda-500027,Hyderabad
Used Since :14/08/2009
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries.
Trade Marks Journal No: 1948  ,  18/05/2020           Class 30

4059327    17/01/2019
AUSTRALIAN FOODS INDIA PRIVATE LIMITED
22-23 SIDCO INDUSTRIAL ESTATE, AMBATTUR, CHENNAI- 600058
manufactures and merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :12/11/1998
To be associated with:
482109
CHENNAI
Cookies, Sugar cookies, Chocolate cookies, Iced cookies, Butter cookies, Cereal cookies, Fruit cookies, Rice cookies, Oatmeal cookies, Ginger cookies, Wafer cookies, Oat cookies, Spiced cookies, Fortune cookies, Vegan cookies, Almond cookies, Gluten-free cookies, Chocolate covered cookies, Peanut butter cookies, Chocolate-coated cookies, Chocolate-covered cookies, Rolled wafers [cookies], Cookies and crackers, Chocolate chip cookies, Fried dough cookies, Danish butter cookies, Egg roll cookies, Chocolate-covered wafer cookies, Pastries, cakes, tarts and biscuits (cookies), ice-cream, ice-cream cones, ice-cream cakes, muffins, brownies, macaroons, donuts, cheese puff, filled rolls including cream rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, instant pudding mixes, instant dessert, pudding mixes, prepared baking mixes, batter mixes, Fruit jelly candy, Candy, Chewing candy, Hard candy, Candy bars, Caramels [candy], Candy mints, Peppermint candy, Sweets [candy], Candy with cocoa, Sweets (candy), candy bars and chewing gum, Sweets in the form of candy, Toffees, Toffee candies, Cream (Ice -), Chocolate and chocolates, Chocolate sauces, Chocolate confectionary, Dairy chocolate, Chocolate candies, Chocolate, Muffins, Muffin mixes, English muffins, Cakes, Breakfast cake, Chocolate cake, Cake preparations, Cake mixes, Cake bars, Candy cake, Almond cake, Sponge cake, Cup cakes, Plum-cakes, Malt cakes, Gluten-free cakes, Brownies ,Brownie squares, Brownie dough, Chocolate brownies
No exclusive right over “Fresh Baked Australian Cookies” separately except as substantially shown in the representation of the mark..
4064112  22/01/2019
K SUDHA DEVI
8/20B, GOVINDHA NAYAKNUR, MEKATTUKALAM, PALARPATHY(P.O), KINATHUKADAVU (VIA), POLLACHI (T.K),
COIMBATORE - 642109
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
 cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
 Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
 water]
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
 AREA ONLY TO TAMIL NADU..
ANUKUL CHANDRA FOODS PRIVATE LIMITED
D-34, Choice Arcade, DP Road, Opp. Ruby Hall Exit Gate, Pune 411001
30
Private Limited Company

Proposed to be Used

MUMBAI

Spices, Mixed Spices, Edible Spices, all types of spices under class 30, Poppy seeds and caraway seeds for use as a seasoning, seasonings, preserved herbs, sauces under class 30
4206844  14/06/2019
SMITA AGRAWAL
139/6-1-3 KRISHNA REDDY LAYOUT, DOMLUR, BANGALORE -71
Proprietor

Address for service in India/Attorney address:
SHOBHA HK
K 19/9, 2nd Floor, DLF Phase 2, Gurugram-122001, Haryana
Used Since :01/04/2018

CHENNAI
TEA ALL INCLUDED IN CLASS 30
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4210925  19/06/2019
MUSTER ONLINE PRIVATE LIMITED
"Sai Naman", 2C, MCHS Colony, Sector - 6, HSR Layout, Bengaluru - 560 102, Karnataka
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Proposed To Be Used
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
BISHNOI ENTERPRISES (SOLE PROPRIETOR BHAGIRATH GODARA)
Shop No F1 1st Floor Gopalan Innovation Mall Btm Layout, Bangalore -560076, Karnataka
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since: 01/06/2019

CHENNAI
Mukhwas [mints for breath freshening], Paan masala [as mints for breath freshening], Mints for breath freshening, Ice [frozen water] under class 30.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4339258  06/11/2019
SHEKAR CHAMAN LAL TRADING AS NEW SHRI AMOLAK SWEETS
SHIV CHAURAHA, GADRA ROAD, BARMER, RAJASTHAN-344501
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Proposed to be Used
AHMEDABAD
SWEETS
Trade Marks Journal No: 1948,  18/05/2020   Class 30

4343766   11/11/2019
SHASHANK PRABHAKAR BOBDE
SAUSAR WARD NO. 05, SAUSAR DISTRICT CHINDWARA, MADHYA PRADESH - 480108, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
TEA, TEA BAGS, TEA ESSENCES, GREEN TEA, INSTANT TEA, TEA SUBSTITUTES, HERBAL TEAS COFFE, COCOA INCLUDED IN CLASS 30
4344926   12/11/2019
SHASHANK PRABHAKAR BOBDE
SAWTA WARD NO. 05, SAUSAR DISTRICT CHINDWARA, MADHYA PRADESH - 480108, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
TEA, TEA BAGS, TEA ESSENCES, GREEN TEA, INSTANT TEA, TEA SUBSTITUTES, HERBAL TEAS COFFE, COCOA INCLUDED IN CLASS 30
Almoraz
4348874   15/11/2019
DIPTIMAN BHAUMIK
F-204, Rose Gardens CHSL, NR, Parivar Garden Hotel, Mumbai-Nashik Highway, Asangaon West, Thane, Maharashtra - 421601
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial coffee, Flour and preparations made from cereals, bread, pastry and confectionery, Ices, Honey, Treacle, Yeast, Baking powder, Salt, Mustard, Vinegar, Sauces (condiments), Spices, Ice cream
CHEVALA PUSHPAVATHI
Dr No 9-103 Maruthi Nagar Ramanayapeta Kakinada Rural East Godavari Andhra pradesh 533005
PAROTTA, PURI, CHAPATHI, PULKA, BUTTER NAAN, IDLI DAOSA BATTER, ROSE COOKIES, DIAMOND CUTS, BOBBATLU, SNACKS, CHIKKI, JAGGERY AND JAGGERY PRODUCTS, PASTA, NOODLES, PICKLES SPICES, MASALAS, INSTANT FOOD PRODUCTS, RICE AND RICE PRODUCTS WHEAT AND WHEAT PRODUCTS, DHAL, MAIDA, SOOJI, SUGAR, COFFE, TEA, COCOA AND ARTIFICIAL COFFEE, BREAD, VINEGAR, SAUCES JAGGERY AND OTHER CONDIMENTS
AADITYAM NATURALS PRIVATE LIMITED
355, Nanak Ganj Sipri J HANSI UTTAR PRADESH - 284003 INDIA

Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA

Proposed to be Used
DELHI
Natural sweetener, Sugars, natural sweeteners, sweet coatings and fillings, bee products, Natural low calorie sweeteners, Tea extracts, Spice extracts
4355940  22/11/2019
MUKHTAR SHAIKH BASHIR
WALKESHWAR, AT POST SHAHGAD- 431212, TAL- AMBAD, DIST- JALNA, MAHARASHTRA, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
TEA, BARLEY TEA, GREEN TEA, TEA BEVERAGES, TEA BAGS, TEA MIXTURES, TEA SUBSTITUTES INCLUDED IN CLASS 30
4358063  25/11/2019
MR. JAYESH DILIP MEHTA SOLE PROPRIETOR OF PARADISE NUTRITION INC.
62-63, BAJAJ BHAWAN, 226, NARIMAN POINT, OPP. INOX, MUMBAI - 400 021
a Sole Proprietorship Firm
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Proposed to be Used
Mumbai
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water)
4359352    26/11/2019
PALASH MAITI TRADING AS HALDIA AGRO
VIII & Po - Keshabpur J alpai, Ps Mahishadal, Dist - East Medinipur - 721628, West Bengal
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumba-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Spices, Curry powder, Pepper, Papadums, Sugar, honey, treacle, Yeast, Baking powder, Vinegar, sauces [condiments], Food flavorings, other than essential oils, Rice, tea, Coffee, Sugar, Pulse flour, Cereal-based snacks, Ice cream, Confectionery, Rice-based snacks, Muesli snacks. Muesli snacks.
4360436  27/11/2019
AMRUTHA MARKETERS
H NO 8-3-258/A, RAMCHANDRAPUR COLONY, KARIMNAGAR ANDHRA PRADESH 505001
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Cloves [spice]; Star anise; Cinnamon [spice]; Cinnamon sticks; Pepper; Dried coriander seeds; Dried coriander seeds for use as seasoning; Nutmegs; Mustard; Garam masala
4361974  29/11/2019  
SUMAN JAIPALSINGH RATHORE  
trading as ;SLR ENTERPRISES  
03, AROHI ROYALE PART-2, BLOCK NO. 998, GALA GYMKHANA ROAD, NR. 444 BOPAL, BOPAL, AHMEDABAD-380058. GUJARAT  
Proposed to be Used  
AHMEDABAD RICE  
-  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4363799  30/11/2019
PRAKASH MOTILAL VYAS, PROPRIETOR OF GAURAV ICECREAM
Village-Baglipura, P.O. Box-Sundrel ,Tehsil-Dharmpuri, Dist.-Dhar (M.P.) Pin code- 454552
Sole Proprietary firm
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
MUMBAI
Ice Cream.
SANJAY GANPATJI MOUNDEKAR
Tandapeth, New Basti, Chndrabhaga Nagar, Nagpur- 440017
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Spices, Sweets & Namkin, Bakery Products.
4364985  03/12/2019
ATULYA FOOD.
PLOT NO. 21, PARMESHWAR INDUSTRIAL GATE NO. 1, J. K. INDUSTRIAL GATE, PIPLANA, DIST. RAJKOT 360024
GUJARAT
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
Pulse flour for food, Pulse flour, Wheat, processed, Wheat flour, Wheaten flour, Unsorted wheat flour, Wheat meal, Flaked wheat, Malted wheat, Wheat germ, Cracked wheat, Pounded wheat, Buckwheat flour, Besan (Gram flour), Vegetable flour, Strong flour, Edible flour J hunka Bhakhar (Gram flour and millet flour based traditional food preparation), Maize flour, Soya flour, Wholemeal flour, Cereal flour, Maida (wheat flour) Mung bean flour, In class-30
4365533  03/12/2019
MANISH MANEK CHAND SHAH
4, LAXMIBHAM, BARDOLI-KADODRA ROAD, GANGPOR, TA. PALSANA, DIST. SURAT-394310
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice
4365644  03/12/2019
P.R. INTERNATIONAL PROPRIETOR- PAWAN KUMAR HUF
242-243, GROUND FLOOR, KUCHA SANJOGI RAM, NAYA BANS,DELHI-110006
HINDU UNDIVIDED FAMILY
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084

Proposed to be Used
DELHI
SPICES
4365774  03/12/2019
DISHA JAIN TRADING AS D FOOD ART
162, SECTOR-F, SAINIK COLONY, JAMMU-180011 (J & K)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2019
DELHI
Preserved & Frozen Pizzas, Breads & Buns, Ready to Eat Preparations made from Rice, Wheat, Cereals, Maize & Breads; Ready to Eat Snack Foods; Biscuits, Cookies & Confectionery Goods.
4366189   03/12/2019
VIKAS YADAV PROP. OF VIKAS INTERNATIONAL COMPANY
1, VILLAGE-MOHAMMADPUR KATHAR, POST-MAGHAR, KHALILABAD, Sant Kabir Nagar, Uttar Pradesh, 272173
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT- II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4366488  04/12/2019

WONDERFRESH FOODS & NUTRITION PVT. LTD.
G - 1, Navjyoti Apartment, 8, Shankar Nagar, Indore, Madhya Pradesh- 452018
A Private Limited Company Registered Under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
Mumbai

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry, confectionery and bakery products, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4367054    04/12/2019
PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/12/2018
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
Trade Marks Journal No: 1948 , 18/05/2020 Class 30

4367058 04/12/2019
PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/12/2018

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
4367313    04/12/2019
ANANTHU AJITH
Gokulam, Peringilipuram P. O, Ennakkad (via), Chengannur, Pincode- 689624
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
snack food products made from rice, potato, maize flour; snack products made of cereals; snack foods made from corn and in the form of puffs; flour based savory snacks; rice-based snacks; savoury tarts, pies, pastries, biscuits, pancakes; gathiya, fafda (gram flour based snacks ); extruded tapioca starch-based snacks; coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice [frozen water].
M.SAYARMAL
27-B, SAYAKARA LANE, CHITRAKARA STREET, MADURAI - 1
Trading as SRS TRADERS

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Saffron, Candy mints.
Trade Marks Journal No: 1948 , 18/05/2020 Class 30

4367783 05/12/2019
MRS. KAVITA KANSAL
HOUSE NO-1837, SECTOR-06 BAHADURGARH, DISTRICT JHAJJAR HARYANA-124507
Individual
Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Ices; Honey Treacle; Yeast, Baking-Powder; Salt, Mustard; Vinegar, Sauces (Condiments); Spices; included in Class 30.
Trade Marks Journal No: 1948, 18/05/2020 Class 30

4369853 06/12/2019
MRS. SHABNAM SHEIKH W/O MR. NAIM SHEIKH, TRADING AS NEW PRINCE BAKERY
H. No. 304, Marwadi Chowk, Itwari Station Road, Itwari, Nagpur - 440002
Sole Proprietor

Address for service in India/Acents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Biscuits, Pastry, Cake, Cookies And Confectionery, Ices; Honey, Treacle; Yeast, Baking powder; Salt, Mustard; Vinegar, Sauces (Condiments); Spices; Ice
GANAPA NAYAK
“UDUPI VINAYAKA FOODS”, having its office at Door No. 1-3-94/5, Padavu, Opp. Ramasharma School Road, Konchady,
Koppalakadu, Mangaluru - 575016, D.K. District, Karnataka State, India.
Proprietor Active
Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.
Proposed to be Used
CHENNAI
SNACK ITEMS, NAMKEENS, FRIED SNACKS, CHOW CHOW, FRIED FOODS, BAKED PRODUCTS, FRUIT BARS, COFFEE,
TEA, COCOA, SUGAR, RICE, WAFERS & NAMKEENS, TAPIoca, SAGO, COFFEE SUBSTITUTES; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES; ICE & FOOD PRODUCTS
NOT INCLUDED IN OTHER CLASSES.
4370235  06/12/2019
JAINUL ANSARI Proprietor of Zaika Bake Food Products
G.type khalari, Ranchi, Jharkhand 829205
Proprietor
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
KOLKATA
Bakery goods, Cakes, Pastries, Toasts, Biscuits, Cookies, Breads, Cream buns
4371069 07/12/2019
ALAPATI HOME FOODS
D.NO. 1-67/1, BORUPALEM, THULLURU MANDAL, GUNTUR DISTRICT, GUNTUR-522237, ANDHRA PRADESH, INDIA.
PROPRIETARY
Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31, 1st FLOOR, SRI SAI NILAYAM, DAY & NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR, VISAKHAPATNAM-530016, ANDHRA PRADESH, INDIA.
Proposed to be Used
CHENNAI
Sweets, preparations made from cereals, flour.
4371684   09/12/2019
SUNITA FERNANDES PROPRIETOR OF GENESIS GROUP OF COMPANIES
4028, 2nd Floor, Rustomjee Ease Zone, Goregaon, Mulund Link Road, Malad West, Mumbai-400064.
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064
Used Since :18/10/2019
MUMBAI
Spices, Edible spices, Pizza spices, Mixed spices, Curry spices, Baking spices, Marinades containing spices, Bread flavored with spices, Crackers flavoured with spices, Spices in the form of powders.
MR. MUKESH CHANDRA SATI
trading as ;HIMALAYAN FLORA SVAYATT SAHKARITA
102/A, NEHRU COLONY, DEHRADUN-248001, INDIA.
MANUFACTURER & MERCHANT
Used Since :01/04/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO; BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR; SPICES; ICE.
LO J I LO

4371890  09/12/2019
M/S. ASHOK JI AND SONS
AMROHA GATE MORADABAD (UTTAR PRADESH)
PARTNERSHIP FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36-SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since :15/09/2019

DELHI
TEA, RUSK, SUGAR, NAMKEEN, CONFECTIONERY, BAKERY PRODUCTS, PORRIDGE (DALIYA), PASTA, MACRONI.
BHARATKUMAR RAMNIKLAL THAKAR TRADING AS M/S. DWARKESH SALES AGENCY
SHOP F.F 54/04, SHRINATHPARK SOCIETY, NR VERA NIKOL TOL NAKA, NIKOL ROAD, AHMEDABAD, GUJARAT, 382350
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, spices.
4372352  09/12/2019
SURYA FOOD AND AGRO LIMITED
D-1 SECTOR -2 NOIDA GAUTAM BUDH NAGAR UTTAR PRADESH - 201301
A Company Registered under the Companies Act

Address for service in India/Attorney address:
ADVOCATE PRAKASH CHANDRA ARYA
P2 LEXPERITUS, Advocates & Solicitors E-48, IIIrd Floor, Jhilmil Colony, Delhi - 110 095 Email- contact@p2lexperitus.com
Used Since :26/06/2018

DELHI
BISCUITS INCLUDED IN CLASS 30
4374162    11/12/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA - 201301, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
EXTRUDED FOOD PRODUCTS MADE OF RICE AND WHEAT, EXTRUDED WHEAT AND CORN SNACKS, CHIPS, PAPAD (CEREAL PRODUCTS), CHOCOLATE CHIPS, BHUJA, BHEL PURI, CONFECTIONERY, SWEETS, READY TO EAT CEREALS, SEMOLINA (SUJ I), FLOUR, MAIDA (WHEAT FLOUR), SPICES, TEA, COFFEE, TOFFEE, BREAD, PASTRY, BAKING POWDER, SALT, ICE, ICE CREAM, SAUCES, SUGAR, HONEY, VINEGAR
muncheese

4374320  11/12/2019
EKTA SNACKS INDUSTRY LLP
95/27-A grain market ganesh ganj Lucknow Uttarpradesh - 226018
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
TRADE MARKS JOURNAL No: 1948, 18/05/2020

Class 30

4374321 11/12/2019
SUMIT SHARMA, PREM LATA
trading as; ENGLISH BAKERS
SHARMA FIRM, NEAR BALWAN TOUR TRAVEL, GHATIWALA, PINJORE-KALKA, DIST-PANCHKULA-134102, HARYANA, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
CONFECTIONERY ARTICLES NAMKEEN AND BISCUITS
MANKOO

4374477  11/12/2019

AG FOOD INDUSTRIES
DABRI ROAD, RAMPURA, DABRI, AMBER, JAIPUR, RAJASTHAN, 303704

Partnership Firm

Address for service in India/Attorney address:
YOGESH KUMAR SHARMA AND ASSOCIATES
P-102/101, JYOTI NAGAR HOUSING BOARD, JAIPUR

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
OGEE

4374478  11/12/2019

AG FOOD INDUSTRIES
DABRI ROAD, RAMPURA, DABRI, AMBER, JAIPUR, RAJASTHAN, 303704

Partnership Firm

Address for service in India/Attorney address:
YOGESH KUMAR SHARMA AND ASSOCIATES
P-102/101, JYOTI NAGAR HOUSING BOARD, JAIPUR

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
SAMRAJYA ATTA

4374785   11/12/2019
SARVANAM FOOD AGRO PRIVATE LIMITED
FIRST FLOOR HALL, SR NO 80, GUPTA GALAXY, SHILPHATA ROAD, DAWADI DOMBIVALI EAST
FLOUR MILL
COMPANY
Proposed to be Used
MUMBAI
Flour such wheat, maida and Rava.
URVASHIBEN JAYESH PATEL (SOLE PROPRIETOR OF SHREE MAHALAXMI GRUH UDHYOG)
C - 28, Gidc Industrial Estate, Umbergaon, Valsad- 396165, Gujarat
Sole Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] Under Class "30"

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAJESH KUMAR SINGHANIA TRADING AS GOODAY PRODUCTS
Plot No.- 12, 13, 14 A & 14 B, Industrial Area, Amaseoni, Raipur (C.G.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI TEA.
4377468    14/12/2019

T. RAVI
No. 25/12, Fourth Main Road, Indira Nagar, Adyar, Chennai - 600020
Proprietorship

Address for service in India/Attorney address:
RUTHAN ASSOCIATES
NO. 688, MIG TNHB COLONY, 2ND MAIN ROAD WEST, VELACHERRY, CHENNAI - 600042, TAMILNADU, INDIA

Proposed to be Used

CHENNAI
condiments, curry [spice], ginger [spice], linseed for culinary purposes [seasoning] / flaxseed for culinary purposes [seasoning], molasses for food, muesli, mustard, mustard meal, natural sweeteners, noodle-based prepared meals, noodles / ribbon vermicelli, nut flours, nutmegs, oat flakes, oat-based food, oatmeal, pepper, peppermint sweets, peppers [seasonings], rice, rice cakes, rice pudding, rice pulp for culinary purposes, rice-based snack food, rusks, saffron [seasoning], sago, salt for preserving foodstuffs, sandwiches, sauces [condiments], sausage binding materials, seasonings, seaweed [condiment], processed seeds for use as a seasoning, semolina, senbei [rice crackers], sesame seeds [seasonings], soya flour, soya sauce, spaghetti, spices, waffles, wheat flour
4377699  14/12/2019
PATIL KISHOR POPAT PROPRIETOR KISHOR FOOD INDUSTRIES
10, YOGESHER COLONY LONKHEDA, TAL. SHAHADA DIST.- NANDURBAR, MAHARASTRA- 425409
PROPRIETOR

Address for service in India/Attorney address:
SUNNY DAHIYA
53, AMBIKA HOTEL, OPP. BUS STAND, BISHAN SAROOP COLONY, PANIPAT-132103

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments
4377795    14/12/2019
M/S MALIK SEASONING & SPICES PVT. LTD.,
62, Naya Bans, Delhi- 110 006.
(A company duly incorporated under Indian Companies Act. 1956)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/1994

DELHI
Spices and Seasoning
The Spokesman
4377866  14/12/2019
ADITYA NEEMA
81, Indralok Colony, Kesar Bagh Road, Indore - 452009, Madhya Pradesh
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C -102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Tea, Instant tea, Coffee.
Trade Marks Journal No: 1948, 18/05/2020 Class 30

4379384 16/12/2019
S. SHARIFA
MEHARAJ FOOD PRODUCTS, NO 122, CHETTY THOTTAM, ALANDUR ROAD, SAIDAPET, CHENNAI-600015
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
FLOUR, FLOUR MIXES, TOASTED GRAIN FLOUR, RICE FLOUR, CEREAL FLOUR, WET IDLY, DOSA FLOUR, WET ADAI FLOUR, WET RAVA DOSAI FLOUR, WET RAVA IDLY FLOUR, DRY IDLY PRODUCTS, DERIVED OUT OF CEREALS AND FLOUR
SIMRAN KAUR
D-1, SECTOR 15, NOIDA, (U.P)
PROPRIETOR

Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)

Proposed to be Used
DELHI
CAKES, BAKERY PRODUCTS INCLUDED IN CLASS 30
THE VILLAGE KART

4380509  17/12/2019
THIMMARAJU SATYA CHANDRIKA PROPRIETOR M/S. K F INTERNATIONAL
NO.2,1-4-161/2, AKASH ENCLAVE RAJA RAJESWARI COLONY, MEDCHAL - MALKAJ GIRI, SECUNDERABAD,
TELANGANA-500010
Proprietorship Firm

Address for service in India/Attorney address:
MEGHA HARSHWAL (ADVOCATE)
56-A, Ganesh Vihar, Model Town, Jagatpura Road, Malviya Nagar, Jaipur-302017, Rajasthan

Proposed to be Used
CHENNAI
Rice, Coffee, Tea, Cocoa And Artificial Coffee; Pasta And Noodles; Flour And Preparations Made From Cereals; Bread,
Sugar, Honey, Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces in class 30
4380715  17/12/2019
CORELIFE WHOLEFOODS PRIVATE LIMITED
209/1B/1A, 2 FLOOR, RANGE HILLS ROAD, PUNE, MAHARASHTRA, INDIA, 411020.
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4381267 18/12/2019
SUJATHA RAMESH TRADING AS SHRI BALAJI TRADERS
1ST FLOOR, NO.11/20, TATABAD 1ST STREET, SIVANANDA COLONY, COIMBATORE - 641 012, COIMBATORE DIST, TAMILNADU STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
COFFEE, TEA, RICE, SPICES, SALT, WHEAT FLOUR, SUGAR, MAIDA (WHEAT FLOUR), PULSE FLOUR, SUJ I (WHEAT FLOUR), BESAN (GRAM FLOUR), POWDERED SPICES, DHANIA POWDER (CORIANDER), CHILLI POWDER, CINNAMON POWDER, CURRY POWDER, GARAM MASALA (COMBINATION OF SPICES), FLOUR AND PREPARATIONS MADE FROM CEREALS, MUSTARD, VINEGAR, HONEY, BISCUITS, SWEETS AND WAFERS.
- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4381335  18/12/2019
RIDHIMA GOEL
#110, surveyor street, basavangudi, bangalore - 560004
proprietary

Address for service in India/Attorney address:
PROLAW
No. 18, Chitrakoot, 1st Cross Kumaracot Layout, High Grounds, Bengaluru - 560 001
Used Since :11/11/2017

CHENNAI
biscuits/cookies, bread, cakes, candy. cereal-based snack food, chocolate, pastries.
No exclusive right to use the word “mustard kitchen” and all descriptive matter appearing on the label.
4381803 18/12/2019
SUREKHA SANJAY SEVAL KAR TRADING AS BHAKTI GRUHA UDYOG
Vivekanand Nagar, Parli Vaijanath, Beed - 431515
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C -102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH -4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Papadums, Spices, Muesli snacks, Cereal-based snacks.
Pravar
4381915  18/12/2019
SIDDHARTH VERMA
MELETHU POST, CHANAI PUR, AMBEDKAR NAGAR, PAHIPUR, UTTAR PRADESH-224168
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Namkeen, tea, spices, atta, maida, besan suji including in class 30
KAILAASA

4382899  19/12/2019
KAILASH SINGH RAJPUROHIT S/O SOHAN SINGH RAJPUROHIT
TRADING AS M/S. JAI DURGA PAPAD BHANDAR P.NO.1-2-3, INDUSTRIAL ESTATE, MAIN NIMBADA ROAD, PALI-MARWAR (RAJASTHAN)
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
ALL KINDS OF PAPAD, PAPAD FALI, DISCO PAPAD, MUNGORI.
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore - 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Used Since :03/10/2019

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
M/S KOTHARI FOODS LLP
A-8, IND. AREA MAYAPURI PH-1, MAYAPURI DIPO, DELHI-64
Limited Liability Partnership

Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA

Proposed to be Used
DELHI
Bread; Baked goods; Confectionery; Snacks; Convenience food and Savory snacks
SMOOTH MOVE

4384865    21/12/2019

TCW TEA PRIVATE LIMITED
111 AVIOR, NIRMAL GALAXY, L.B.S MARG, MULUND WEST, MUMBAI - 400080, INDIA

A Private Limited Company incorporated as per the laws of India

Address for service in India/Attorney address:

PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

MUMBAI

Tea; Black tea; White tea; Slimming tea; Instant tea; Kahwa (Type of tea); Mixes for making tea; Tea-based drinks; Chamomile-based beverages; Chai tea; Mixes for making chai tea; Rosemary tea; Green tea; Jasmine tea; Ginger tea; Tea beverages; Tea-based beverages; Tea extracts for culinary purposes; Tea flavorings for food or beverages; Herbal teas, other than for medicinal use; Lime tea; Linden tea; Kombucha tea; Oolong tea; Citron tea; Artificial tea; Barley tea; Japanese green tea; Kombu-cha [Japanese tea made from seaweed]; Japanese tea made from powdered kombu [kelp]
4384975    21/12/2019
SAI GLOBALL INFO PRIVATE LIMITED
PLOT NO-99, PVT NO-1, J-EXTN. LAXMI NAGAR, DELHI - 110092
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009
Proposed to be Used
DELHI
RICE
No exclusive right for all descriptive matter appearing on the label.
4388454  24/12/2019
YANKERSHOP FOOD CO., LTD
NO. 153, KANGWAN ROAD, LIUYANG ECONOMIC & TECHNICAL DEVELOPMENT ZONE, LIUYANG CITY, HUNAN PROVINCE, CHINA
BODY INCORPORATE
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
RICE-BASED SNACK FOOD; CEREAL-BASED SNACK FOOD; ICE CREAM; WAFFLES; CHOCOLATE BEVERAGES WITH MILK; COFFEE-BASED BEVERAGES; PETITS FOURS [CAKES]; CHOCOLATE; PUDDINGS; PASTILA [CONFECTIONERY]; OAT-BASED FOOD; SUGAR CONFECTIONERY; RICE CAKES; PASTRIES; SENBEI [RICE CRACKERS]; TEA-BASED BEVERAGES; CAKES; CEREAL PREPARATIONS; BREAD; BISCUITS
4388920  25/12/2019
M/S. GHANSHYAM MASALA MILL
Ptol No. 12, 13. Vinayak Nagar, K havda Road, Bhuj - 370001, Kachchh, Gujarat.
Partnership Firm

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Used Since: 25/01/2017

AHMEDABAD
Spices
MACFERRO
4399568  06/01/2020
AKSHAY JINDAL
SHOP NO. 14-15, MAHAVIR TOWER, OPP. H P PETROL PUMP, NR. MAHALAXMI X ROAD, PALDI, AHMEDABAD-380007
MANUFACTURER AND MERCHANT
Single Firm
Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
4423696    29/01/2020
OBAIDULLA HAQUE
trading as ;ASIAN EXPORTER AND JOH INDUSTRIES
42/3/B OLD POLICE LINE ROAD, P.O.+P.S.- BERHAMPORE, DIST- MURSHIDABAD, WEST BENGAL, PIN-742101. INDIA
MANUFACTURER AND MERCHANT
PARTNERSHIP FIRM
Proposed to be Used
KOLKATA
SALTED SNACKS, SPICY SNACKS, SWEET AND SOUR SNACKS, CANNED FOOD ITEMS, CAKES, BUNS, BREAD,CHIPS,CEREALS AND CEREAL BASED SNACKS FOOD, CHOCOLATE, CHOCOLATE BEVERAGES WITH MILK, SANDWICHES, CORN BASED FOODS, GINGER PREPARATION, HONEY , RICE, RICE BASED SNACKS FOOD, COFFEE AND ITT S RELATED ITEMS, PACKED READY FOOD , CEREALS BASED PREPARATIONS, SWEET ITEMS, BAKERY FOODS, COCO-CHOCOLATE NUTS, SALTED BAKED AND FRIED FOODS .
4428764  03/02/2020
M2M RESOURCE MANAGEMENT PRIVATE LIMITED
H.NO.-264, ANKUR APARTMENTS 7, I.P.EXTN, PATPAR GANJ DELHI East Delhi DL 110092 IN
Manufacturing and trading of Besan, Sattu, Masala
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
BESAN SATTU AND MASALA
4436479   10/02/2020
MUHAMMAD SABITH
3/17, Breevi tower, GCDA Road, Thottakkattukara, Aluva - 683108
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
RAIZEN INTERNATIONAL PRIVATE LIMITED
SHOP NO.19/21, NORTH MADA STREET, KOYAMBUDU, CHENNAI-600107
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Flavourings of almond for food or beverages, Almond confectionery, Cakes, Chocolate beverages with milk, Chocolate-based beverages, Cocoa beverages with milk, Ice cream, Ice, Coffee, Pasta, Vanilla flavourings for food or beverages, Coffee beverages with milk, Spices
4437566    11/02/2020
M. RAMESH KUMAR
B3/4 T.N.H.B COLONY BAGALUR HUDCO HOSUR - 635109
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtan Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Rice, Pepper, Besan (Gram flour), Ground cinnamon, Cloves [spice], Processed seeds for use as a seasoning; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices;
4438026  12/02/2020
NEMICHAND BHATTER S/o. SHRI BABU LAL JI BHATTER
trading as; BALAJI ENTERPRISES
SHOP NO. 87, MANDORE ROAD, JEERA MANDI, JODHPUR (RAJ)

Proposed to be Used

AHMEDABAD
SPICES, PROCESSED GRAINS, FOODSTUFFS MADE OF A SWEETNER FOR MAKING A DESSERT, SNACKS, FLAVORING AND SEASONING, CONDIMENTS, MUSTERED, TEA, COFFE, ICE CREAM, SUGAR, NATURAL SWEETNERS, SWEET COATINGS AND FILLINGS IN CLASS 30
CHEERS FOOD & BEVERAGES
C-73, INDUSTRIAL FOCAL POINT, PATIALA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since : 01/11/2019
DELHI
Flour & Preparations made from Cereals, Biscuits, Cookies, Breads, Cereal Bars, Cereal Based Snack Food, Crackers & High-Protein Cereal Bars.
GUV

4438551    12/02/2020

ARUN KUMAR
M/s. g.retail, 417, Orbit Plaza, Crossings Republic, Ghaziabad - 201016
Proprietorship firm

Address for service in India/Agents address:
VIJAY KUMAR GUPTA, ADV.
R.Z 9/61/12, TUGHLAKABAD EXTENSION, N. DELHI-19.

Proposed to be Used
DELHI

Spices (masalas) included in class 30.
4439482   13/02/2020
AARTI APURV MASURE
NEAR MSEB OFFICE MASTGAD, FLAT NO. E/13, SURAJ APARTMENT, JALNA, MAHARAHSTRA - 431203
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN, KATNI-483501.(M.P.).
Proposed to be Used
MUMBAI
chocolate's and goods made from chocolate
4439638    13/02/2020
MODI CAKE’S AND CONFECTIONARY PVT LTD, JOY K.D. DIRECTOR
KUZHUR,P.O, MALA, TRISSUR -680734, KERALA
PRIVATE LIMITED
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004,KERALA

Proposed to be Used
To be associated with:
3662978

CHENNAI
Rice, Tapioca, Sago, Wheat; Coffee Substitutes, and Flour And Preparations made from Cereals, Bread, Biscuits, cakes, Pastry and confectionery, Ices Treacle, Yeast, Baking Powder, Salt, Mustard Honey Pepper Vinegar Sauces Spices; Curry Powder in class 30
FRUITCHILL TWIST
4439763   13/02/2020
GREAT FOOD AND BEVERAGE LLP
36 Scotts Road, Bromley, England, BR1 3QD
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
KANGAN RODA
A-21, East of Kailash, New Delhi - 110065

Proposed to be Used
To be associated with:
1913450
DELHI
In respect of coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
FRUITCHILL BOOM

4439765 13/02/2020
GREAT FOOD AND BEVERAGE LLP
36 Scotts Road, Bromley, England, BR1 3QD
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
KANGAN RODA
A-21, East of Kailash, New Delhi - 110065

Proposed to be Used
To be associated with:
1913450

DELHI
In respect of coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
Diabest
4440136   13/02/2020
VIVATINELL LTD
Unit 138, Bradley Hall Trading Estate, Bradley Lane, Standish, WN8 0XQ, Wigan, United Kingdom
Body Incorporated
Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078
Proposed to be Used
DELHI
pudding and pie filling powder included in class 30
J UKAMONIL

4440586   13/02/2020
M/S PRANACHARYA BHAWAN AYURVEDIC SANSTHAN
VIJAYGARH, ALIGARH (U.P.) INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Proposed to be Used
DELHI
TEA, GREEN TEA AND HERBAL TEA.
SHYAAMAL

4440636   13/02/2020

SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOOG
PatiHAN road, krishna nagar, Palia kalan, distt. - kheri (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BHUJA; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
SHIYAMAL

4440647  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BHUJIA; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
SYAMAL

4440651  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOJ
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BHUJIA; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
SHYAMALAL

4440666   13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PANTIYAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BHUJA; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS.
4440705    13/02/2020
PAWAN POL
S.N. 27A, P.N. 356, Near Lokmanya Hospital, Pradhikaran, Nigdi, Pune, Maharashtra-411044
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, J anakpuri, Delhi-110058
Proposed to be Used
MUMBAI
Spices
4441511  14/02/2020
SIDDHARTH AGARWAL
3/2 L, NEHRU NAGAR, AGRA (U.P.) INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :15/05/2012
To be associated with:
2342793
DELHI
Spices, instant food powder, papad, dalia, achar masala, hing (asafetida), tea, coffee, tomato sauce, katch-up, ice-cream, pulses, honey, tapioca, vinegar, confectionary goods, namkeens, sweets and fast food.
4441623  14/02/2020
Renu Kadiyan
221, Mantova Block, Mahagun Mension-1, Vaibhav Khand, Indirapuram, Ghaziabad - 201014, Uttar Pradesh, India
An Indian National

Address for service in India/Angents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cakes, pastries, toffees, chewing and bubble gum, honey and confectionery products, coffee, tea, cocoa and artificial
coffee; rice and noodles; tapioca and sago; flour and preparations made from cereals; bread; chocolate; ice cream,
sorberts and other edible ices; sugar, papad, honey, treacle; yeast, baking-powder; salt, namkeen, farsan, seasonings,
spices, preserved herbs, spices; vinegar, sauces and other condiments; ice [frozen water], sweetmeats, puddings, custard
powder, lasagna, all kinds pizzas, garlic breads, pastas and pasta based meals; sandwiches; Wraps [sandwiches]
441937  14/02/2020
SAMIDHA TANDON TRADING AS MAA SHARDA FOOD INDUSTRIES
41 GOVIND NIWAS, RAM BAGH COLONY NEAR S.K.M PUBLIC SCHOOL, RAM PUR ROAD, HALDWANI -263139
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Coffee, Sweets, Confectionery; Chocolate; Ice Cream, Sorbets And Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Garam Masala (Combination Of Spices For Adding Taste To Indian Curry), Curry Spices, Mixed Spices, Crackers Flavoured With Spices, Preserved Herbs; Vinegar, Sauces And Other Condiments; Ice [Frozen Water] Snack Food Products Made From Soya Flour, Cereals, Oat Flakes, Corn Flakes, Biscuits, Rusks, Noodles, Vermicelli, Soya Flour, Snack Food Products Made From Soya Flour, Papad, Rice, Pasta, Flour, Suji, Mayonnaise, Chilli Sauce.
4442618    15/02/2020
SHIVANI MALIK
104, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI-110003
An Individual Citizen
Address for service in India/Attorney address:
4SEEINGIP
13, Ground Floor, Pocket- E, Sector-17, Dwarka, New Delhi-110078
Used Since : 19/09/2017
To be associated with:
3638392
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4442635  15/02/2020
MR. LALANI ANIL TRADING AS KATHIYAVADI FOODS
Plot No. 40, Survey No. 48, I. D. A. Kattedan Hyderabad -500 077 (Telangana)
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
CHENNAI
Ginger & Garlic Paste
CHOCOHAIL

4442817  15/02/2020

PRATIKSHA VISHALKUMAR KHATRA
604, INDRA BUILDING, VARACHHA ROAD, OPP D MART, RAJHANS SWAPNA, SARTHANA JAKATNAKA, SURAT

INDIVIDUAL

Address for service in India/Attorney address:
ANKUR RAJESHBHAI KATRODIYA
190, 1ST FLOOR, SHAKTI VIJAY SOCIETY, ABOVE SHIV AGRABATI, L.H. ROAD, SURAT

Used Since: 10/01/2017

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Sukrishi

4443353  16/02/2020

ANKIT SHARMA
B5-216, Sector 11, Rohini
Proprietor

Address for service in India/Attorney address:
VISHAL CHHABRA
A-2A-268, 2nd Floor, Janak Puri, New Delhi-110058

Proposed to be Used
DELHI

Flour.
DIMPALBEN RASIKBHAI PATEL TRADING AS M/S. UTSAV TRADING
KACHLA NI KUI, UTTARSANDA-387 370, TALUKA-NADIAD, DIST.-KHEDA GUJARAT.INDIA.
A SOLE PROPRIETOR

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD

PAPAD, MATHIYA, CHOLAFALI, KHAKHARA, FARSAN, NAMKEEN (CEREAL BASED SNACKS) AND SNACKS FOOD INCLUDED IN CLASS-30.
B I K A J I L A K S H Y A

4444640    17/02/2020

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan

A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
SHWETA LAKSHYA

BIKAJI FOODS INTERNATIONAL LIMITED
F/196 - 197, Bichhwal Industrial Area, Bikaner - 334 006, Rajasthan

A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

AHMEDABAD

Bhujia, namkeen, papad, sweets, rasgulla, soan papdi, gulab jamun, kesar bati, kaju katli, cookies, biscuits, bread, pastry, rusk, confectionery, bakery items, snacks, fried food, snacks food including gram flour based snack foods; food and salty snacks consisting of primarily namkeens which consists of flour and cereals, crushed or ground materials, fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, ready to eat packaged food, roasted chana, roasted groundnut, malted milk for food, wafer food, multigrain-based snack foods, rice, flour and food stuffs made from cereals.
symplyfyng

4444869 18/02/2020
GAURAV CHANDEL
A-402, Ganga Melrose, Sopan Baug, Off Bt Kawde road, Pune-411001
an Indian citizen

Address for service in India/Attorney address:
ARJUN KHURANA
C 9/9624, Vasant Kunj, New Delhi

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
 cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
 yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
 water); biscuits, cookies; cereal preparations, cereal bars, cereal-based snack food; chips [cereal products]; high-protein
cereal bars; muesli, oat flakes, oat-based food, oatmeal; rice cakes, rice-based snack food.
SRI GAJ

4444877   18/02/2020

NEHA GUPTA
SHOP NO. 10, 2ND FLOOR, PAHALWAN WALO KI GALI, SANGANER, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/01/2020

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, CEREALS, FLOUR, BREAD, PASTRY, CONFECTIONERY, ICES, ICE CREAM, HONEY, HING, SORBET, TREACLE, YEAST, BAKING POWDER, SALT, NAMKEEN, MUSTARD, VINEGAR, SAUCES, SPICES AND FOOD PREPARATIONS THEREOF WHICH ARE INCLUDED IN CLASS 30
RAM KI BANDI

4445071  18/02/2020
M/S. RAM KI BANDI,
#1-2-608/620 B-101 indiabulls centrum, lower tankbund, elchiguda, near vartha office, Hyderabad-500080, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since: 27/04/1989

CHENNAI

Cereals, Dough's, batters, and mixes, Snacks manufactured from cereals, Foodstuffs made from cereals, Breakfast cereals made of rice, Flour and preparations made from cereals, Breakfast cereals containing a mixture of fruit and fiber, Confectionery, Flour preparations for food, Flour based savory snacks, Snack food products made from maize flour, Snack food products made from maize flour, Ready to eat savory snack foods made from maize meal formed by extrusion Maize based snack products.
DEZATO GOURMET PVT LTD
trading as DEZATO GOURMET PVT LTD
7/489(1), PPONIKA URUSSI, PERINTHALMANNI-679322, MALAPPURAM DISTRICT, KERALA STATE.
PRIVATE LIMITED COMPANY REGISTERED UNDER INDIAN COMPANIES ACT

Address for service in India/Attorney address:
AZZET MARKS
CENTRE-A, 7TH FLOOR, ALAPATT HERITAGE BUILDING, M.G. ROAD NORTH END, ERNAKULAM, COCHIN - 682 035, KERALA.

Proposed to be Used
CHENNAI
CHOCOLATES, ICE CREAMS, DESERTS, BAKERY, CONFECTIONERY, CAKES, PASTRY & ALL OTHER FOOD PRODUCTS INCLUDED IN CLASS 30.
STEVICURE
4445236  18/02/2020
SAUCER INTERNATIONAL PVT. LTD.
C - 83/23, Govindpuram, Ghaziabad, -201 013 (Uttar Pradesh)
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
DELHI
Natural Sweeteners, Cookies, Toffee, Cakes, Bakery Goods & Confectionery
4445292  18/02/2020
ROHIT SHARMA
H NO 32 2 SURYA VIHAR PART 2 NEAR DEEKSHA PUBLIC SCHOOL SECTOR-91 SECTOR-91 FARIDABAD HARYANA - 121013
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Tea, Spices, Coffee
H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since : 01/01/2013

To be associated with:
2488086

MUMBAI
Confectionery (non-medicated), chocolates, candy, lolly pops, biscuits (not for animal), cheese balls, cheese biscuits and bubble gum
4445871   18/02/2020
H.P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :25/04/2018
To be associated with:
3845668
MUMBAI
Confectionery (non-medicated), chocolates, candy, lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum
4445874  18/02/2020
H. P. NUTRITIONS PVT. LTD.
B-97, ANAND NAGAR, M.I.D.C., AMBERNATH (EAST), DIST. THANE-400 506 [M.S.]
Private Limited Company

Address for service in India/Attorney address:
G. S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since : 25/04/2018

To be associated with:
3845668, 4445871, 4445873

MUMBAI
Confectionery (non-medicated), chocolates, candy, lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum
Trade Marks Journal No: 1948, 18/05/2020 Class 30

4445951 18/02/2020
MS. SAKKURI CHAITANYA
Flat No. 117, Block A, P Hima Srinidhim Apartments, Hyderguda, Attapur Telangana, India
Sole Proprietor

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CM H Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI
Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits; Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes; Chocolate Decorations for Cakes; Candy Decorations for Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies; Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones for Ice Cream; Ice Cream Desserts; Chocolate Candies; Candies [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns.
4446104  19/02/2020

MR. VIJAY VARGHESE MOOLAN
Moolan House, 207, Kallupalam Road, Angamaly, Ernakulam, Cochin-683572, Kerala, India.
An Indian National (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast; baking powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
NARAYANI ORGANICS
170/103 NETAJI SUBHASH CHANDRA BOSE ROAD (5/27, NETAJI NAGAR) KOLKATA 700040
PARTNERSHIP FIRM

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
ANURODH KUMAR
1394 Azad Nagar Colony Behind Satellite Bus Station Bareilly U.P
INDIVIDUAL
Address for service in India/Attorney address:
KIRTEE
KIRTEE VERMA & ASSOCIATES, HOUSE NO. 2572, JAWAHAR COLONY, FARIDABAD- 121001

Proposed to be Used
DELHI
Coffee, tea, cocoa, artificial coffee; confectionery items such as biscuits / cookies, buns, cakes including cake batter, cake
dough, cake frosting; candy and pastry; cereal and cereal bars, including all kinds of cereal based snack foods;
ingredients such as sugar, honey, treacle, yeast, baking-powder, salt, mustard, vinegar, sauces, condiments, spices, and
ice; chewing gum, chewing gum for breath freshening, chips, and chocolates; beverages such as those with coffee, cocoa,
chocolate or tea base.
4446547 19/02/2020
WEIKFIELD FOODS PVT. LTD
3A, 3RD FLOOR, VASCON WEIKFIELD CHAMBERS, WEIKFIELD IT CITI INFOPARK, SHRI SATPAL MALHOTRA MARG,
NAGAR ROAD, PUNE, 411014
Private Limited
Address for service in India/Attorney address:
VIVEK SUBHASH SADHAE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India
Proposed to be Used
To be associated with:
1495245
MUMBAI
Tea; Green tea; Slimming tea; Tea substitutes; Instant tea; Lime tea; Ginger tea; Tea-based beverages; Kahwa (Type of tea); Coffee, tea, cocoa and artificial coffee; Herbal teas, other than for medicinal use; Condiments; Sauces [condiments]; Vinegar, sauces [condiments]; Savoury sauces used as condiments; Cocoa-based condiments and seasonings for food and drink; Mixes for making cakes; Custard-based fillings for cakes and pies; Prepared cocoa beverages; Cocoa-based ingredients for confectionery products; Oatmeal; Oatmeal cookies; Hot sauce; Wheat-based snacks; Cereal-based snacks; Oat-based food.
DOUBLE EKKA
4446907  19/02/2020
PANKAJ JAIN PROPRIETOR OF PANKAJ FOOD PRODUCT
01, HARISH CHANDRAD JAIN, G.T. ROAD, MANIA
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
FLOUR (ATTA), BESAN, MAIDA, SUJI INCLUDED IN CLASS 30.
SANJAY KUMAR PROPRIETOR OF SHREE TEERTH FOODS & SPICES ENTERPRISES
S/O SHRI TIRTH PAL, VILL + POST -BELDA, TEH-ROORKEE, DISTT- HARIDWAR (UTTARAKHAND) -247667
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Spices; Cloves [spice]; Cinnamon [spice]; Paprika[spice]; Curry spices; Curry powder [spice]; Tea; Green tea; Chai tea; Artificial tea; Lime tea; Black tea; Plain flour; Flour; Rice flour; Corn flour; Wheat starch flour; Semolina; Sugar; Biscuits; Oat biscuits; Cereals, processed; Flour and preparations made from cereals; Processed grains; Coffee; Artificial coffee; Brewed coffee; Candy *; Sweets candy]; Chocolate; Chocolate products;White chocolate; Black chocolate; Dark chocolate; Chocolate cookies; Ice cream; Flavored ices; Macaroni; Mustard; Honey; Noodles; Instant noodles; Vermicelli [noodles]; Oat-based food; Palm sugar; Spaghetti; Tomato sauce; Turmeric; Star anise; Aniseed; Frozen yoghurt [confectionery ices]; Tortillas; Rice; Brown rice; Chips [cereal products]; Processed corn; Roasted corn; Corn flakes
4447591    20/02/2020
MANOJ MOHANLAL THAKKAR PROPRIETOR OF HARIOM GRUH UDYOG
3, VRUNDAVAN ESTATE, GIDC, PATAN. GUJARAT - INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5 Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :07/05/2019
To be associated with:
3891320
AHMEDABAD
RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; POPCORN; FRYUMSS SNACK FOOD; SAGO; PUFFED RICE, CORN & WHEAT FLOUR IN CLASS 30.
Trade Marks Journal No: 1948, 18/05/2020  Class 30

4447595 20/02/2020
HARI OM
T C-410 Transit Camp, Raghubir Nagar, Tagore Garden S.O, West Delhi 110027
Individual
Address for service in India/Attorney address:
MANOJ YADAV
9-B, DEWAN ESTATE, DWARKA MOD, NEW DELHI-110059

Proposed to be Used
DELHI
BAKERY AND CONFECTIONERY ITEMS INCLUDED IN CLASS-30
CHICAGO PIZZA

4447733    20/02/2020
NEO PALATES PRIVATE LIMITED
C-53, HIMALAYA HOUSE, KASTURBA GANDHI MARG, NEW DELHI - 110001
A company incorporated under the laws of India

Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017

Proposed to be Used
To be associated with:
4072173

DELHI
goods relating to Coffee, tea, cocoa; preparations made from flour; bread and confectionery; seasonings, spices, preserved herbs, sauces and other condiments
SHRIKANTH S PROPRIETOR OF KUSHAL FOODS INDIA
#79, DODDABYADRAHALLI, PANDAVAPURA, MANDYA, KARNATAKA - 571434

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Muesli snacks; Maize-based snacks; Cereal-based snacks; Wheat-based snacks; Puffed cheese balls [corn snacks]; Corn chips; Grain-based chips; Chips [cereal products]; Peanut butter confectionery chips; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
JAYAPRIYA J R PROPRIETOR OF CYNTIA ICECREAM & FUNFOODS  
OLD NO 176G5, NEW NO 1537, GROUND FLOOR, KANJI ROAD, OPPOSITE TO HREO BIKE SHOWROOM, ANNA ARCH, VENKIKKAL, TIRUVANNAMALAI, TAMILNADU PIN 606604  
THE TRADE MARK ACT 1999  
Address for service in India/Attorney address:  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Ice cream; Ice cream substitutes; Ice cream cornets; Ice cream wafers; Ice cream cakes; Fruit ice cream; Ice cream cones; Ice cream desserts; Ice cream mixes; Ice cream bars; Non-dairy ice cream; Binding agents for ice cream
4448372  20/02/2020
SH. RAJESH CHAND CHAUHAN PROPRIETOR OF M/S SHREE KAMLAJEE FOODS
PLOT NO. 28, HANSA INDUSTRIAL PARK, BARWALA ROAD, DERA BASSI, MOHALI.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/01/2020

DELHI
BAKERY AND CONFECTIONERY PRODUCTS INCLUDING BISCUITS, BREAD, CAKES, TOASTS, RUSKS, NAMKEEN, PASTA, PASTRY AND CANDIES.
4448448  20/02/2020
PAYAL AGARWAL
P229 RAM KRISHNA SAMADHI ROAD, KOLKATA PINCODE - 700054
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4448466  20/02/2020
NAMOSRI VENTURES PVT. LTD.
204, SHIVAM CHAMBERS, S.V. ROAD, ABOVE SPECTRA MOTORS, GOREGAON (W), MUMBAI - 400062, INDIA
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :02/01/2014
MUMBAI
Flavourings and seasonings, Food seasonings, Garden herbs , preserved [seasonings], Seasoning mixes, Seasoning pastes, Gravy mixes, Meat gravies, Curry powder [spice], Edible spices, Masala powder and spices, Spice blends, Spice rubs, Spices, Chutneys [condiment], Marinade mixes, Sauces [condiments], Ice cream stabiliser, whey protein concentrate, binding agents for ice cream, bakery mixes, cake powder, breadcrumbs, soya protein isolate, functional food ingredients, food flavourings, other than essential oils, macaroni, Meat tenderizers for household purposes, pasta, cocoa powder
CHICAGO PIZZA
4448496    20/02/2020
NEO PALATES PRIVATE LIMITED
C-53, HIMALAYA HOUSE, KASTURBA GANDHI MARG, NEW DELHI - 110001
A company incorporated under the laws of India
Address for service in India/Attorney address:
MASON & ASSOCIATES
A-7, LOWER GROUND FLOOR, SARVODAYA ENCLAVE, NEW DELHI - 110017
Used Since :22/11/2007
To be associated with:
4072173
DELHI
goods relating to Coffee, tea, cocoa; preparations made from flour; bread and confectionery; seasonings, spices, preserved herbs, sauces and other condiments
NILKAMAL DISH GOLA PROPRIETOR MR. CHIRAG PRAKASHBHAI VYAS
Shop No. 03, Samjuba Hospital, Bapunagar, Ahmedabad-380024. Gujarat, India.
Proprietorship Firm

Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India

Used Since: 01/01/2019

AHMEDABAD
ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, ICE CONFECTIONERY, ICE CANDIES, FRUIT FLAVOURINGS FOR FOOD OR BEVERAGES, FLAVOURING SYRUPS, FLAVOURED ICES KULFI (ICE) INCLUDED IN CLASS - 30.
INGO LITE

4448771   20/02/2020

JAY SHANKAR RAONIYAR
385/D BASHARATPUR, AROGYA NAGAR
Individual

Address for service in India/Agents address:
RAGINI GUPTA
C-122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.

Proposed to be Used
DELHI

Namkeen Bhujia and other related items.
GUFLU SHREYA
4448932  21/02/2020
KALPANA REKHA TIRKEY TRADING AS ERIC FOOD PROCESSING INDUSTRIES
Mahamaya Road behind LIC office, Mayapur, Ambikapur 497001

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia, INDORE

Proposed to be Used
MUMBAI
spices, Namkeen
4449007  21/02/2020
RAVI KANT KHEMKA
trading as;RAVI KANT KHEMKA
122, M.G. ROAD, KOLKATA - 700 007.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
A. PAUL & CO.
362,PUTIARY BANERJEE PARA ROAD, 1ST FLOOR, TOLLYGUNGE, KOLKATA 700 041, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SALT.
Trade Marks Journal No: 1948, 18/05/2020 Class 30

4449392 21/02/2020

A. MEIYAPPAN

trading as; JOTHI ANANDHA BHAVAN SWEETS & BAKERY

NO.130, M.G.ROAD, VILLUPURAM-605 602. TAMILNADU, INDIA.

SOLE PROPRIETOR

Address for service in India/Attorney address:

K.P.PADMANABHAN, BA, BL.

NO:90, J.J.COMPLEX, THIRUMANGALAM, ANNA NAGAR, CHENNAI - 600040.

Used Since: 09/09/2019

CHENNAI

SWEETS, SAVOURIES AND CONFECTIONERY
ANKIT KUMAR SHAW, TRADING AS: ANIX FOOD PRODUCTS
45, HARI MOHAN SEN ROAD, P.O. GARIFA, NAIHATI, 24 PGS (N), PIN - 743165, W.B., INDIA

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE
ANKIT KUMAR SHAW, TRADING AS: ANIX FOOD PRODUCTS
5, HARI MOHAN SEN ROAD, P.O. GARIFA, NAIHATI, 24 PGS (N), PIN - 743165, W.B., INDIA

Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE
4449466   21/02/2020
ARVIND & CO.
RAILWAY ROAD, KAIMGANJ, DISTT. FARRUKHABAD (U.P.) INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :01/12/2014
DELHI
Tea.
4449537    21/02/2020
ISTORE DIRECT TRADING LLP
C 7 BASEMENT, KAMANWALA CHEMBERS, NR. UDYOG MANDIR 2, MOGUL LANE, MAHIM (W), MUMBAI - 400016,
 MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAKHIVA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPICA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; BISCUITS; CAKES; PASTRY; DESSERT PUDDINGS; ICE
DESSERTS; MOUSSES; ICE CREAM; BAKED GOODS; CHOCOLATE AND DESSERTS; ICE-CREAM CAKES; ICE CREAM
CONE MIXES; READY-TO-EAT CEREALS; RICE FLOUR AND RAGI FLOUR; NAMKEENS.
Leokin

4449561  21/02/2020
BRIJESH HARNISH GADA.
704-Sai Siddhi Tower, Laxmi Nagar, Ghatkopar -(East), Mumbai-400 075.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Sweetmeats, snack food products consisting of cereal products; bread, bakery products, pastries, chocolate and confectionery products; food mixtures consisting of cereal flakes and dried fruits, ready to eat savory snack foods made from maize meal formed by extrusion; sandwiches, pizza, kulfi, coffee, tea, cocoa and artificial coffee; rice, pasta products, noodles; tapioca and sago; flour and preparations made from cereals; papad (cereal based snacks), ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs, processed herbs and dried herbs; vinegar, sauces and other condiments; flavourings made from pickles, mayonnaise and ketchup-based spreads being goods included in class 30.
4449664  21/02/2020
SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARECES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :08/01/2020
To be associated with:
910548
KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; and savouries; spices; coffee and tea.
4449776   21/02/2020
ASTIN FROZEN FOODS PRIVATE LIMITED
PLOT NO, PAP-A-233,234,241&242,MIDC, TTC INDL AREA, MAHPE, MAHARASHTRA, MAHAPE Mumbai City

Company

Address for service in India/Attorney address:
SUDHAKAR JHA
E-25B,2nd Floor,Jawahar Park,Behind Heera Sweets Laxmi Nagar, Delhi-110092.

Proposed to be Used
To be associated with:
4218261

MUMBAI

Ice cream, sorbets and other edible ices, Coffee, tea, cocoa and artificial coffee, Rice, Bread, pastries and confectionery; Chocolate ,Sugar, honey, spices, preserved herbs, sauces and other condiments; ice (frozen water ) of class 30
ARNADATA BASHUNDHARA
BRHMAKAMAL PARIJ ATA GANGASIULI
KALASRI (WORD)

4450000    21/02/2020
BINAPANI SAHOO
INFRONT OF RANIHAT HIGH SCHOOL, RANIHAT (TELI SAHI), PO. BUXI BAZAR, PS. MANGALABAG, PIN- 753001,
CUTTACK, ODISHA, INDIA
PROPRIETARY

Address for service in India/Attorney address:
PRADYUMNA KUMAR KAR
F-98, Sector-8, CDA, Cuttack-753014, Odisha

Proposed to be Used
KOLKATA
RICE
Trade Marks Journal No: 1948, 18/05/2020

JYOTI FOOD PRODUCTS

Plot No. 269, Near T.R. Cold Storage, Rajkot-Ahmedabad Highway, Kuvadva GIDC, Kuvadva, Rajkot, Gujarat, 360023, India.

Partnership Firm

Address for service in India/Attorney address:

MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since: 16/05/2006

AHMEDABAD

CORN FLAKES, CEREAL FLAKES, PROCESSED GRAIN, BREAD, CONFECTIONERY, BAKERY PRODUCTS, NAMKEEN, WAFERS, FRYUMS, FARSAN, FLOUR AND PREPARATIONS MADE FROM CEREALS, SUGAR, RICE, TAPIoca, SAGO AND HONEY INCLUDED IN CLASS-30.
4450114  21/02/2020
NATURE PROTEINS PRIVATE LIMITED
HOUSE NO. 3322, SECTOR 32 D, CHANDIGARH, INDIA
Body Incorporate
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :25/01/2019
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES.
4450263  22/02/2020
NANASAHEB RAMESH AGALE DOING BUSINESS AS AGALE FLOUR MILL
Agale Flour Mill, Near Vithal Rukhmini Mandir, Palse, Taluka- Nashik, Dist.-Nashik-422102
Manufacturer and Trader
Address for service in India/Attorney address:
PRAKASH SAWANA
16 B Jayesh Park, near matale mangal karyala, kamathwade road, New Nasik M. S.
Used Since: 01/01/2020
MUMBAI
Flour,Besan, Suji, Maida, Noodles, Mix Grain Flour, Spices, Atta included in class 30
DILEEP KUMAR GUPTA
S/O UPENDRA KUMAR, ADD.8/50, WARD NO.15, BHOLANATH GARDEN, KALADHUNGI ROAD, HALDWANI
PROPRIETOR

Address for service in India/Attorney address:
BHUPENDRA SINGH AND ASSOCIATES
MUKHANI COMPLEX, BASEMENT SHOP NO, MUKHANI CHAURAHA, HALDWANI-26

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
YUMMYFIC FOODS PRIVATE LIMITED
Plot No. 1210, Mahanadi Vihar, P. O - Nayabazar, Chauliaganj, Cuttack - 753004

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, R M V Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used
KOLKATA
allspice, aromatic preparations for food, barley meal, buckwheat flour, celery salt, cereal preparations, cereal-based snack food, chips [cereal products], chutneys [condiments], cinnamon [spice], cloves [spice], cocoa, coffee, condiments, confectionery / sugar confectionery, cooking salt, corn flakes / maize flakes, corn flour / corn meal / maize flour / maize meal, corn, milled / maize, milled, corn, roasted / maize, roasted, crushed barley flavourings, other than essential oils, for beverages / flavorings, other than essential oils, for beverages, flour* / meal*, flour-based dumplings, food flavourings, other than essential oils / food flavorings, other than essential oils, garden herbs, preserved [seasonings], ginger paste [seasoning], ketchup [sauce], malt extract for food, minced garlic [condiment], muesli, mustard, nut flours, nutmegs, oat flakes, palm sugar, pepper, peppers [seasonings], potato flour*, rice, rice pudding, rice-based snack food, salt for preserving foodstuffs, saffron [seasoning], seasonings, soya flour, spices, sugar*, tamarind [condiment], turmeric*, wheat flour
4450753    22/02/2020
UPENDER SHARMA TRADING AS TANSAN LITE
S/O DEV DUTT SHARMA ,FLAT NO-69 POCKET-3 SECTOR-19,DWARKA,SOUTH WEST DELHI,DELHI-110075
Single Firm
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
Shon Food

Shon Food

4450756    22/02/2020
SUSHIL SUDHAKAR DANGE
Plot No. 20 Gayatri Society G-Sector N-8 Vinayak Kunj
Individual

Address for service in India/Agents address:
AGRAWAL MADHUR NANDKISHOR
16, MAULI COMPLEX, BESIDES DURGA MATA TEMPLE, JAWAHAR COLONY ROAD, AURANGABAD - 431 005
Used Since :27/12/2016
MUMBAI
Spice, batter mixes, chutney, sauce and flour
Muntaha

4450758  22/02/2020

MUNTAHA NUTRIENTS PRIVATE LIMITED
Fl-304 Wing-B Carnations S-7/26/1 Nr-Nishane Manzil Kondhwa Budruk
Private Limited company under The Companies Act. 2013

Address for service in India/Attorney address:
SHAikh IQBAL AHMED MAHIMOOD
18, B Bldg., Chasme Shahi, 6th Lane, North Main Road, Koregaon Park, Pune 411001

Proposed to be Used
MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, all spices and condiments
ECONOMY
4450879   22/02/2020
GOPAL DASS ARORA
Gopal Dass and Sons, Bazar Bikanerian, Katra Ahluwalia, Amritsar 143006
Individual
Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since :09/09/2010
DELHI
TEA
4450890    22/02/2020
KALAVAVATHI YELURI
R.S No.658/1E, Kolamuru, Rajamahendravaram rural, East godawari district, Andhra Pradesh
The Trademark Act of 1999
Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079
Proposed to be Used
CHENNAI
PICKLES
VELMURUGAN.M
3/42, Valasamuthirapuram, Vembar, TUTICORIN, TAMIL NADU, India, 628906
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
Trade Marks Journal No: 1948,  18/05/2020   Class 30

4451005  23/02/2020
RAJNISH JAIN
A-230, Prashant Vihar, New Delhi-110085
individual

Proposed to be Used

DELHI
Description: Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] as included in class 30.
4451168   24/02/2020
KUNCHALA RAJA
H NO.2-3/AC/8, APARNA COUNTY, BEHIND MATHRUSRI NAGAR, MIYAPUR, HYDERABAD, TELANGANA - 500049
A Proprietorship Concern

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
Oscar Legal Services, 8-2-120/86/5/E, Sneha House, Road No.3, Banjara Hills, Hyderabad - 500034, Telangana State, 9052012121

Proposed to be Used
CHENNAI
SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS, FLAVOURINGS MADE FROM PICKLES, BAKERY GOODS, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, CHOCOLATE FILLINGS FOR BAKERY PRODUCTS, PREPARATIONS FOR MAKING BAKERY PRODUCTS, SAVORY SAUCES, CHUTNEYS AND PASTES, SOYA SAUCES, PIZZA SAUCES, SALAD SAUCES, PEPPER SAUCES, SPICY SAUCES, PASTA SAUCES, COOKING SAUCES, TAMATO BASED SAUCES
4451361  24/02/2020
DHIRENDRA SINGH RATHORE S/O LATE SHRI AMAR SINGH RATHORE
M/s Sunshine Multinational Spices, S-9, Ashiana Amar Bagh, Main Pali Road, Kuri, Jodhpur - 342 005 (Rajasthan)
Sole Proprietorship Concern

Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since: 12/02/2017

AHMEDABAD
Spices (Whole & Grind), Including Asafoetida (Hing), salt, Garam Masala, J ajira, Honey.
MRS. SAROJA KARABASAPPA HEDIYAL, TRADING AS M/S. RAGHAVENDRA HOME FOOD PRODUCTS,
Fort, Near Ragavendraswamy Temple, Ranebennur - 581 115.
Merchant & Trader

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI
Chilli Powder, Turmeric Powder, Coriander Powder and Spices
Trade Marks Journal No: 1948, 18/05/2020 Class 30

4451405  24/02/2020
BARHAM PRAKASH NEHRA
trading as; BARHAM PRAKASH NEHRA
VILLA NO. 39 M.G GREEN, DULINA, NEAR BSF CAMP, POST OFFICE KALOI, JHAJJAR, HARYANA-124103, HARYANA, INDIA
MANUFACTURER & MERCHANT
Used Since : 01/02/2020

DELHI
COFFEE, TEA, SUGAR, TAPIOCA, COCOA, RICE, SAGO, ARTIFICIAL COFFEE, FLOURS AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, EDIBLE ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE FOR REFRESHMENT; FLAVORINGS (VEGETABLE) FOR BEVERAGES.
McFlurry

4451439    24/02/2020

McDonald’s Corporation
110 N. Carpenter Street, Chicago, Illinois 60607, United States of America.
A corporation organized under the laws of the State of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Dairy based dessert products namely ice cream and frozen confections.
4451457  24/02/2020
MUSKAN FOOD INDUSTRIES
KATRA,PATALESHWAR NATH MANDIR ROAD,HAJIPUR,DIST- VAISHALI,PIN-844101
PROPRIETORSHIP
Address for service in India/Attorney address:
ABHISHEK ANAND
SPLAN, 2/33, Frist Floor, Bank Colony, Jagdeo Path, Bailey Road, PATNA, BIHAR
Proposed to be Used
KOLKATA
CHIPS, WAFERS AND PUFFS CORN PRODUCTS MADE FROM CEREALS AND GRAINS
4451514  24/02/2020
REMYA JOMY
trading as ;GOLDEN SPENCER TRADING
R/130B, KOOVAPPADY P.O., PERUMBAVOOR, ERNAKULAM DIST., PIN-683544 INDIA. KERALA
S OLO PROPRIETOR
Proposed to be Used
CHENNAI
COFFEE.
4451544  24/02/2020
CHARAN SINGH
12 WARD NO 17, GULAB BARI, KOTA KOTA RAJASTHAN 324006
PROPRIETORSHIP
Address for service in India/Attorney address:
JUDICIA LAW ASSOCIATES
SE-557, SHASTRI NAGAR, GHAZIABAD-201002, INDIA.
Used Since :02/02/2017
AHMEDABAD
CORN FLAKES, WHEAT FLAKES, RICE FLAKES, MAIZE FLAKES, VERMICELLI WAFERS, BISCUITS, NOODLES, SOYA PRODUCTS
GUDKASH

4451564  24/02/2020

MRINALINI SHANKARRAO SHELAR
1159, B-32, Plot No. 5, Gajanan Colony, Ring Road, Phulewadi, Kolhapur-416010, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used

MUMBAI

Coffee, tea & cocoa based beverages in this class; aerated beverages (with cereals, tea, coffee, cocoa or chocolate base); beverages made from, containing, or consisting principally of cereals, tea, coffee, cocoa, or chocolate; extracts of cereals, tea, coffee, cocoa or chocolate for use as flavours in beverages; flavorings, powdered preparations containing cereals, tea, coffee, cocoa, or chocolate for use in making beverages; powdered sugar for preparing isotonic beverages; preparations for making beverages (tea & copy based) being goods included in class 30
MRINALINI SHANKARRAO SHELAR
159, B-32, Plot No. 5, Gajanan Colony, Ring Road, Phulewadi, Kolhapur-416010, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used

MUMBAI
Coffee, tea & cocoa based beverages in this class; aerated beverages (with cereals, tea, coffee, cocoa or chocolate base); beverages made from, containing, or consisting principally of cereals, tea, coffee, cocoa, or chocolate; extracts of cereals, tea, coffee, cocoa or chocolate for use as flavours in beverages; flavorings, powdered preparations containing cereals, tea, coffee, cocoa, or chocolate for use in making beverages; powdered sugar for preparing isotonic beverages; preparations for making beverages (tea & copy based) being goods included in class 30
MYLAI IYERS

4451597  24/02/2020

RAGHUNATHANT

Brindavan Tower, Mig 1, 9/1, 129, Anna Main Road, K.K. Nagar, Chennai - 600078, Tamil Nadu

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Muesli snacks, Salt, Spices, Baked goods, Cakes, Biscuits, Chocolate, Coffee beverages, Tea beverages, Dairy ice cream
ARIPAN AGRO PRIVATE LIMITED
No. 301, Avadh Complex, D-5 Laxmmi Nagar, New Delhi, East Delhi - 110092, Delhi
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments
4451780  24/02/2020
PRIYANKA & BROTHERS
MAL GODOWN ROAD, NEAR POONAM DHARAM KANTA, BHARATPUR-RAJ.
Partnership Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2013

AHMEDABAD
Namkeen & Papad, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Mustard.
Trade Marks Journal No: 1948, 18/05/2020

4451781  24/02/2020
PRIYANKA & BROTHERS
MAL GODOWN ROAD, NEAR POONAM DHARAM KANTA, BHARATPUR-RAJ.
Partnership Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M -118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2013

AHMEDABAD
Namkeen & Papad, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Mustard.
JAGGWORLD

4451801   24/02/2020

PRAJAKTA CHANDRAKANT GADADE TRADING AS: SHREE AGRO PRODUCTS
Prajakta Niwas, M.J. Sawant Colony, Near Gargoti High School, A/p - Gargoti, Dist - Kolhapur - 416209, Maharashtra, India

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.

Used Since :08/06/2019

MUMBAI

Jaggery, Jaggery Powder, Sugar, Honey, Spices, Tea, Coffee, Pulses, Grains, Papad, Flour, Flour Mixes, Chocolates & Sweets
4451845  24/02/2020
SUJIT KUMAR GUPTA
Sahu Dharamshala, PO - Pachamba, PS - Giridih, Pethiyatand, Pachamba, Giridih, Jharkhand 815316
INDIVIDUAL
Address for service in India/Attorney address:
AYUSH PIPALWA
T-14, 503, Exotica Dreamville, Sector 16C, Noida Extension - 201308
Proposed to be Used
KOLKATA
NAMKEEN, DALMOTH, BHUJIA, CHIPS, WAFFERS INCLUDED IN CLASS 30.
CHEATER

4452074   24/02/2020
TBJ IMPEX PRIVATE LIMITED
Shop No. 31, INA Market, New Delhi- 110023
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI
Lollipops; Candy; Sugar Confectionery; Fruit Jellies; Chewing Gums; Chocolates; Chocolate-Coated Nuts; Pastries;
Muesli; Processed Quinoa; Breakfast Cereals; Corn Flakes; Mints And Chewing Gums For Breath Freshening; Cereal Bars;
Confectionery;
LABHI’S GAGAN
4452145  24/02/2020
PANKAJ GUPTA S/O. SH. RAM MOHAN GUPTA
TRADING AS M/s. LABHI INDUSTRIES AT- NEAR AVN SCHOOL, JAIPUR ROAD, DAUSA-RAJASTHAN
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Flour, Atta, Besan, Maida, Suji, Namkeen, Papad, Tea, Daliya, Rice.
Motorbike

4452540  25/02/2020
IMRAN AMAN SHARIF PROPRIETOR AT IAS ENTERPRISES
Sharif Building, Gokul Galli, Bazar Ward, Chandrapur
Proprietor

Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since : 19/06/2007

To be associated with:
4282807

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee, flour and preparation made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces, condiments, spices, ice
GTS Bullet

4452541  25/02/2020
IMRAN AMAN SHARIF
IAS Enterprises, Sharif Building, Gokul Galli, Bazar Ward, Chandrapur
Proprietor

Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR

Proposed to be Used
To be associated with:
2350283
MUMBAI
Rice
4452559 25/02/2020
SANJAY KUMAR SINGH PROPRIETOR OF MITHILA TRADING CO.
VILLAGE-KHANGAON, POST-RAMPATTI, THANA-PANDAUL, DISTT.-MADHUBANI, BIHAR-847236.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

KOLKATA
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad,
Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice,
Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey,
Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking
powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4452564    25/02/2020
MR. MOHAMMED SARTAJ KHAN
44/A, OPP. POLICE STATION, S.R NAGAR, HYDERABAD - 500038, TELANGNA.
Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, H1G 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
COFFEE; TEA; COCOA; SUGAR; BREAD; PROCESSED CEREALS, MILLETS, GRAINS AND MAIZE; FLOUR AND PREPARATIONS MADE FROM CEREALS; RICE; SPICES; GARAM MASALA; SWEETS; CONFECTIONERY; CONDIMENTS; HONEY; EDIBLE SALT.
TUMPY

4452672  25/02/2020

ARAWALI GOOD FOODS
4382, Bajani Talai Road, Bavdi ka Bas Sanganer, Jaipur-302033 (Rajasthan)

PARTNERSHIP FIRM

Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR, RAJASTHAN-302017

Proposed to be Used

AHMEDABAD

Namkeen and snack foods based on flour, corn, cereal, rice which included in class 30
4452679    25/02/2020
VIVEK SINGH RANA
WARD NO. 2, KALA MANJ KOTHI, MUKERIAN, HOSHIARPUR, PUNJAB 144211
SOLE PROPRIETOR
Address for service in India/Agents address:
VISHAL ARORA
#651, TOP FLOOR, SECTOR - 8-B, CHANDIGARH.
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
AVVIC

4452985   25/02/2020

AVVIC SCIENCES INDIA PRIVATE LIMITED
K5, FIRST FLOOR, PALLAV PURAM, PHASE -2, MEERUT, UTTAR PRADESH - 250110

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1948, 18/05/2020 Class 30

MONTOZ FOODS PRIVATE LIMITED
C/O SMT. QUAMRUNISA SOUTH OF P.P.COLONY, PATLIPUTRA PATNA Patna BR 800013 IN

COMPANY IS INTO MANUFACTURING AND MARKETING OF FOOD AND RELATED PRODUCTS PRIVATE LIMITED COMPANY

Proposed to be Used

KOLKATA

MANUFACTURING AND MARKETING OF FOOD AND RELATED PRODUCTS INCLUDED IN CLASS 30
Curry Tree

4453300  25/02/2020
21GRAMS FOOD CREATIONS PRIVATE LIMITED
D-2605,26th Floor, Tower D, Imperial Heights, Best Nagar, Goregaon West, MUMBAI Mumbai City MH 400104 IN
Private Limited Company

Address for service in India/Attorney address:
JINU MERLYN ABRAHAM
C-360, Hub and Oak, Defence Colony, New Delhi 110024

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4453302 25/02/2020
21GRAMS FOOD CREATIONS PRIVATE LIMITED
D-2605,26th Floor,Tower D,Imperial Heights, Best Nagar, Goregaon West, MUMBAI Mumbai City MH 400104
Private Limited Company

Address for service in India/Attorney address:
JINU MERLYN ABRAHAM
C-360, Hub and Oak, Defence Colony, New Delhi 110024

Proposed to be Used
MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4453317  25/02/2020
SIDDHESWAR HALDER TRADING AS HALDER ENTERPRISE
B-5, B-05/32, Kalyani, Kalyani, Nadia, Pin-741235, West Bengal.
Manufacturer and Merchant
Address for service in India/Agents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.
Used Since :16/09/2018
KOLKATA
Atta, Maida, Suji, Sattu, Dalia, Pasta, Besan, Soya Chunks, Tea, Porridge oats, Cheese balls (snacks), Cereal Snacks,
Granola Snacks, Maiza based snacks, Puffed corn snacks, Corn curls (cheese flavored puffed corn snacks).
4453318  25/02/2020
ASIAN THAI FOODS (PVT.) LTD. (A NEPALESE COMPANY ORGANISED & EXISTING UNDER THE LAWS OF NEPAL)
P.O. Box 133, Janki Path, Biratnagar-6, Nepal.
Manufacturer and Merchant
Address for service in India/Angents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.
Proposed to be Used
To be associated with:
1003810, 1654588
KOLKATA
NOODLES.
MANDIWALA

4453456  25/02/2020
GAJANAND FOODS PVT. LTD.
PLOT NO- 814, NR. PRIMA- 2, KOTHARI CHAR RASTA, SANTEJ, TALUKA - KALOL, DISTRICT GANDHINAGAR- 382721. STATE GUJARAT - INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD

CHILLY POWDER, TURMERIC, CORIANDER POWDER, CUMIN POWDER, MUSTARD, SPICES, SPICE BLENDS, CONDIMENTS, FLOUR, RICE, TEA, COFFEE, PUFFED RICE INCLUDED IN CLASS 30
4453740  25/02/2020
JAVED RAZA.
A303, Brahmacharani Jangid Apartment, Shanti Park, Mira Road (East), Dist. Thane- 401 107.
Indian Inhabitant.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/8 SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Ready to eat snack foods consisting primarily of grains, corn, cereal, other vegetable materials or combinations thereof, including corn chips, tortilla chips, pita chips, rice chips, rice crackers, crackers, puffed snacks, Cheese balls [snacks], Cereal-based savoury snacks, popped popcorn; candied popcorn and peanuts, salsas, chili, farsan (cereal based snacks), gathiya (gram flour based snacks), bhujia (cereal based fried snacks), boondi (gram flour based snacks), cheese flavored puffed corn snacks, snack foods made of wheat, rice, corn, maize; wafers, chakli (Foodstuff made of wheat, rice and chickpeas), besan, chanachur (bombay mix), flour based chips being goods included in class 30.
4453879  26/02/2020
BIDHAN PAUL, TRADING AS- SANDHYA ENTERPRISE
MASALLA PATTY, FALAKATA, ALIPURDWAR, PIN-735211, WEST BENGAL, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
CHANACHUR, DALMUT, BHUJA, MASALA MOTOR, NAMKEENS
4453880  26/02/2020
BIDHAN PAUL, TRADING AS- SANDHYA ENTERPRISE
MASALLA PATTY, FALAKATA, ALIPURDWAR, PIN-735211, WEST BENGAL, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJARUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
CHANACHUR, DALMUT, BHUJIA, MASALA MOTOR, NAMKEENS
4453886  26/02/2020
ALOKE JAIN TRADING AS ALOKE AGRI TRADERS
H/169/3/96/73/64, MILANPALLY, SILIGURI, Darjeeling, West Bengal, 734005, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Bay Leaves (Tejpata), SPICES
4453908  26/02/2020
SANTOSH KUMAR SHARMA
78, KESHAV GARDEN, JAMDOLI, AGRA ROAD, JAIPUR 302031
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Chips [cereal products]; Grain-based chips; Taco chips
4453970  26/02/2020
MR. DEEPAK DARIYANI PROPRIETOR OF - ASHA CONFECTIONERY
PLOT NO. 13 B-1, 13-C, SECTOR, SANWER ROAD, INDUSTRIAL AREA, INDORE - 452001 (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE - 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
SR 25 CURRENT

4453972  26/02/2020
MR. DEEPAK DARIYANI PROPRIETOR OF - ASHA CONFECTIONERY
PLOT NO. 13 B-1, 13-C, SECTOR, SANWER ROAD, INDUSTRIAL AREA, INDORE - 452001 (M.P.)

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE - 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
4453992  26/02/2020
DIVYAM DINESH SOLANKI
Amira Apt, A-Wing, Block No-103, Near Ambedkar Chowk, Karjat, Raigarh-410201 MH
Sole Proprietor Trading as Renu Farsan
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJ AB)
Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa and Artificial Coffee; Rice, Pasta and Noodles; Tapioca and Sago; Flour and preparations made from
Cereals; Bread, Pastries and Confectionery; Namkeen; Chocolate; Ice Cream, Sorbets and other Edible Ices; Sugar, Honey,
Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces as included in class 30
4454000 26/02/2020
NAMOSRI VENTURES PVT. LTD.
204, SHIVAM CHAMBERS, S.V. ROAD, ABOVE SPECTRA MOTORS, GOREGAON (W), MUMBAI - 400062, INDIA
THE TRADE MARK ACT -1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :30/12/2016
MUMBAI
Flavourings and seasonings, Food seasonings, Garden herbs, preserved [seasonings], Seasoning mixes, Curry powder [spice], Edible spices, Masala powder and spices, Spice blends, Spice rubs, Spices, functional food ingredients, aromatic preparations for food, food flavourings, other than essential oils
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
4454156  26/02/2020
MANOJ
trading as ; KRISHNA TEA COMPANY
2314, GALI HINGA BEG, TILAK BAZAR, KHARI BAOLI DELHI-110006
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
TEA, COFFEE INCLUDED IN CLASS 30
4454212    26/02/2020
SWASTIK MIRCH STORE
D.No: 15-6-519, Begum Bazar, Hyderabad-500012(T.S.)
Partnership Firm
Address for service in India/Agents address:
RAO & RAO,
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Proposed to be Used
CHENNAI
Ginger-Garlic Paste
4454297    26/02/2020
M/S.P.K.ENTERPRISES,
PLOT NO.81, KARANPURI, KANSAPUR, YAMUNANAGAR-135001,DISTT.YAMUNANAGAR (HARYANA)
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BABU RAM SHARMA
FOR B.R.SHARMA & ASSOCIATES, 38, NEW MARKET, RLY.ROAD, NEAR OLD CENTRAL BANK, JAGADHRI-135003,
DISTT.YAMUNANAGAR (HARYANA)

Proposed to be Used
DELHI
ATTA, MAIDA, SUJI, DALIYA, RICE, SPICES, SUGER, HONEY PREPARATIONS MADE FROM CEREALS, NAMKEEN,
BISCUITS, BREAD, RUSK, PASTRY, CONFECTIONERY, TOFFEE, CHOCOLATE, COOKIES, PASTRIES, COCOA, KACHARI,
CORN,PUFFS, SNACKS, NOODLES, BAKERY, SWEETS, SPICES, POWDERED SPICES, CURRY SPICES, GARAM MASALA,
CHILLI POWDER, TURMERIC, CURRY SPICES, MUSTARD, PREPARATIONS MADE FROM CEREALS, RICE, CORN FLOUR,
NOODLES, SAUCES, FLOUR, PROCESSED, BESAN (GRAM FLOUR), SALT, SUGAR, POWDERED SUGAR, CHOCOLATES,
READY-TO-EAT CEREALS, CEREAL-BASED SNACK FOOD, ICE CREAM, CHIKKI (CONFECTIONERY), BAKING SODA,
FRUIT CAKES, VINEGAR, RICE COOKIES; RICE-BASED SNACKS,HONEY, COFFEE, INSTANT COFFEE, TEA.
Trade Marks Journal No: 1948, 18/05/2020

4454406 26/02/2020
SARVESHWARN
NO.75, BALAJI NAGAR MAIN ROAD, BACK TO SARADHA'S THEATRE, AMMAPET, SALEM-636003, TAMILNADU
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Vinegar; Vinegar, sauces and other condiments; Fruit vinegar; Flavoured vinegar; Flavored vinegar; Wine vinegar; Beer vinegar; Balsamic vinegar; Raw honey [natural sweetener]; Honey; Honey mustard; Manuka honey; Herbal honey lozenges [confectionery]; Honey glazes for ham; Dried raw honey powder [natural sweetener]; Coffee; Tea; Cocoa; Sugar; Rice; Tapioca; Sago; Artificial coffee; Flour and preparations made from cereals; Bread; Pastry cases; Confectionery ices; Treacle; Yeast; Baking powder; Salt; Mustard; Sauces [condiments]; Spices; Ice; Chocolate beverages with milk; Chocolate mousses; Chocolate decorations for cakes; Chocolate-based beverages; Chocolate-coated nuts; Cinnamon [spice]; Cocoa beverages with milk; Cocoa-based beverages; Sugar confectionery; Custard; Dessert mousses [confectionery]; Caramels; Candy *; Candy decorations for cakes; Cake frosting [icing]; Bread rolls; Breadcrumbs; Buns; Cake powder; Cake dough; Cake batter; Cakes; Biscuits; Cookies; Waffles; Wheat flour; Wheat germ for human consumption; Crushed oats; Unleavened bread; Dough; Tarts
SH. DHARUV KUMAR RIHWANI, SOLE PROPRIETOR.M/S. NICE CONFECTIONERY
E-28, SMA CO-OPERATIVE INDUSTRIAL ESTATE, G.T. KARNAL ROAD, NEW DELHI-110 033 INDIA.

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Used Since: 27/12/2019

To be associated with:
1828790, 2701242

DELHI
CANDY, CONFECTIONARY, CHOCOLATES, SWEETS AND SPICE MIXED CONFECTIONARY, BUBBLEGUM, MASALA, SALTED AND SWEET, ICE LOLY, CANDIES, GOLI, TOFFEES, LOLLYPOPS, SWEET CANDIES, CANDIES SALTED AND SPICED, MOUTH FRESHNER, CHOCOLATES, COFFEE, TEA, COCOA, BREAD, PASTRY, HONEY, SAUNF CHURAN GOLI, SUGAR, RICE, HONEY, TREACLE, YEAST, BAKING-POWDER, TOPICO, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, MUSTARD VINEGAR, SAUCES (CONDIMENTS) AND ALL KIND OF CONFECTIONERY GOODS
**Trade Marks Journal No: 1948, 18/05/2020 Class 30**

4454694 26/02/2020

AMAR THAKKAR
HEAD OFFICE: 88, DR. ABANI DUTTA ROAD (GROUND FLOOR) HOWRAH WEST BENGAL -711101

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Cheesecakes; Cheese straws; Cheeseburgers [sandwiches]; Macaroni and cheese; Cheese-flavored biscuits; Macaroni with cheese; Biscuits for cheese; Cheese-flavored biscuits; Cheese-flavored corn snacks; Cheese-flavored puffed corn snacks; Sandwiches
PRESIA

SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore - 560071
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001

Used Since : 27/12/2019

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
BHAGAT DHANADAL CORPORATION
BHAGAT ESTATE, NR. ANUPAM CINEMA, KHOKHRA, AHMEDABAD - 380021, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/10/2008

AHMEDABAD
DHANADAL, VARIALI (FENNEL SEED), VARIALI PULSE, VARIALI KURIA.
BHAGAT DHANADAL CORPORATION
BHAGAT ESTATE, NR. ANUPAM CINEMA, KHOKHRA, AHMEDABAD - 380021, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 01/10/2008

AHMEDABAD

DANADAL, VARIALI ( FENNEL SEED), VARIALI PULSE, VARIALI KURIA.
4454815  26/02/2020
BHAGAT DHANADAL CORPORATION
BHAGAT ESTATE, NR. ANUPAM CINEMA, KHOKHRA, AHMEDABAD - 380021, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJ YOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/10/2008
AHMEDABAD
DHANADAL, VARIALI ( FENNEL SEED), VARIALI PULSE, VARIALI KURIA,
4454816  26/02/2020
BHAGAT DHANADAL CORPORATION
BHAGAT ESTATE, NR. ANUPAM CINEMA, KHOKHRA, AHMEDABAD - 380021, GUJARAT, INDIA
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since : 01/10/2008
AHMEDABAD
DHANADAL, VARIALI (FENNEL SEED), VARIALI PULSE, VARIALI KURIA.
PISTRINA PALATES PRIVATE LIMITED
4, FAIRLIE PLACE, HMP HOUSE, 6TH FLOOR RM NO.- 626, KOLKATA - 700001, W.B.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY, KOLKATA-700008
Proposed to be Used
KOLKATA
BAKERY PRODUCTS
4455162  26/02/2020
PATEL ARVINDBHAI JIVARAM BHAI - M/S. HAREKRISHNA ENTERPRISE
GAYATRI ROAD, VISNAGAR ROAD, UNJ HA-384170, GUJARAT, INDIA.

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 25/02/2020
AHMEDABAD
SPICES.
4455223  26/02/2020
MOHD. SHAMSHAD PROPRIETOR OF DHOBI SIYAMA MALKO SWEETS & NAMKEEN
Saroud Road, Malerkotla-148023
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
SWEETS & NAMKEEN
MS. ESHITA JAIN TRADING AS ESH ORGANICS
308 Madhav Darshan, Waghwadi road, Bhavnagar, Gujarat-364001
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415
Used Since :05/12/2019

AHMEDABAD
flours, honey, spices, coffee, tea, sugar, rice, flour and preparations made from cereals, bread, pastry and confectionery, baking powder, salt, vinegar, sauces, mustard
4455372    27/02/2020
TONY ANDREWS
NADUVILA PARAMBIL HOUSE, MRA-83, MASTER ROAD, VADUTHALA, KOCHI, KERALA - 682023.
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice included in class 30.
LGR

4455433  27/02/2020
ASHOK
H.No.809, Hari Nagar, Near Rajesh Medical Store ward No.2,
PROPRIETOR
Address for service in India/A agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGARH-121004, FARIDABAD

Proposed to be Used
DELHI
TOMATO SAUCE, VEGETABLE PULPS, VEGETABLE PASTES, VEGETABLE PUREES, TOMATO BASED SAUCES,
VINEGAR, MAYONNAISE, NOODLES, SAVORY SAUCES, CHUTNEYS AND PASTES, SOYA SAUCE
4455498   27/02/2020
SALIM SHAHBUDIN PANJVANI TRADING AS : M/S. LIZA GRUH UDYOG
Plot No.21, Sonal Industrial Estate, Behind Azra Furniture, Bhestan, Surat. Gujarat-India
Proprietary Concern
Address for service in India/Attorney address:
MINAL JAIWANT CHANDNANI
FLAT NO.802, BUILDING NO.3, VARUN GARDENS, GHODPANDAR ROAD, NEAR LAWKIMS COMPANY, MANPADA, THANE WEST, MAHARASHTRA 400607
Used Since :01/04/2013
To be associated with:
3332239

AHMEDABAD
Corn Products & Frymus, Namkeens included in class 30
4455499 27/02/2020
SALIM SHAHBUDIN PANJVANI TRADING AS: M/S. LIZA GRUH UDYOG
Plot No.21, Sonal Industrial Estate, Behind Azra Furniture, Bhestan, Surat. Gujarat-India
Proprietary Concern
Address for service in India/Attorney address:
MINAL JAIWANT CHANDNANI
FLAT NO.802, BUILDING NO.3, VARUN GARDENS, GHODPANDAR ROAD, NEAR LAWKIMS COMPANY, MANPADA, THANE WEST, MAHARASHTRA 400607
Used Since :01/04/2012
AHMEDABAD
Corn Products, Farsan & Frymus, Namkeens included in class 30
4456014   27/02/2020
MR. PAVITRA JOSHI
56, Shubh Enclave, Pitampura, Delhi - 110034
MANUFACTURER & MERCHANT
Used Since :03/05/2019
DELI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
4456396    27/02/2020
K VISHWANATH
Kuntavalli, Melige, Thirthahalli, Shimoga - 577 415, Karnataka
Coffee, tea, artificial coffee, honey, condiments other food items covered in class 30
Individual
Used Since :16/07/2019
CHENNAI
Prepared snacks and foods having base of rice, flour of cereals, all being ready to cook, almond powder, chilli powder, spices in powder form, condiments, pickles and relish, all being goods included in class-30
Trade Marks Journal No: 1948, 18/05/2020  Class 30

4456532  27/02/2020
LAXMI TEA SALES
8-5-294/2, BRUNDAVAN COLONY, OLD BOWENPALLY, SECUNDERABAD-500011, TELANGANA, INDIA
Partnership firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, H1G 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Tea mix powders, Tea, Instant tea, Tea bags, Herbal teas included in class 30.
4456577  27/02/2020
T. HEROE
EL TORO, SHOP NO. E-8, CHENNAI FOOD STREETS, 200FT RADIAL ROAD, KOILAMBAKKAM, CHENNAI 600129
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
To be associated with:
4427377
CHENNAI
Coffee, Tea, Cocoa, Artificial coffee, Tapioca, Sago, Flour and Preparations made from cereals, Bread, Rice
4456588   27/02/2020
K.KARThICK KUMAR
34/14, KANDIYA GOUNDEN PUDUR, KANNAMANAICKANUR (PO), UDUMARPET - 642154
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4456688    27/02/2020

OM PRAKASH TANWANI
1196, Ratan Lal Nagar, Kanpur-208022, U.P.
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3rd Floor Parmanand Colony, Dr. Mukherjee Nagar Delhi-9

Proposed to be Used
To be associated with:
1544561, 2458484, 4226604

DELHI
Namkeen, puff, dal moth and confectionery products
OM PRAKASH TANWANI
1196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
1544561, 2458484, 4226605
DELHI
namkeen, puff, dal moth and confectionery products
4456690    27/02/2020
OM PRAKASH TANWANI
196, RATAN LAL NAGAR, KANPUR-208022, U.P.
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
To be associated with:
1544561, 2458484, 4290902
DELHI
Namkeen, puff, dal moth and confectionery products
DEACONS

4456736   27/02/2020
DEACON'S BIO PRODUCT PVT. LTD.
INFRONT OF MUKTIDHAM, LAKHOLI NAKA CHOWK, RAJNANDGAON-491441 (C.G.)
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4456801    27/02/2020
SANDEEP SONAWANE
Flat No. 11, 3rd Floor, Aditya Towers, Behind Gurukrupa Society, Canada Corner, Nashik 422005, Maharashtra
Single Proprietorship

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :25/11/2019

MUMBAI
Coffee, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, chocolate eggs, egg rolls, egg pies, egg biscuits, Non-medicatated confectionery containing milk, Milk chocolates, Ice milk bars, Ice milk [ice cream].
HABEEB KHAWAJA SAB

4456867  27/02/2020
NASIPUDI KHAJASAHEB HABEEB
NO 583/1 1st Main Road Narasaraj Pot, Davanagere 577001
INDIVIDUAL

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan, 100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE FROZEN WATER, READY TO EAT POHA AND MANDAKKI, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION, INCLUDED IN CLASS 30.
ROASTERY COFFEE HOUSE

4457046   28/02/2020
MR. NISANT KUMAR SINHA
8-2-287/12, PLOT NO. 418, ROAD NO. 14, BANJARA HILLS, HYDERABAD, TELANGANA - 500034

Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018

Used Since : 18/07/2017

To be associated with:
3924301

DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice, Coffee substitutes, Coffee drinks, Chocolate coffee, Iced coffee, Coffee bags, Green tea, Tea leaves, Ginger tea, Herbal tea, Iced tea mix powders, teas and cocoa and substitutes thereof.
AIR IV

4457528     28/02/2020
AIRIV COMPANY
shop no.11 vrajdhama part-2 nr chankyapuri sec.4, ghatlodia, ahmedabad-51
my trademark class is 30
INDIVISUAL
Proposed to be Used
AHMEDABAD
RICE, TEA, COFFE, SUGAR, FLOUR, MAIDS, SUJI, BESAN, SPICES, PEPPER, HING, PREPARATION FROM CERALS, SALT, HONEY SAUCES, PLUSES
MINERJAL
4457533  28/02/2020
SATEJ MAHESHKUMAR PATEL TRADING AS M/S SATEJ GLOBAL SCIENCE.
C/8, SUVAS APARTMENT, B/H. PARK AVENUE BUNGLOW, GULAB TOWER ROAD, THALTEJ, AHMEDABAD-380 059.
GUJARAT. INDIA.
A SOLE PROPRIETOR
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380
013. GUJARAT. INDIA.

Proposed to be Used
AHMEDABAD
MINERAL SALT FOR HUMAN CONSUMPTION, MINERAL SALTS FOR PRESERVING FOODSTUFFS, COFFEE ENHANCED
WITH {Specify Additives, e.g., Vitamins, Minerals, Nutrients, etc.}, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE,
PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES
AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE;
YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER
CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS-30.
Pepcar
4457891  28/02/2020
PRAKRUTI PRODUCTS PRIVATE LIMITED
Sagar Complex, Maruti Templeroad, Karwar Kuttara Kannada-581301, Karantaka
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Spices, Tea, Instant tea, Coffee, Sugar, Sago, Pulse flour, Processed herbs, Cakes, Pastries, Baked goods, Muesli snacks, Cereal-based snacks, Flour, Confectionery, Chocolates, Baked goods, Rice, Pulse flour, Biscuits, Toast, Pasta
Trade Marks Journal No: 1948, 18/05/2020  Class 30

4458113  28/02/2020
A. ALTHAF HUSSAIN PROPRIETOR OF M/S. PATTAHN TRADING COMPANY
NO.6, N G G O S COLONY, SULESWARANPATTI, POLLACHI, COIMBATORE-642006, TAMILNADU, INDIA
PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
BATTER MIXES, READY-TO-EAT CEREALS, SPICES, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), POWDERED SPICES, CURRY SPICES, AROMATIC PREPARATIONS FOR FOOD, SAUCES [CONDIMENTS], CAKE POWDER, CAKE FLOUR, HONEY, SALT, VINEGAR, SAUCES AND OTHER CONDIMENTS, IDLI (FOODSTUFF MADE OF RICE POWDER), DOSA (FOODSTUFF MADE FROM RICE FLOUR), CHAPATI, PURI (FRIED INDIAN BREAD), RICE, PICKLED GINGER [CONDIMENT], CHUTNEY, COCOA, TAPIOCA AND SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES, CONFECTIONERY, ICE, MUSTARD, PALM SUGAR
4458241 29/02/2020
DINESHKUMAR BABULAL MODI
1051,GATHAMAN GATE, J OSHI HOSPITAL STREET,PALANPUR-385001, BANASKANTHA, GUJARAT,
THE TRADEMARK ACT 1999
 Address for service in India/Attorney address:
JASMIN L PATEL
123,COSY TOWER, NEAR AROMA ARCADE,PALANPUR
Proposed to be Used
AHMEDABAD
CRACKERS, KHAKHARA, KHARI, KHICHIYA,PAPAD,OTHER BAKERY PRODUCT
4458298  29/02/2020
ABHJEET NANDKUMAR PATIL, SOLE PROPRIETOR, PAYANU ENTERPRISES
VIRWADI, POST KAMARLE, TALUKA ALIBAG, DISTRICT RAIGAD
unregistered

Address for service in India/Agents address:
SAFARI JAYKUMAR PREMCHAND
34,Mangal Wadi,2nd Floor No.5,Girgaon,Mumbai 400004

Proposed to be Used
MUMBAI
SPCIES, AATA, RICE
J HAVERI'S MAST

4458399    29/02/2020

KAILASH RAMANLAL JHAVERI
WOODCASTLE, PLOT NO. 134, G. I. D. C. COLONY, UMBERGAON, DISTRICT: VALSAD-396171

INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD

Spices; spice blends; spice mixes; garam masala (combination of spices for adding taste to indian curry); turmeric; chilli powder; dhania powder (coriander); gravy mixes; salt; aniseed; garlic powder; seasonings; condiments; dried coriander; flavorings [flavourings], other than essential oils, for beverages; fruit flavorings, other than essential oils, for foodstuffs; extracts, other than essential oils, for flavouring beverages; extracts, other than essential oils, for flavouring foodstuffs.
4458501  29/02/2020
DEEPAK DARIYANI PROPRIETOR OF ASHA CONFECTIONARY
13-B-1, 13-C, SECTOR-C, SANWER ROAD, INDUSTRIAL AREA, INDORE, M.P.
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA
Proposed to be Used
MUMBAI
Confectionary, chocolates, candy (non medicated), lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum.
SR 25 HEADS & TALES

4458503  29/02/2020
DEEPAK DARIYANI PROPRIETOR OF ASHA CONFECTIONARY
13-B-1, 13-C, SECTOR-C, SANWER ROAD, INDUSTRIAL AREA, INDORE, M.P.

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE - 452 001 (M.P.) INDIA

Proposed to be Used
MUMBAI
Confectionary, chocolates, candy (non medicated), lolly pops, biscuits (not for animal), wafers biscuits, cheese balls, cheese biscuits and bubble gum.
BEERAW ORGANIC

4458987  29/02/2020
HI TECH NATURAL PRODUCTS INDIA LTD
Office No.6, First Floor, CSC DDa Market, Pocket-F G.T.B Enclave
Body Incorporate

Address for service in India/Attorney address:
KUSHAL SHARMA
Ch. No.717, Western Wing, Tis Hazari, Delhi-110054

Proposed to be Used
DELHI

HONEY, HONEY BEE PRODUCTS, HONEY BEE POLLEN, ROYA JELLY, PROPOLIS, BEE VENOM ALL ARE FALLING UNDER CLASS 30.
Sahyadri farms
4459261  02/03/2020
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :27/12/2010
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
4459266  02/03/2020
KINGSORGANIC PRODUCTS PRIVATE LIMITED
C/o Durga Cold Tyre Retreading Co. Plot No.440,Ratanpur,G.T.Road,Govindpur,Dhanbad-828109,Jharkhand
Food Processing
Private Limited Company registered under the Companies Act, 2013

Proposed to be Used
KOLKATA

Vinegar, sauces (condiments), spices, Tomato Sauce, Chilli Sauce, and Ginger Garlic Paste, Tomato Puree etc covered under Class 30
NATURE BLESSED

4459526    29/02/2020
MATRADE PRIVATE LIMITED
03/337, TRIPOLIA, RAMPUR, RAMNAGAR, VARANASI-221008
Body Corporate
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road). Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE;
INDILUXE
4459550   29/02/2020
TATA UNISTORE LIMITED
1ST FLOOR, EMPIRE PLAZA 2, LBS MARG, CHANDAN NAGAR, VIKHROLI WEST, MUMBAI - 400083,
BODY CORPORATE
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
MUNMUN ELAICHI RUSK
4459616  02/03/2020
RAVI KUMAR JAIN, S/O. - RAJENDRA KUMAR JAIN
M/S.- SIDDHI BAKERY, GOPINATH KI PULIYA, GANESH PURA, MORENA (M.P)
PROPRIETOR
Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P)474009
Used Since :07/03/2000
MUMBAI
TOAST, RUSK, BREAD, BISCUITS, FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY, BEING INCLUDED IN CLASS - 30
MUNMUN ELAICHI RUSK

4459617  02/03/2020
RAVI KUMAR JAIN, S/O.- RAJENDRA KUMAR JAIN
M/S.- SIDDHI BAKERY, GOPINATH KI PULIYA, GANESH PURA, MORENA (M.P)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAHDI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009
Used Since :07/03/2000

MUMBAI
TOAST, RUSK, BREAD, BISCUITS, FLOUR AND PREPARATIONS MADE FROM CEREALS, CONFECTIONERY, BEING INCLUDED IN CLASS - 30
AVT NATURE'S CUP

4459962  02/03/2020
A.V.THOMAS & COMPANY LIMITED
P.B.NO.4260, PANAMKILLY NAGAR P.O.COCHIN - 682036 KERALA
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956

Address for service in India/Attorney address:
SINDHU KRISHNA CS. ADVOCATE.
TC 1/1414, SREESANTHAM, KUMARAPURM, MEDICAL COLLEGE. P.O. TRIVANDRUM - 695011. KERALA

Proposed to be Used
CHENNAI
TEA FALLING UNDER.
NAHOM

4460040  02/03/2020

SVATV HERBS INDIA PRIVATE LIMITED
PLOT NO.-133, DSIDC SHEDS OKLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020, INDIA

Private Limited Company

Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
C-312, LGF, Defence Colony, New Delhi-110024, India

Used Since :31/12/2019

DELHI

Coffee; Tea; Cocoa; Artificial coffee; Flowers or leaves for use as tea substitutes.
MEHNAZ

4460290    02/03/2020

ISHWAR CHAND BANSAL

HOUSE NO.-24, ROAD NO.-73, WEST PUNJABI BAGH, NEW DELHI-110026.

INDIVIDUAL NAME

Address for service in India/Attorney address:

KP AND ASSOCIATES

A-37, BASEMENT, SACHDEVA COMPLEX, GALI NO-2, MADHU VIHAR, I. P. EXTENSION, DELHI-110092

Proposed to be Used

DELHI

RICE, SPICES AND TEA.
4460756  03/03/2020
MOHAMMAD RASHID ANSARI
BABA BAKCERY IN FRONT OF BADI PANI KI TANKI, NANPARA,DIST-BHARAICH-271865, U.P.
individual
Address for service in India/Attorney address:
TRADEMARK 24X7
CHAMBER NO.-604-A, TIS HAZARI COURT, DELHI-110054
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
CAKE HEIGHTS

4460934   03/03/2020
RAJVEER SINGH PROPRIETOR OF M/S CAKE HEIGHTS BY CAKE HUT
D-25, ROAD NO.-1, NEAR UDBI SKY WAY, MURLIPURA, JAIPUR
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHME, JAIPUR - RAJASTHAN
Proposed to be Used
AHMEDABAD
CAKES, CAKE SLICES [PASTRIES], WAFERS, BISCUITS, PASTRIES, CHOCOLATE, ICE CREAM, BREAD, BAKERY AND
CONFECTIONERY ITEMS INCLUDED IN CLASS-30
SOURAV AGRAWAL trading as SHREE SHYAM INDUSTRIES

PLOT NO. - 304, SIROL, KESINGA, KALAHANDI, ODISHA - 766012, ODISHA, INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ODISHA TRADE MARK ASSOCIATION
SRIMAA LANE, MADHUPATNA, KALYANI NAGAR, CUTTACK-753013

Used Since : 01/01/2019

KOLKATA

SOYA CHUNKS, PAPAD, NOODLES & CHOW INCLUDED IN CLASS-30.
TELUGUNESS

4461114  03/03/2020

ANNEM VIKAS, PROPRIETOR, TRADING AS TELUGUNESS
Plot No.13-103/1, SBR Gateway, Opp. Cyber Towers, H i-tech City, Huda Techno Enclave, Hyderabad - 500 066 (T.S)

Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Rice, flour and preparations made from cereals, salt, spices, condiments, sweets, snacks, namkeens and eateries.
KATIYAPUR
4461949  04/03/2020
ANKIT MITTAL TRADING AS SHRI BALAJI BROKER HOUSE.
GANPATI APARTMENT, SUKANTA SARANI ROAD, BEHIND MUKUL APARTMENT, NEAR CHILDREN PARK, MILAN PALLY-734005, SILIGURI.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termic powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
RPL

4462144  04/03/2020

MRS. REKHA DEVI.
No.7, Pipeline Road, Abbigere, Chikkabanavara Post, Bangalore- 560090.
Proprietor of : RPL Enterprises.

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
CHENNAI
Spices and Masala, Atta, Coffee, tea, Bread, pastries and confectionery.
PAPISH FOOD PRODUCTS

4462197   04/03/2020
KAMLESH DEVI Trading as: M/S ANJANA FOODS
B-18, Defence Colony, Near Laxami Sweets NH-2, Mathura, Uttar Pradesh-281004

PROPRIETORSHIP

Address for service in India/Agents address:
BHARAT HASSANI
SHOP NO.1, 1ST FLOOR, BLOCK 18, CLOTH MARKET, SANJAY PLACE, AGRA-282 002.

Used Since : 17/02/2020

DELHI

Convenience food and savory snacks namely Corn, cereal, flour and sesame based snacks, Chips, Namkeen, Popcorn, Biscuits, Kachari, Soya Puffs, Corn Puffs, Rice Puffs and Fryums as included under Class-30
4462815  04/03/2020
DEEPAK SINGH RATHOUR PROPRIETOR OF M/S: - G.P. FOOD INDIA ENTERPRISES
F-883, M.I.G. GUJAINI, KANPUR NAGAR-208022
no
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, -condiments; spices; ice.
4462829  04/03/2020
KIRTEE SANJEEV RAUT
B2-C-102, KRISHNA VANDANA CHS, GUT 140, 141/0, 142/1, NEW PANVEL, RAIGAD, MAHARASTRA - 410206
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
GUDDPWR

4463000  04/03/2020
SANDEEP KASHINATH JADHAV
1C / 1903, WHISPERING PALMS AKURLI ROAD, LOKHANDWALA TOWNSHIP KANDIVLI (EAST), MUMBAI, MAHARASHTRA - 400101

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Rice; Whole grain rice; Cereal-based snack food; Oat-based food; Wheat-based snack foods; Whole wheat roti bread; Whole wheat bread; Wheat flakes; Wheat, processed; Cereal preparations; Ready-to-eat cereals; Preparations made from cereals; Processed grains; Flour *; Wheat flour; All-purpose flour; Flour and preparations made from cereals; Maize meal; Maize-based snack food; Maize flakes; Boxed lunches consisting primarily of pasta; Boxed lunches consisting primarily of rice; Food condiment consisting primarily of ketchup and salsa; Noodles; Corn chips; Chips [cereal products]; Bread *; Naan bread; Bread mixes; Wholemeal bread; Bread, pastries and confectionery; Bread flavoured with spices; Spices; Spice mixes; Curry spice mixes; Cereal-based snack foods; Corn-based snack foods; Rice-based snack foods; Food flavourings, other than essential oils; Sweets, Sweets [candy]; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1948, 18/05/2020

4463434 04/03/2020
RAMESHWAR NARAYAN NAGARE
No. 53 SUREWADI HARSOL MHASOBA GALLI AURANGABAD - 431001 MH
INDIVIDUAL
Address for service in India/Agents address:
PRASAD SATISH TAKALKAR
OFFICE NO.7/8, J. HARNAM PLAZA, OPP.IDBI BANK, Osmanpura, Aurangabad-431005.
Proposed to be Used
Mumbai
TURMERIC POWDER, CHILLI POWDER AND SPICES INCLUDED IN CLASS 30
4464059  05/03/2020
NAZIM SIDDIQUI
2620, CHOORI WALAN, NEAR JAMA MASJID, DARYAGANJ, DELHI - 110006
INDIVIDUAL
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI - 110031
Proposed to be Used
DELHI
TEA, COFFEE, SPICES, FLOUR AND PREPARATIONS MADE FROM CEREALS, RICE, SUGAR, SALT, SAUCES
MADHUR CONFECTIONERS PRIVATE LIMITED
Survey No. 172/1, 172/2, BRG Industrial Park, (III Phase), Mali Khedi, Nemavar Road, Indore - [M.P.]
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Used Since: 06/01/2020

MUMBAI
Confectionery (non-medicated), chocolates, candy, lolly pops, wafer biscuits, biscuits (not for animal), cheese balls, cheese biscuits included in class 30
AATUSA

4465567  06/03/2020

PRADEEP SONI
C-5, CHANAKYA PURI, CHUNNA BHATTI, BHOPAL, MADHYA PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Sweets, namkeen and confectionery
4465821    06/03/2020
HI TECH NATURAL PRODUCTS INDIA LTD
Office No.6, First Floor, CSC DDA Market, Pocket-F G.T.B Enclave
Body Incorporate
Address for service in India/Attorney address:
KUSHAL SHARMA
Ch. No.717, Western Wing, Tis Hazari, Delhi-110054
Proposed to be Used
DELHI
HONEY, HONEY BEE PRODUCTS, HONEY BEE POLLEN, ROYA JELLY, PROPOLIS, BEE VENOM.
4R PLANET FOODS

4466141  07/03/2020
SHIVANIKA FOODS PVT.LTD
Flat No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai - 400050

Company

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING, CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used

MUMBAI

Coffee,cocoa,tea,sugar,rice,tapioca,saga,artificial coffee;flour and preparations made from cereals,bread,pastry and confectionery,honey,treacle;yeast,baking powder;salt,mustard;vinegar,sauses,(Condiments),spices;ice.Cake paste,Cake powder,Chocolate beverages with milk etc
2588731   30/08/2013
SHRI RAKESH KUMAR JAIN S/O. SH. GAUTAM CHAND JAIN
trading as; M/S. R.K. INDUSTRIES
N-11, MANDOR MANDI, JODHPUR-342007 (RAJ.)
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
TRIPS MANAGEMENT
13, RELE BLDG., 1ST FLOOR, 43, FANASWADI CROSS LANE, MUMBAI - 400 002.
Used Since: 08/05/2003
AHMEDABAD
GROUND NUTS SEEDS (SINGDANA), COCONUTS (COPRA), OIL SEEDS, COCONUT POWDER, JEERA (CUMIN), AJ WAYAN, SOUNFF, KASOORI METHI METHI DANA, TILL SEEDS, SUWA RAI, TARBOOJ MAGAJ, SABUDANA, SAMA, GRAINS, SEEDS, CATTELED FEEFS AND AGRICULTURAL HORTICULTURAL AND FORESTRY PRODUCTS IN CLASS 31
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
SHREE KRIPA
3048516  05/09/2015
SDM LIFESCIENCE PRIVATE LIMITED
trading as ;SDM LIFESCIENCE PRIVATE LIMITED
D-251, 3rd FLOOR, LAXMI NAGAR, NEW DELHI-110092
goods
BODY INCORPORATE
Address for service in India/Attorney address:
PAWAN KUMAR PAWAN
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI 92
Used Since :18/11/2014
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3208034  11/03/2016

JYOTI JADHAV
trading as ; Merchant and Trader
217, Ravivar Peth, Market Yard, Satara, Maharashtra
Merchant and Trader

Address for service in India/Attorney address:

PRADEEP JAIN
Room No.6, 1st Floor, Dinesh Bhavan, 71/73, 13th kamathipura, Mumbai - 400008

Proposed to be Used

MUMBAI
CHEMICALS AND FERTILIZERS, CATTLE FEED, AGRICLUTURAL SEEDS AGRICLUTURAL, HORTICULTURE AND
FORESTRY PRODUCTS, FLOWERS, FRESH FRUITS, VEGETABLES AND NATURAL AGRICLUTURAL PRODUCTS, AND
GRAINS ORGANIC AND INORGANIC, LIVE ANIMAL, NATURAL PLANT, LIVE FISH, ORNAMENTAL FISH, CATTLE FEED,
POLTRY FEED, BEATLES SPICE, ALL BEING GOODS INCLUDED IN CLASS 31
3377745  02/10/2016
M/S M.P. FOOD PRODUCT
trading as ;M/s M.P. FOOD PRODUCT, Ward No.10, Raja Colony, Harpalpur Distt. Chhatarpur-471111 (M.P.)
M/s M.P. FOOD PRODUCT, Ward No.10, Raja Colony, Harpalpur Distt. Chhatarpur-471111 (M.P.)
Manufactures, Packer and Merchants
Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :18/03/2011
To be associated with:
2913557, 3051659
MUMBAI
Pan Masala, Sweet Supari & Mouthfreshner
777

3529905    20/04/2017
MR. VIRENDER DAGAR TRADING AS : RAJ FORMULATIONS
566/1 ARUN PLAZA BIJ WASAN NEW DELHI-110061
single firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94

Proposed to be Used
DELHI
BETEL NUT BETEL NUT PIECES SWEET BETEL NUT PIECES BETEL NUT RAW AND MANUFACTURED SCENTED BETEL NUT POWDER SUPARI SUPARI POWDER, BETEL NUT CHIPS, BETE NUT FLAKES ARECA NUT, MOUTH FRESHENER INCLUDED
3532317  24/04/2017
ANKIT GOYAL
H.NO. 231, NEW GRAIN MARKET, HISAR, HARYANA-125001.
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Manufacturing & Trading Agricultural, horticultural and forestry products and grains not included in other classes; live
animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3536269    28/04/2017
SUNDRA NUTRI FEED LLP
7/72-A, TILAK NAGAR, KANPUR, UTTAR PRADESH - 208002 LLP
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
Animal Feeds
S J GANPATI

3553538  20/05/2017
CHIRAG MANGLA PROPRIETOR OF MS. SHREE JEE TRADERS
253 Kucha Sanjogi Ram, Naya Bans, Khari Baoli, Delhi-110006
Sole Proprietor

Address for service in India/Attorney address:
ISHA KHANNA
45/11, East Patel Nagar, New Delhi, 110008

Proposed to be Used
DELHI
Pan Masala, Supari, Scented Supari, Saunf, Scented Saunf, Elaichi and Mouth Freshner included in class 31.
3568747  12/06/2017
JADALA SHANKARASWAMY
H. No. 830, Kucha Pati Ram, Sitaram Bazar, New Delhi, Delhi - 110006
Proprietor

Address for service in India/Attorney address:
ASHOK
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037

Proposed to be Used
DELHI
Horticultural and forestry products. Seeds; natural plants and flowers.
3584229  04/07/2017
KISAN FODDER MILLS PRIVATE LIMITED
696/1, GOLAGHAT, RAM NAGAR, VARANASI (U.P.), INDIA.
Body Incorporate
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA (U.P)
Used Since :01/01/1994
To be associated with:
1974428
DELHI
FODDER, FODDER BEET (CATTLE FEED).
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS FODDER MILLS.
3852842  06/06/2018
SHOKRANE SALAMAT BEYNOLMELAL CO
NO. 802, 637 BUILDING, VALIASR SQ. TEHRAN-IRAN.
REGISTERED COMPANY
Used Since :24/12/2006

MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
3873243  28/06/2018
D B SURIYA PRAKASH SAH
Old 23, New 49, Iyyah Mudali St, Chintadripet, Chennai - 600002, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 01/06/2018

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALTS

IN USE

Subject to restrict the area to Tamil Nadu only and No exclusive right over PURE HERBAL POWDER separately except as substantially shown in the representation of the mark.
LEHER
3906949  03/08/2018
MR. KAMLESH SATISH GOYAL PROPRIETOR OF MEERA TRADELINKS
606, MARKETYARD, GULTEKDI, PUNE-411037 MAHARASHTRA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Proposed to be Used
MUMBAI
FRESH PULSES, PULSES [FOODSTUFFS FOR ANIMALS], UNPROCESSED GRAIN, RAW GRAIN, GRAINS [CEREALS],
GRAINS [SEEDS], WHEAT.
3986852  30/10/2018
AZIZ FAKIR MOHAMMED
trading as ;KIIMIA
408, CENTRAL FACILITY BUILDING, NO.1APMC MASALA MARKET NO 1, PHASE 2, SECTOR 19-C,VASHI, NAVI MUMBAI 400705.

Proposed to be Used
MUMBAI
FRESH DATES, RAW DATES, DATES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD ORIGINAL SEPARATELY.
Bacillus subtilis TO-A J PC

3994519    09/11/2018
TABLETS (INDIA) LIMITED
trading as; TABLETS (INDIA) LIMITED
JHAVER CENTRE NO.72, MARSHALLS ROAD, EGMORE, CHENNAI-600008, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
CHENNAI
AQUACULTURE, FOODSTUFFS AND BEVERAGES FOR ANIMALS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
GODAVARI-112
4088926  15/02/2019
KODI HARINATH BABU
7-1-252,GATTAIAH CENTER,DWARAKA NAGAR,KHAMMAM,TELANGANA-507001
INDIVIDUAL
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
AGRICULTURE SEEDS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MUKUTGOLD

4262088  10/08/2019
AJITABH KUMAR & PANKAJ KUMAR
AMPC MARKET YARD, TIPTUR-572201, KARNATAKA
JOINT APPLICANT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
CHENNAI
COPRA
TARA

4263626  13/08/2019
GODAVARI GANGA SEEDS PVT LTD
Flat No.G1, Plot No.24,25, Srinivasa Arcade, Harshavardhan Colony, Old Bowenpally, Hyderabad - 500011, Telangana.
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Agricultural seeds, forage
RESTRICT THE AREA ONLY TO SOUTH INDIA..
LUCKY COMMODITY SERVICES PVT LTD
3, SADASHIV SADAN, 27, TARUN BHARAT SOCIETY, CHAKALA, ANDHERI (EAST), MUMBAI - 400099
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4344293   11/11/2019
M/S. VARDHMAN AGRITECH
OSWAL HOUSE, OPPOSITE, BALKAVI BAIRAGI COLLEGE, KANAWATI NEEMUCH M.P. 458441
PROPRIETOR : Mr. JITENDRA MEHTA

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES, 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
MUMBAI
AGRICULTURAL HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES, SEEDS, FOODSTUFFS FOR ANIMALS, CATTLE FEED, PSYLLIUM SEED, INLUCED IN CLASS 31.
4357929  25/11/2019  
SH. HARSH KUMAR PROPRIETOR OF M/S JAGDISH COTTON FACTORY 
GILL PATTI TO NAHIAN WALA ROAD, GONIANA MANDI, DISTT. BATHINDA, PUNJAB. 
PROPRIETORSHIP FIRM  
Address for service in India/Agents address:  
SHARMA & ASSOCIATES. 
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.). 
Used Since :01/04/2013  
DELHI  
SEEDS AND OIL CAKE FOR SALE IN THE STATES OF PUNJAB, HARYANA, RAJASTHAN AND HIMACHAL PRADESH ONLY.
MR. JAYESH DILIP MEHTA SOLE PROPRIETOR OF PARADISE NUTRITION INC.
62-63, BAJAJ BHAWAN, 226, NARIMAN POINT, OPP. INOX, MUMBAI - 400 021
a Sole Proprietorship Firm

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
RAHUL MISHRA
Infront of radio colony, old panna naka, Chhatarpur (M.P), Pincode-471001
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C 1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4361568  28/11/2019
RAKSHIT AGRONICS
1ST FLOOR, FLAT NO. 7, OM SAI SHRADDHA APP, RUPAMATA NAGAR, WING - C, SAVEDI, AHMEDNAGAR,
MAHARASHTRA - 414001, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
4362221   29/11/2019
EAST WEST SEEDS INDIA PRIVATE LIMITED
GUT NO.66, VILLAGE NARAYANPUR (BK), TQ. GANGAPUR, AURANGABAD-431133, MAHARASHTRA INDIA
Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS LIKE GRADING, SORTING, PRESERVATION,
PRECOOLING OR DRYING OF FARM PRODUCE LIKE FRUITS, VEGETABLES, VEGETABLE SEEDS, GRAIN, NATURAL
PLANTS AND FLOWERS, FOOD STUFF.
Trade Marks Journal No: 1948, 18/05/2020 Class 31

4363586 30/11/2019
VIKASH KUMAR JAIN S/O PARVEEN KUMAR JAIN
GUR MANDI, HANUMANGARH TOWN, RAJASTHAN - 335513, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
4363796   30/11/2019
KARANVEER SINGH CHHABRA TRADING AS J.K. ENTERPRISES
155, Gurunanak Timber Market, Dhar Road, Indore (M.P.) Pincode-452002
Sole Proprietary firm

Address for service in India/Aagents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt, Agriculture, Horticulture, Forestry products.
DUX NUTRI FORMULA

4366642 04/12/2019

PUPPY OYE INC.
2ND FLOOR, KRISHNA COMPLEX, SANT NAGAR, HUDA COMPLEX, ROHTAK-124001, HARYANA.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Cattle Feed and Poultry Feeds, Animal Food Stuffs, Food stuffs for Dogs, Mesh Choori, Pashu Churi, Khal, Grains for Animal's Consumption included in class 31.
4367677  04/12/2019
NIKHAR BIO SCIENCES PVT. LTD.
924/2, SARS - KHANPUR ROAD, AT. SARS - Ta. & Dist. ANAND - 388 365 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
Proposed to be Used

DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4369167 06/12/2019
SATYAM NAGAR
M-120 A, Mahesh colony, Near J P Phatak Underpass, Tonk Road Jaipur
proprietor firm
Address for service in India/Attorney address:
PANKAJ GUPTA
C-12, Lal Kothi Shopping Centre, Between Laxmi mandir cinema and Hotel Jaipur Palace, Tonk Phatak jaipur (Rajasthan) -302015
Used Since: 04/12/2019
AHMEDABAD
Pet foods, Pet foodstuffs, Pet beverages, Edible pet treats, Foodstuffs for pet animals, Edible bones and sticks for pets,
Pet foods in the form of chews, Pet treats in the nature of bully sticks
4373487  10/12/2019
SAMPOORNA FEEDS PVT. LTD.
G.T. ROAD, JAMALPUR, PHAGWARA, DISTT. KAPURTHALA-144632 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2009
DELHI
Cattle Feed & Animal Feeds.
MAYUR PASHU AHAR
4373873  11/12/2019
KANPUR EDIBLES PVT. LTD.
trading as; KANPUR EDIBLES PVT. LTD.
51/58-A, SHAKKAR PATTI, KANPUR-208001, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
U.S. SHARMA, ADVOCATE
E-208, GREATER KAILASH, PART-I, N. DELHI-110048
Used Since : 01/08/1990
DELHI
CATTLE FEED INCLUDED IN CLASS -31
असली स्वाद बॉटने से बढ़ता है।

4374163   11/12/2019
RAKESH MASALA PRIVATE LIMITED
J-4, SECTOR-63, NOIDA - 201301, UTTAR PRADESH
A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Proposed to be Used
DELHI
HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS
4374315  11/12/2019
TUKARAM MAHDEV BHOR
SEAWOODS ESTATE CHS LTD, NRI PHASE -2, FLAT NO. 56-1602, SECTOR- 54,56,58, NERUL (WEST) - 400 706, NAVI MUMBAI
INDIVIDUAL - PROPRIETARY FIRM
Address for service in India/Attorney address:
JAYESH D KALAN
B-10/8/1:3, Sector-3, C.B.D. Belapur, Navi Mumbai - 400 614
Proposed to be Used
MUMBAI
PRODUCTION / PROPAGATION OF NURSERY PLANT
Mark should be read as a whole.
RAWSOURCE PRODUCER COMPANY LIMITED
S. NO. 207/3/2; ISHWARYA RESIDENCY; KASPATE WASTI; WAKAD; FLAT NO. A-502 PUNE 411057
Active
Address for service in India/Agents address:
DIPTI AMIT THITE
OFFICE NO. 302, CHINTAMANI APTS., 1478 SADASHIV PETH, TILAK ROAD, PUNE - 411 030
Proposed to be Used
MUMBAI
Goods related to grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt, all goods included under class 31.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4378048   14/12/2019
MAYANK JAIN TRADING AS VARDHAMAN BIO SEEDS
J 261 A , I.P.I.A road no.5 Kota Rajasthan
an Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :01/06/2016
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4383129  19/12/2019
ADITI VIJAY TOLEY
H 606, Purva 270, Kaggadasapura road, CV Raman Nagar, Bangalore - 560093.
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 22/10/2019

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
DOLE ASIA HOLDINGS PTE. LTD.
1 Wallich Street #32-01, Guoco Tower, Singapore 078881
A private company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Fresh fruits and fresh vegetables; unprocessed grains, seeds and nuts for human consumption (excluding unprocessed cocoa seeds and unprocessed coffee beans).
4395286 01/01/2020
MOHAMMED SAJID PASHA
A-6/1, Gaddiannaram, Kothapet, Hyderabad-500 060
An Adult Citizen of India
Address for service in India/Attorney address:
R D SINHA & COMPANY
2ND FLOOR, 85/86, RANGA REDDY COMPLEX, 4-4-69/A, PILLAR NO.139, INNER RING ROAD, ATTAPUR, HYDERABAD-500 048, TELANGANA INDIA

Proposed to be Used
CHENNAI
Natural Dates
MACFERRO
4399570  06/01/2020
AKSHAY JINDAL
SHOP NO. 14-15, MAHAVIR TOWER, OPP. H P PETROL PUMP, NR. MAHALAXMI X ROAD, PALDI, AHMEDABAD-380007
MANUFACTURER AND MERCHANT
Single Firm
Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4409314  15/01/2020
MANU SHARMA PROPRIETOR OF M/S AMI ENTERPRISES
23, SUDHA BAGH, SARLA BAGH ROAD DYAL BAGH, AGRA (U.P.) INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :14/01/2020
DELHI
Food stuff for animal (oil cake).
4436229  10/02/2020
CIVIFLORA INDUSTRIES (OPC) PRIVATE LIMITED
Shop No. FF/22, N.I.T Complex Sitaburdi, Nagpur - 440012
Private limited
Address for service in India/Agents address:
SUNIL PURUSHOTTAM ZORE
117, CHITANISNAGAR, MOTHABAG, UMRE ROAD, NAGPUR-440009.
Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Proposed to be Used
MUMBAI
Aquacultural, horticultural and forestry products, Live animals, Fresh fruits and vegetables, fresh herbs, Natural plants and flowers, Foodstuffs and beverages for animals, Malt, Raw and unprocessed grains and seeds, seedlings and seeds for planting included in class 31.
SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
To be associated with:

3264224

MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting
SHLOKA SEEDS PRIVATE LIMITED  
PLOT NO 240, JANAKPUR LAYOUT AVS SAI GOLDEN CITY, HOSUR EAST KRISHNAGIRI TN 635109 IN  

**Address for service in India/Attorney address:**  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

**Proposed to be Used**  
CHENNAI  
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4438974   12/02/2020
SIMFA LABS PRIVATE LIMITED
UNIT NO. 501 5TH FLOOR THE GRACE BUILDING 1 & 2 KIBE COMPOUND INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA
Used Since :01/04/2001
MUMBAI
raw and unprocessed agricultural, aquacultural, horticultural and forestry products Raw and unprocessed grains and seeds , fresh fruits and vegetables, fresh herbs, natural plants and flowers , bulbs, seedlings and seeds for planting , live animals foodstuffs and beverages for animals malt as included in class 31.
Trade Marks Journal No: 1948, 18/05/2020 Class 31

Address for service in India/Attorney address:

NAVKAR ASSOCIATES
317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE - 452 001 (M.P.) INDIA

Used Since: 01/04/2001

MUMBAI

raw and unprocessed agricultural, aquacultural, horticultural and forestry products Raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt.
4442543  15/02/2020
BIORICHES
3-1-159, NEAR GLOBAL HOSPITAL, LINGOJIGUDA, SAROOR NAGAR, HYDERABAD - 500035, RANGA REDDI DISTRICT, TELANGANA.
Partnership Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :15/05/2019
CHENNAI
SEEDS
GIRLION

4443205  15/02/2020
LION FOODS PRIVATE LIMITED
1205, TITANIUM ONE, NR. PAKWAN CROSS ROAD NR. SHABRI WATER WORKS, S G HIGHWAY AHMEDABAD
AHMEDABAD GJ 380054

Body Incorporate

Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad 380006

Used Since: 01/04/2007

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE
ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS,
MALT, FRESH PULSES, COTTON CAKE, CATTLE FEED, COTTON SEED OIL CAKE, OIL CAKE AND CATTLE FEED, FRESH
FRUITS AND SERVICES PROVIDED THEREOF.
PISTOL

4443308    16/02/2020
RADHEY SHYAM GOYAL
A-124, Ranjeet Nagar, Bharatpur, Rajasthan-321001
Individual

Address for service in India/Agents address:
PRATIBHA GUPTA
B-2, 2nd floor, Joshi Colony, I.P. Extension, Patparganj, Delhi-110092.

Proposed to be Used
AHMEDABAD
KHAL, (TYPE OF CATTLE FEED), CATTLE FEED, INCLUDED IN CLASS 31
ANNBEEJ
4443428   16/02/2020
DHARAM RAJ GARG
350/01, NEAR KHARI DARWAJA, MEHAM, MEHAM, ROHTAK, HARYANA 124112
MANUFACTURING AND TRADING OF SEEDS AND FLOURS AND AGRICULTURAL PRODUCTS
PROPRIETOR
Proposed to be Used
DELHI
SEEDS, FLOURS AND AGRICULTURAL PRODUCTS
MARIO STEREO

4443972   17/02/2020
TRDP HAPPY WORLD PVT. LTD.
trading as; TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS OF ALL KINDS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31.
STEREO

4443976  17/02/2020
TRDP HAPPY WORLD PVT. LTD.
trading as; TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS. FRESH FRUITS, VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS-FOODSTUFFS FOR ANIMALS.
MULTIFIT Tiernahrungs GmbH
Westpreußenstr. 32-38, 47809 Krefeld, Germany
A company duly organised and existing under the Laws of Germany

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Animal foodstuffs; hay; chewing bones; sand (litter for animals), in particular bird sand; animal litter.
4446105  19/02/2020
MR. VIJAY VARGHESE MOOLAN
Moolan House, 207, Kallupalam Road, Angamaly, Ernakulam, Cochin-683572, Kerala, India.
An Indian National (A Natural Person)
Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4446548  19/02/2020
WEIKFIELD FOODS PVT. LTD
3A, 3RD FLOOR, VASCON WEIKFIELD CHAMBERS, WEIKFIELD IT CITI INFOPARK, SHRI SATPAL MALHOTRA MARG,
NAGAR ROAD, PUNE, 411014
Private Limited

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used

To be associated with:
1495246

MUMBAI

Fresh fruits and vegetables; Fresh fruits and vegetables, fresh herbs; Seeds; Plant seeds; Seeds for hydroponics; Cereal seeds, unprocessed; Raw and unprocessed grains and seeds; Herbs, fresh; Fresh garden herbs; Potted fresh herbs; Organic fresh herbs; Natural plants and flowers; Oats; Mushrooms, fresh; Fresh edible mushrooms; Agricultural products; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products.
4446729  19/02/2020
SUNIL KUMAR
NEAR DEVI MANIDER, SALWAN DISTRICT KARNAL
PROPRIETOR

Proposed to be Used

DELHI
Agriculture Organic products like Wheat, Rice, Potato, Onion, Garlic, Carrot, broccoli, cucumber, tomato, corn, pumpkin, Peas, Brinjal
CHAVANI POOVAN

4446789  19/02/2020
VINOD ABRAHAM
Chakaniyankal House, Pizhaku P.O., PIN- 686574, Manathoor, Pala
sole proprietor
Address for service in India/Attorney address:
GEORGLY KURIAN
KUNNATHUSSERIL (H), MANAKKAD P.O., THODUPUZHA, IDUKKI (DIST) KERALA
Used Since : 09/02/2019
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes, live animals, fresh fruits and vegetables, seeds, natural plants and flowers, foodstuffs for animals, malt
KHATRANI DINESH PARSOTAMBHAI SOLE PROPRIETOR OF M/S. VEG CUBE
C/O, 304 GAJHANS COMPLEX, 5-BHAKTINAGAR STATION PLOT, RAJKOT, (GUJARAT) INDIA.

Proprietorship Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since: 01/02/2020

AHMEDABAD

RAW GRAIN, FRESH PULSES, FRESH FRUITS, NUTS, VEGETABLES, HERBS, MALTS AND UNPROCESSED CEREALS INCLUDED IN CLASS - 31.
M.K.PRAKASH
M/s. ESSANPI AGRO FOODS, Door No: 7/76-B, Bappuji J uction, M.C. Road, Koothattukulam, Ernakulam district, Kerala, India-686662
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC 44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
NAMAN JAIN TRADING AS M/S. MELIORA LIFE
A 50-51, SUBHASH NAGAR, NEAR SHOPPING CENTRE, JAIPUR-302016. RAJASTHAN
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; live animals; Foodstuffs and beverages for animals; Malt
4447406   20/02/2020
SONAL A. SONAVANE TRADING AS M/S VETRINEX ANIMAL HEALTH
H.o.No-140, A t/p- K hairewadi, K hairewadi, Tal-Maadh, Dist-Solapur-413209
Sole Proprietor

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Ganajay Society, Kothrud, Pune-411038

Proposed to be Used
MUMBAI
Foodstuffs for animal
4448115  20/02/2020
VISHAL (ALIAS) AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, J VPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :10/11/2008
To be associated with:
1991233
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4448990 21/02/2020
SARVONNATI RETAIL VENTURES PRIVATE LIMITED
Flat No 1701, B wing, Plot No 2 & 3, Sector 11, Sanpada, Navi Mumbai, Thane - 400705
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C -102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Fresh fruits and vegetables, Agricultural products, Horticultural products, Forestry products
4449846  21/02/2020
MALAV SEEDS PVT. LTD.
"Malav House", Ground Floor, 221, Gumasta Nagar, INDORE (M.P.) Pincode-452 009
Company incorporated under Indian Companies Act through Director.
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Proposed to be Used
To be associated with:
1334196, 1334210
MUMBAI
Seeds.
4449863    21/02/2020
NIDHISH A K S/O ABDUL KARIM FIROZ
VILLA, KARUNAGAPALLY, ADINAD, KOLLAM, KERALA - 6905542, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting live animals foodstuffs and beverages for animals malt
Trimbak 1009

4450245  22/02/2020
PRANAV KAILAS BAGAL DOING BUSINESS AS NIRMAN AGRI GENETICS.
06 Rupshree apartment, opp. HDFC Bank, Dindori Naka, Panchwati, Nasik 422003
Manufacturer and Trader

Address for service in India/Attorney address:
PRAKASH SAWANA
16 B Jayesh Park, near matale mangal karyala, kamathwade road, New Nasik M. S.
Used Since :01/10/2019

MUMBAI
Crop Seeds, Agricultural Seeds, Sowing Seeds included in class 31
4450751   22/02/2020
SI-MAR VERTICAL FARMS PRIVATE LIMITED
1668-A, 1st Floor, Housing Board Colony, Sector-10A Gurugram Gurgaon HR 122001 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS. AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT INCLUDED IN CLASS 31
4451006  23/02/2020
RAJ NISH JAIN
A-230, Prashant Vihar, New Delhi-110085
individual

Proposed to be Used
DELHI

Description: Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt as included in class 31.
DEL MONTE
4451659   24/02/2020
Del Monte Foods, Inc.
3003 Oak Road, Walnut Creek, California 94597, United States of America
A company organized and existing under the laws of the United States of America
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, J angpura Extension, New Delhi-110014
Proposed to be Used
DELHI
Fresh fruits and fresh vegetables; raw seeds, namely sunflower, chia, flax and pumpkin seeds.
4451661 24/02/2020
Del Monte Foods, Inc.
3003 Oak Road, Walnut Creek, California 94597, United States of America
A company organized and existing under the laws of the United States of America

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, J angpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Fresh fruits and fresh vegetables; raw seeds, namely sunflower, chia, flax and pumpkin seeds.
4451663   24/02/2020
Del Monte Foods, Inc.
3003 Oak Road, Walnut Creek, California 94597, United States of America
A company organized and existing under the laws of the United States of America

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Fresh fruits and fresh vegetables; raw seeds, namely sunflower, chia, flax and pumpkin seeds.
4451669    24/02/2020
HEMAN VIJH
G-33, SHIVALIK NAGAR RANIPUR, BHEL HARIDWAR UTTARAKHAND-249403
Natural Beauty Products and General Items
Proprietor
Proposed to be Used
DELHI
Organic, chemical free and preservative free food products
4452056  24/02/2020

SOJWAL INDUSTRIES PRIVATE LIMITED
M NO 94 NEAR MARUTI MANDIR PUNE 411041
BUSINESS
BODY INCORPORATE
Proposed to be Used
MUMBAI
MANUFACTURING AND TRADING OF AGRICULTURAL (INCLUDING FRUITS, NUTS, TREE NUTS, CASHEWS, ALMONDS, PISTACHIOS, GROUNDNUTS, MACADAMIAN, NUTS, WALNUTS, HAGEL NUTS, BRAZIL NUTS, RAISIN, AND FORESTRY PRODUCTS AND GRAINS INCLUDING IN CLASS 31.
Trade Marks Journal No: 1948, 18/05/2020 Class 31

grenfel
4452386 25/02/2020
AYUB NABI MALIK
KRISHNANAGAR, RAMNAGAR DK, RANINAGAR - LI, MURSHIDABAD, WEST BENGAL - 742308.
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting included in class 31.
4452961  25/02/2020

ATHAMY ENERGY PRIVATE LIMITED
J -502, PAN OASIS,SEC-70,NOIDA - 201301

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
AQUATICA ENTERPRISES

4452997  25/02/2020
SHOYEB SIDDQUI PROPRIETOR OF AQUATICA ENTERPRISES
108, ROOP NAGAR ST.NO.2 NEAR PEER KHANA ROAD, KHANNA DIST. LUDHIANA, PUNJAB -141401

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt; Seeds; Natural flowers; Plants; Pet food; Pet foodstuffs; Edible pet chews; Foodstuffs for fish; Food for aquarium fish
OXOUR

4453006  25/02/2020
MANDEEP SINGH PROPRIETOR OF JAI MAA NAINA DEVI TRADERS
OPP, PREM HOSPITAL, GRAIN MARKET ROAD, BARNALA-148101
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
ANITA PRADIPKUMAR BAIID TRADING AS M/S J. R. OIL MILL
SURVEY NO. 242, MOUZA NANDGAON, HINGANGHAT, WARDHA (M.S.) 442301
PROPRIETOR

Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO., 267 BHALDARPURA NEAR CONGRESS BHAWAN, NAGPUR-440018

Used Since: 01/04/2003

MUMBAI
MANUFACTURING OF FOODSTUFFS FOR CATTLE INCLUDED IN CLASS 31
4453938    26/02/2020
ELLA FOODS PRIVATE LIMITED
Plot No. B-11, 3rd Phase, K I A D B Industrial Area, Malur, K olar - 563130, K arnataka, I ndia.
A company incorporated in I ndia under t he C ompanies A ct 2013

Address for service in I ndia/Agents address:
VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout (Near Chirec Public School), K ondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
FRESH FRUITS AND VEGETABLES.
4453962  26/02/2020
ADISH
trading as ;HLEEM NURTURES
13, INDRAPRASHTHA ESTATE PHASE-2, ROORKEE ROAD ROSHANPURA DORLI, MEERUT UTTAR PRADESH 250002 INDIA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
AJAY BHARDWAJ, ADV.
203, RAJENDRA NAGAR, NAUCHANDI GROUND MEERUT U.P
Proposed to be Used
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIN NOT INCLUDED INOTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWER FOODSTUFF FOR ANIMALS, MALT
RAJ I 121
4454547 26/02/2020
INDRA SEEDS PRIVATE LIMITED
309, CIRCLE-P, NR. PRAHLADNAGAR PICK UP STAND, S.G.HIGHWAY, VEJALPUR, AHMEDABAD-51
MANUFACTURER
PRIVATE LIMITED COMPANY
Used Since: 12/06/2013
To be associated with:
3596166
AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
RAJ I 555

4454548  26/02/2020

INDRA SEEDS PRIVATE LIMITED
309, CIRCLE-P, NR. PRAHLADNAGAR PICK UP STAND, S.G.HIGHWAY, VEJALPUR, AHMEDABAD-51

MANUFACTURER
PRIVATE LIMITED COMPANY
Used Since : 12/06/2013

To be associated with:
3596166

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT
GURPARTAPCHURI
4454802   26/02/2020
SURINDER SINGH PROPRIETOR OF KHALSA ENTERPRISES
W.NO. 10, VILLAGE ATTEWALI, TEH & DISTT. FATEHGARH SAHIB, PUNJAB 140406
Proprietor
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034
Proposed to be Used
DELHI
Cattle feed, Oil cake, Rape cake for cattle
SOHINI

4455713   27/02/2020
SASHYASHREE AGRI PROCESSING PVT. LTD.
VILL. KASHTADAHI, P.O. BALUNDI, ARAMBAGH, DIST. HOOGHLY, PIN. 712413
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :01/08/2010

KOLKATA

PROCESSED MUSTARD SEED FOR PLANTING INCLUDED IN CLASS 31
4455868  27/02/2020
RAJAT AGRO COMMODITIES PVT. LTD.
Khasra No. 334/1/17, Marbel Mandi, Behind Shakti Dharam Kata, Nemawar Road, Palda, Indore, Madhya Pradesh- 452020
A Private Limited Company Registered under The Companies Act 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :12/10/2009
To be associated with:
1871994
MUMBAI
Unprocessed pulses, agricultural, horticultural and forestry products and grains, not included in other classes, chick peas
4455892  27/02/2020
AVRAS CHEMICALS LLP
G-3/803, Happy Home Heights CHS Ltd, Poonam Garden, Off Mira Bhainder Road, Mira Road, E Thane, Mumbai, Maharashtra-401107
A Registered Limited Liability Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Agricultural, Horticultural and Forestry Products and Grains not Included in Other Classes; Fresh Fruits and Vegetables; Seeds, Natural Plants and Flowers; Foodstuffs for Animals Malt.
4456202  27/02/2020
GREECANIA MYKONOS FARMERS CREAMARY PRIVATE LIMITED
134/1, Samata Co Op Soc, PI 9, Bhosale Nagar, Pune 411007
Private Limited Company
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since :04/02/2019
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products raw and unprocessed grains and seeds fresh fruits and vegetables, fresh herbs natural plants and flowers bulbs, seedlings and seeds for planting and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt covered under class 31
4456555    27/02/2020
MR. GOLVEPALLE RAMACHANDRA SESHAGIRI
VISTAS AGROTECH, SY. NO.7/A, SOLIPET(V), BOMMALA RAMARAM, YADADRI BHONGIR (DIST)-508116, TELANGANA, INDIA
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :30/10/2018
CHENNAI
SPORES AND SPAWN [FOR AGRICULTURAL PURPOSES]
SHUBHSAGAR

4456972    28/02/2020

SH. BALWINDER KUMAR PROPRIETOR OF M/S SHUBHMOHAN ENTERPRISES
CINEMA ROAD, SIRHIND, PUNJAB.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHELU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/01/2020

DELHI

ANIMAL FEEDS AND OIL CAKE.
Trade Marks Journal No: 1948, 18/05/2020          Class 31

4457938    28/02/2020
Mr. SUNIL MITTAL
MITTAL AGRO OIL INDUSTRIES, BHIWANI ROAD, MEHAM DISTT. ROHTAK (HARYNA)-124112
INDIVIDUAL
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Proposed to be Used
DELHI
KHAL, CATTLE FEED, COTTON SEED, FOOD STUFF FOR ANIMALS & (COTTON SEED DELINTED.

4892
4457939  28/02/2020
Mr. SUNIL MITTAL
MITTAL AGRO OIL INDUSTRIES, BHIWANI ROAD, MEHAM DISTT. ROHTAK (HARYNA)-124112
INDIVIDUAL
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Proposed to be Used
DELHI
KHAL, CATTLE FEED, COTTON SEED, FOOD STUFF FOR ANIMALS & (COTTON SEED DELINTED.
4458301  29/02/2020
LEAFIX AGRITECH PRIVATE LIMITED
1005, Matrix, Nr. Divyabhaskar Press, Prahladnagar Corporate Road, S G Highway, Ahmedabad-380051, Gujarat, India
Body Incorporate
Address for service in India/Agents address:
SAMPAT DHUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat
Used Since :12/12/2019
AHMEDABAD
Agriculture Seeds Included in Class 31.
4458322   29/02/2020
SPROUT INDIA PRIVATE LIMITED
SR. NO. 81/1B, CHAITRABAN LANE NO. 2, NEW SANGAVI, PUNE MAHARASHTRA 411027

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Garden salads, fresh; Fresh garden herbs; Garden herbs, fresh; Fresh and unprocessed fruits, vegetables, nuts and seeds; Organic fresh herbs; Organic fresh vegetables
AMIGOLD KAPASIYA KHOL

4460084  02/03/2020
PATEL MITESHKUMAR NATVARLAL
92, CHHATRLAY ROAD, BALOJ NAGAR SOCIETY, UNJHA -384170
sole proprietorship

Address for service in India/Attorney address:
BHAVINKUMAR ARVINDKUMAR PATEL
306,3rd Floor, SARTHIK COMPLEX, NR. ISCON CORSS ROAD, Opp. ISCON BRTS BUS STOP, SATELLITE, AHMEDABAD - 380015

Proposed to be Used
AHMEDABAD
ANIMALS CATTLE FEED (DEALING IN ONLY KAPASIYA KHOL), INCLUDED IN CLASS 31
SONAI PRIME PASHU AAHAR

4460217 02/03/2020

SONAI CATTLE FEED PVT. LTD.

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Cattle Feed.
SONAI PRIME CATTLE FEED

4460218   02/03/2020
SONAI CATTLE FEED PVT.LTD.

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Cattle Feed.
BINX

4460235  02/03/2020

AKSHAY VAIIDYA

Srujan, 56 / 2 Sahajanand Society, Kothrud, Pune, Maharashtra - 411038

Individual

Proposed to be Used

MUMBAI

Trademark to be used as a brand for Cat food, Cat treats and Cat supplements
CHALUKYA

4460588  03/03/2020

NOBLE SEEDS PRIVATE LIMITED
33, NOBLE HOUSE, VILLAGE & POST - KHERA KALAN, DELHI-110082
A Company incorporated under the Laws of India

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
BAIDYANATH

4460865  03/03/2020
SHREE BAIDYANATH AYURVED BHAWAN PVT. LTD.
1 GUPTA LANE, KOLKATA, West Bengal - 700006 India.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4461583  03/03/2020  
NEERAJ JAIN, TRADING AS CUTIEE PET ENTERPRISES  
215, JHADA COLONY, JAIL ROAD, JAHANGIRABAD, BHOPAL (M.P.) -462008  
AN INDIAN NATIONAL SOLE PROPRIETOR  

Address for service in India/Agents address:  
RAMESH CHANDRA BAGDI & ASSOC.  
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.  

Proposed to be Used  
MUMBAI  
DOG FOODS, BONES FOR DOGS, CHEW STICKS FOR DOGS, DOG BISCUITS, FOODSTUFF FOR ANIMALS INCLUDED IN  
CLASS 31.
SANJEEV KAPOOR
C-18, Dalia Estate, Near Fun Republic, Off New Link Road, Andheri West, Mumbai - 400053
Indian Individual

Address for service in India/Attorney address:
DARREN DSILVA
Ground Floor, B wing, Silva Heritage bldg., 29 Sherly, Sherly Rajan Rd., Bandra West, Mumbai- 400050

Used Since: 02/11/2019

To be associated with:
4000162

MUMBAI
Seeds for growing vegetables; Seeds for growing herbs; Seeds for horticulture purposes. All of the aforementioned goods pertaining to a packaged seed planting kit.
4R PLANET FOODS

4466142  07/03/2020
SHIVANIKA FOODS PVT.LTD
Flat No.81, Bhojwani Enclave, Nargis Dutt Road, Pali Hill, Bandra (West), Mumbai - 400050
Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING, CLOVER HOUSE, 176-A, VAISHALI (REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR (EAST), MUMBAI 400014
Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; living animals; fresh fruits and
vegetables; seeds, naturals plants and flowers; foodstuffs for animal, malt
Votif
3131728  18/12/2015
OLEFIA BIOPHARMA LIMITED
303, Shiv Lok, Jansath Road, Muzaffarnagar U.P. 251001
Manufacturer, Merchant, Exporter and Trader
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since : 01/01/2001
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; flavored Water, Soda, Flavored Soda and Beverages like Aloe Vera drink, Vegetable and Flower Drink; energy drink and other flavoured drinks.
CAPTAIN

3234846  16/04/2016
IFB AGRO INDUSTRIES LIMITED
PLOT NO. IND-5, SECTOR-1, EAST KOLKATA TOWNSHIP, KOLKATA - 700 107
Manufacturers, traders and exporters

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Packaged drinking water for sale in Eastern India only.
Goods for sale in Eastern India only..
HAZAM JEERA
3409735   12/11/2016
KUNI RANI BISOYI
trading as ;M/S M . B. S. COLA
P.O & P.S. - GANGAPUR, DISTRICT - GANJAM - 761123, BLOCK - BELLEGUNTHA
MANUFACTURER AND MERCHANT
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
A-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :15/06/2014
KOLKATA
BEERS, MINERALS AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTERS THEREOF.
3472088  01/02/2017
HIMANSHU CHHABRA
trading as ;WAKE UP
F-234/1, NEAR JANAK PARK, KAMLA NAGAR, AGRA-282005
Manufacturer & Trader

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :30/01/2017

DELHI
AERATED WATER, COCKTAILS, NON-ALCOHOLIC, ESSENCES FOR MAKING BEVERAGES, FRUIT JUICES / FRUIT JUICE, FRUIT NECTARS, NON-ALCOHOLIC, NON-ALCOHOLIC FRUIT EXTRACTS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, NON-ALCOHOLIC BEVERAGES, NON-ALCOHOLIC HONEY-BASED BEVERAGES, NON-ALCOHOLIC BEVERAGES FLAVOURED WITH COFFEE / NON-ALCOHOLIC BEVERAGES FLAVORED WITH COFFEE, NON-ALCOHOLIC BEVERAGES FLAVOURED WITH TEA / NON-ALCOHOLIC BEVERAGES FLAVORED WITH TEA, PROTEIN-ENRICHED SPORTS BEVERAGES, SODA WATER, WATERS [BEVERAGES]
3472796  03/02/2017
MNH HEALTH CARE INDIA (OPC) P. LTD.
J-29, BASEMENT, SAKET NEW DELHI-110017
MANUFACTURING
Address for service in India/Attorney address:
JITENDER RAJPUT
OFFICE NO-3, BLOCK-A, CHANAKY PLACE MARKET, 40-FT. ROAD, C-1, JANAKPURI, NEW DELHI-110059
Used Since : 18/12/2008
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; INCLUDED IN CLASS-32
Blue Heaven

3510874 21/03/2017
DINESH KUMAR JAIN
trading as; LIVA PURE
SECTOR 1, PLOT NO. B/03, BELKAR VILLAGE, NEAR UPADHYA DAIRY, KAMAN, TALUKA-VASAI, DISTRICT-PALGHAR-401208
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI

BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
R.S. FILTRATIONS
3535988  28/04/2017
SANJAY KUMAR PROPRIETOR OF R.S. FILTRATIONS
VILLAGE, RAMPUR KI DHANI TEHSIL PATAUDI, POST OFFICE JANUALA, DISTT. GURUGRAM, HARYANA

PROPRIETORSHIP

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
MINERAL WATER, PACKAGED AERATED WATER, PACKAGED DRINKING WATER SOFTDRINKS AND SARBAT, JUICE,
NON ALCOHOLIC DRINKS, FRUIT JUICE, COLD DRINKS, SYRUP AND OTHER PREPARATION FOR MAKING BEVERAGES.
VAARI
3546960    11/05/2017
SH. AMIT KUMAR ARORA
C/o Epic Aryan India Marketing Pvt. Ltd., H. No. 3116, Sector- 56, Chandigarh
Individual/Sole Proprietor

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :01/04/2017

DELHI
Mineral water, natural water, aerated water, flavored water, soda, non-alcoholic drinks, fruit drinks and fruit juices; syrups
and other preparations for making beverages, sharbat, squash included in class 32
SIR CAMPY
3565408   07/06/2017
VINOD VYAPAR PRIVATE LIMITED
6926, JAIPURIA MILLS, CLOCK TOWER, SABZI MANDI, DELHI-110007
PVT. LIMITED COMPANY
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Proposed to be Used
DELHI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3581054    29/06/2017
GUNJAN MISHRA W/O SRI OM PRAKASH MISHRA
House No.160, Jagarnathpur, Chauri, Parsipur, Sant Ravidas Nagar (U.P.)
Individual
Address for service in India/Attorney address:
JAWAHAR L SHASTRI
SHASTRI REGISTRATION BUREAU 2nd Floor, Laxmipriyay, D.58/7-39, Dr. Bhagwandas Nagar Colony, Sigra, Varanasi-10(U.P.)
Mob.9335492461
Used Since :01/06/2017
DELHI
Packaged Drinking Water, Mineral Water, Aerated Water and Distilled Water
Trade Mark ELVENA always use with slogan and device.
3832073 14/05/2018
SCARIA FOOD AND BEVERAGES PVT LTD
Vanchickachalil, Kadanad PO, Kavumkandam, Kottayam, Kerala - 686653
Private Limited Company
Address for service in India/Attorney address:
RAHUL KANDAMPULLY
ROOM NO.9, 1st FLOOR, INFANT JESUS BUILDING NO.3, OPP. HIGH COURT OF KERALA, ERNAKULAM - 682018, KERALA
Proposed to be Used
CHENNAI
FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, MINERAL AND AERATED WATERS, OTHER NON-ALCOHOLIC BEVERAGES IN CLASS 32
Nil
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3834501  16/05/2018
RUDOLPH C. D’SOUZA
JOANNA VILLA, OPP STELLA MARIS HOSPITAL, UTTAN, BHAYANDER WEST, THANE 401106.
PROPRIETOR
Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA
Proposed to be Used
MUMBAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
3899123  26/07/2018
M/S. H2U WATERCARE INDIA PRIVATE LIMITED
NO: 78/29, 1st FLOOR, BALAJI COMPLEX, S. G. PALYA, TAVAREKERE MAIN ROAD, BANGALORE - 560029, KARNATAKA, INDIA
Private Limited

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :13/04/2018

CHENNAI
DRINKING WATER, MINERAL WATER, BOTTLED WATER, SPARKLING MINERAL WATER, FLAVOURED WATER, DRINKING WATER WITH VITAMINS, ENERGY DRINKS AND SOFT DRINKS, SPORTS DRINKS CONTAINING ELECTROLYTE, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, MINERAL ENRICHED WATER [BEVERAGES]
The mark should be used as a whole.
RK INDUSTRIES
SRVY NO-41/1A, CHAKRAYAPALEM, KOLLIPARA MANDALAM, DAVULURU SIVARU, GUNTUR-522301, ANDHRA PRADESH

Address for service in India/Attorney address:
KANAKA DURGA CH
VISAKHAPATNAM

Proposed to be Used

CHENNAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages, soda

The mark should be used as a whole and Subject to restrict the area to Andhra Pradesh and Telangana only.
3912121  09/08/2018
EVOLUTION SPORTS NUTRITION PVT. LTD.
401-404, PARMESHWAR INDUSTRIAL ESTATE, NEXT TO HOTEL GRAND HOMETEL, OFF. NEW LINK ROAD, MALAD (WEST). MUMBAI-400064
MANUFACTURERS AND TRADERS
BODY INCORPORATE
Address for service in India/Attorney address:
IPR HOUSE.COM
89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL
Used Since :01/04/2004
MUMBAI
NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, PROTEIN-ENRICHED SPORTS DRINKS, PROTEIN-ENRICHED SPORTS BEVERAGES, NUTRITIONALLY FORTIFIED BEVERAGES
Trade Marks Journal No: 1948 , 18/05/2020       Class 32

MEDASANI KAMAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS HANGOVER BREWERY
D.No.40-1-52/6, M G Road, Benz Circle, Vijayawada - 520010, Andhra Pradesh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI
Beer and brewery products
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4348893  15/11/2019
STAR ENTERPRISE
GORAIMARI,31 NH,BONGAIGAON - 783390
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Mineral water [beverages]
FISTO

4374070  11/12/2019

K B ASSOCIATES
11, Varahi Estate, Nr RLY Over Bridge, Gota Road, Gota, Ahmedabad- 382481

PARTNERSHIP FIRM

Address for service in India/Attorney address:

HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
PACKGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGE INCLUDING IN CLASS 32
4374312  11/12/2019
KANWAL VEER GOYAL
trading as ;FARM FRESH JUICES
BAZIDPUR, KATTIANWALI, FAZILKA, PUNJAB, INDIA-152122
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
JUICES OF FRUITS AND VEGETABLES
AVINASH KAUL
D-1004, SECTOR 49, PARK VIEW CITY 2, SOHNA ROAD, GURGAON, HARYANA - 122001
Individual

Address for service in India/Attorney address:
GYANESHWAR
OS-2, II Floor, The Next Door, Sector 76, Faridabad, 121004, Haryana

Proposed to be Used
DELHI
Mineral and Aerated waters, and other Non-Alcoholic drinks; Fruit drinks and Fruit juices; Syrups and other preparations for making Beverages
RELENTLESS
4376167    12/12/2019
RELENTLESS BRANDS LLP
E-508, Falcon Residency, KIIT Square, Patia, Bhubaneswar, Odisha-751024, India
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009

Used Since :28/03/2019

KOLKATA
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages, aloe vera drinks, non-alcoholic, aperitifs, non-alcoholic, barley wine [beer], beer, beer-based cocktails, preparations for making carbonated water, preparations for making aerated water, carbonated water, aerated water, cocktails, non-alcoholic, energy drinks, fruit juices, fruit nectars, non-alcoholic, ginger beer, ginger ale, grape must, unfermented, isotonic beverages, kvass [non-alcoholic beverage], lemonades, mineral water [beverages], non-alcoholic fruit extracts, non-alcoholic fruit juice beverages, non-alcoholic preparations for making beverages, non-alcoholic honey-based beverages, non-alcoholic beverages flavoured with coffee, non-alcoholic beverages flavored with coffee, non-alcoholic beverages flavoured with tea, non-alcoholic beverages flavored with tea, protein-enriched sports beverages, rice-based beverages, other than milk substitutes, sherbets [beverages], sorbets, smoothies, soda water, soft drinks, soya-based beverages, other than milk substitutes, syrups for beverages, syrups for lemonade, table waters, tomato juice [beverage], vegetable juices [beverages], waters included in class 32
SFB OXYFLOW

4376482   13/12/2019
AKSHAYA DINESH HARKULKAR TRADING AS SHREERAM FOOD AND BEVERAGES
TALAWADE IT PARK, GATE NO. 21, NEAR INDRAYANI RIVER, TALAWADE, PIMPRI CHINCHWAD, PUNE, Maharashtra, India.

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SR 81

4377479   14/12/2019

MR. S. RAMMSAMY
5/175, S.R. GARDENS, SEERAPALAYAM, COIMBATORE - 641105, TAMILNADU, INDIA.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
FITFAST

4377487  14/12/2019

M/S. GENOMELABS BIO PRIVATE LIMITED
Plot No # 28, Rao & Raju Colony, Road No - 2, Banjara Hills, Hyderabad - 500 034, Telangana, India.
tm-01

Address for service in India/Aagents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :07/09/2019

CHENNAI

PARMOD SETHI PROPRIETOR OF SHRI GANESH FOODS & BEVERAGES,
# 63, Chand Avenue, Nanngli Bhatta, Fatehgarh Churian Road, Amritsar-(Pb.),
Proprietorship Firm

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Proposed to be Used
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
VEGETABLE JUICES, ENERGY DRINKS; DRINKING WATER; SYRUPS AND OTHER PREPARATIONS FOR MAKING
BEVERAGES.
MYYES

4385940    22/12/2019
HEMA LALWANI
F-401, Dwarka Puri, Goverdhan Vilas, Udaipur-313001, Rajasthan
Individual

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
AHMEDABAD
Mineral water, packaged drinking water, soda water, soft drinks, aerated water, non-alcoholic drinks, fruit drinks, fruit juices and preparations for making beverages
Trade Marks Journal No: 1948, 18/05/2020  Class 32

4388049  24/12/2019
PUSHP LATA W/O. MR. SHER SINGH
3321, SECTOR-A, POCKET B & C, VASANT KUNJ, NEW DELHI-110070
An Individual and Citizen of India
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016
Proposed to be Used
DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER NON-ALCOHOLIC DRINKS, NECTAR, BEVERAGES & SYRUPS; MINERAL AND AERATED WATER AND NON OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPERATIONS FOR MAKING BEVERAGES AND BEERS. BEERS, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC BEVERAGES, FRUIT BEVERAGES, FRUIT J UICES, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES, SOFT DRINKS, LIQUID CONCENTRATE, PREPARATION FOR MAKING LIQUEURS, SMOOTHIES IN CLASS 32
DOLE SUNSHINE FOR ALL

4393176   30/12/2019
DOLE ASIA HOLDINGS PTE. LTD.
1 Wallich Street #32-01, Guoco Tower, Singapore 078881
A private company organized and existing under the laws of Singapore
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Pineapple juice; pineapple-based juices and beverages containing pineapple juice.
BORNRICH
4430355  04/02/2020
IQBAL SINGH PROPRIETOR OF MOHAN COLD DRINKS
282, Master Tara Singh Nagar, Jalandhar
Proprietorship Firm
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON
Proposed to be Used
DELHI
Mineral Water; aerated Water; Fruit Juices; Non-Alcoholic Beverages; Soda Water
Trade Marks Journal No: 1948, 18/05/2020 Class 32

4432451 06/02/2020
SATIVA ESSENTIALS PVT LTD
15A/58, MPL-10494, IIIRD FLOOR, W.E.A, KAROL BAGH, DELHI-110005
MANUFACTURER
NOT CONVICTED
Address for service in India/Attorney address:
VARUN
Office No. 2, Kh. No. 14/20, Main 20ft Road, Chandan Vihar, West Sant Nagar, Burari, Delhi-110084
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4435942  10/02/2020
JANSHAKTI NATURALS PVT LTD
SHOP NO.01, JANAAWAS VATIKA VIII, RABDKA, TEHSIL TIJARA, DISTRICT ALWAR, RAJASTHAN - 301707
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :09/10/2019
AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS UNDER CLASS 32.
4436505   10/02/2020
RAMACHANDRAN RAMRAJ
NATURO MARINE MINERALS, NO:36, MAIN ROAD, SIRUVARAPPUR VILLAGE, PERIYAKOTTIMALAI POST,
VIRUDHACHALAM TALUK, CUDDALORE DISTRICT-606103
Single Firm
Address for service in India/Attorney address:
UNIMARK S LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
4439436  13/02/2020

ANANDA BEVRAGE
No. 377, Saraswati Vihar, Near Sahnai Palace, Barwala Bypass, Hansi, Hisar-125033, Haryana
Partnership Firm

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Packaged drinking water
HYOXIL

4439487    13/02/2020
NILESH PARASRAM UPADHYAY
Flat No 112, Padma Nagar Estate, B/h Dena Bank, Udhna Main Road, Udhna, Surat - 394210
An Indian National

Address for service in India/Attorney address:
MAMATA BABUBHAI MANGUKIYA
B-80, 1st Floor, Ramkrishna Soc., L .H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Mineral Water, Packaging Drinking Water, Water and Non-Alcoholic Beverages, Fruit Drinks and Fruit Juices, Syrups and other Preparations for Making Beverages
FRUITCHILL TWIST

4439764   13/02/2020
GREAT FOOD AND BEVERAGE LLP
36 Scotts Road, Bromley, England, BR1 3QD
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
KANGAN RODA
A-21, East of Kailash, New Delhi - 110065

Proposed to be Used
To be associated with:
1913450
DELHI

In respect of beers; mineral and aerated waters and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
FRUIT CHILL BOOM

4439766  13/02/2020
GREAT FOOD AND BEVERAGE LLP
36 Scotts Road, Bromley, England, BR1 3QD
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
KANGAN RODA
A-21, East of Kailash, New Delhi - 110065

Proposed to be Used
To be associated with:
1913450

DELHI
In respect of beers; mineral and aerated waters and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
Proprietorship

Address for service in India/Attorney address:

RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai- 600037

Proposed to be Used

CHENNAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
SHYAMMAL

4440637  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYO:
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SHIYAMAL

4440648   13/02/2020

SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIYAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SYAMAL

4440652  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS : GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI

MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
SHYAMLAL
4440667  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT.- KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Proposed to be Used
DELHI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
WELL O SIP

4441278  14/02/2020
SIVAKUMAR VP
WELL O SIP, No.6, 3rd Cross, 16th Main West, Hongasandra, Bangalore - 560068.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI
Drinking water; waters (beverages); plant based beverages; fruit beverages; guarana beverages; whey beverages; sorbets (beverages); sherbets (beverages); seaweed based beverages; de-alcoholised beverages; agave juice beverages; flavoured water; soda water; carbonated water; aerated water; sparkling water; ginger beer; dry ginger ale; non alcoholic ginger beer; essences for making flavoured mineral water, not in the nature of essential oils; essences for making non alcoholic beverages, not in the nature of essential oils; essences for making non alcoholic drinks, not in the nature of essential oils.
4441625  14/02/2020
Renu Kadiyan
221, Mantova Block, Mahagun Mension-1, Vaibhav Khand, Indirapuram, Ghaziabad - 201014, Uttar Pradesh, India
An Indian National

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Non-alcoholic beverages & syrups non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages; smoothies.
WOODMAC INDUSTRIES
D-195, INDUSTRIAL FOCAL POINT (NEW), MEHTA ROAD, AMRITSAR-143010 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Mineral and Aerated Waters, Soda Water; Beer, Non-alcoholic Beverages, Fruit Beverages and Fruit Juices, Vegetable Juices; Syrups and Other Non-alcoholic Preparations for Making Beverages.
4442704  15/02/2020
JITENDRA NATH DEKA PROPRIETOR OF J D INDUSTRIES
J. D. INDUSTRIES, SAMATAPATHAR, J YOTI NAGAR, SONAPUR, KAMRUP - 782402
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/09/2018
KOLKATA
Drinking water, Mineral water [beverages]
FUSIONX INNOVATIONS REDEFINED

4443004    15/02/2020

RASHMIRANJAN BEHERA
Plot No - 552/1940, Aparna Nagar, Kaibalya vihar, Chauliaganj, Cuttack - 753004, Odisha
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Beer, mineral and aerated waters and other non-alcoholic beverages, fruit juices and fruit drinks, syrups and other preparations for making beverages
4443151  15/02/2020

SIMPL INNOVATIVE BRANDS PRIVATE LIMITED.
1201-1204 (12TH FLOOR) & 1301-1302 (13TH FLOOR) ELANZA VERTEX, BOKADEV, AHMEDABAD - 380 054, GUJARAT, INDIA.

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 26/11/2018

To be associated with:
4331876, 4331878

AHMEDABAD
PROTEIN DRINK
GIRLION

4443206    15/02/2020
LION FOODS PRIVATE LIMITED
1205, TITANIUM ONE, NR. PAKWAN CROSS ROAD NR. SHABRI WATER WORKS, S G HIGHWAY AHMEDABAD
AHMEDABAD GJ 380054

Body Incorporate
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad. 380006

Used Since : 01/04/2007

AHMEDABAD

Beverages (Preparations for making-); Cocktails, non-alcoholic; Fruit extracts (Non-alcoholic-); Mango juice beverages; Fruit juices; Mango must; Non-alcoholic beverages.
4443647  17/02/2020
MURTAJA DIOMOND
Modi complex Kukshi ,Dist.Dhar, Madhya Pradesh Pin.454331
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages included in class-32
OXYREGAL

4444563   17/02/2020
MRS. MADHURI DHANANJAY KOLTE TRADING AS: KONARK REGAL INDUSTRIES
AT. POST - BHANDGAON, GAT NO - 73, TAL - DAUND, DIST - PUNE - 412214, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS, PACKAGED DRINKING WATER
4445014   18/02/2020

K. ALAGARSWAMY
trading as ;AQUARANGER
DOOR NO:3/992, SULAIMA NAGAR FIRST STREET, METTUKUPPAM, CHENNAI-600097 TAMILNADU
SOLO PROPRIETOR

Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO:88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,
Used Since :05/08/2019

CHENNAI
PACKAGED DRINKING WATER.
It's gut to be good!

4446067    19/02/2020

CULTURE&KO FOODS LLP
2ND FLOOR, 213, VASAN UDYOG BHAVAN, OFF SENAPATI BAPAT MARG, LOWER PAREL, DELISLE RD., MUMBAI-400013, MAHARASHTRA

Limited Liability Partnership

Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.

Proposed to be Used
MUMBAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages. As covered under class 32.
4446549   19/02/2020
WEIKFIELD FOODS PVT. LTD
3A, 3RD FLOOR, VASCON WEIKFIELD CHAMBERS, WEIKFIELD IT CITI INFOPARK, SHRI SATPAL MALHOTRA MARG,
NAGAR ROAD, PUNE, 411014
Private Limited

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Unit 3A, Level 3, PV House, 55, Damle Road, Lane adjacent to Indsearch, Off Law College Road, Pune, 411004 Maharashtra, India

Proposed to be Used
To be associated with:
1495247

MUMBAI
Syrups for beverages; Syrups for lemonade; Syrups for making lemonade; Syrups for making beverages; Syrups for making soft drinks; Syrups for making fruit-flavoured drinks; Syrups for making non-alcoholic drinks; Syrups and other preparations for making beverages; Concentrates, syrups and powders used in the preparation of soft drinks; Fruit-flavored drinks; Fruit-flavored beverages; Fruit-flavored carbonated beverages; Essences for making flavored mineral water, not in the nature of essential oils; Fruit juices; Concentrated fruit juice
4447335  20/02/2020
TUSHAR L. SHAH PROPRIETOR OF SAKSHI BEVERAGES.
SAMRAT INDUSTRIAL AREA, KRISHNA NAGAR MAIN ROAD, OPP-VINIT ENG., NEAR GOKULDHAM GATE, RAJKOT-360004 GUJARAT INDIA
Individual (Sole Proprietor)
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Mixes for making sherbet beverages, Soft drinks, Cola drinks, Fruit drinks, Fruit-flavoured drinks, Frozen carbonated drinks, Orange juice beverages, Frozen fruit drinks, Apple juice drinks, Fruit juices and drinks, Syrups for making soft drinks, Concentrates used in the preparation of soft drinks, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrup for making beverages, Syrups and other preparations for making beverages, Drinking water, Drinking mineral water, Bottled drinking water in Class-32
4447415   20/02/2020
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4447894    20/02/2020
NEHA RASTOGI
SHRI VALLABH, 295/115, KA-3, ASHARFABAD, LUCKNOW, UTTAR PRADESH 226003
PROPRIETOR
Address for service in India/Attorney address:
VIVEK TIWARI
883 AK SHARDHAM APPTS. PKT.-3, SEC -19, DWARKA, NEW DELHI-110075
Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
PIYUSH BIRCERI

4447925    20/02/2020
SANJAY KUMAR
VPO: MANDLANA
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
LEGAL DISCUSS LLP
CHAMBER NO.9, DISTT. & SESSIONS COURT NARNAUL-123001

Proposed to be Used
DELHI
NON ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS
4448118    20/02/2020
VISHAL (ALIAS) AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :10/11/2008
To be associated with:
4267043
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
FITPIO

4448776   21/02/2020
VINEET TOMAR
NEW MEENAKSHI PURAM, GALI NO.2, MEERUT CANTT AREA, MEERUT 250001
SPORTS SERVICES
INDIVIDUAL

Proposed to be Used

DELHI

PACKAGED DRINKING WATERS, MINERAL WATERS, MOUNTAIN WATERS, FLAVOURED WATERS, SOFT DRINKS, SODA OF ALL TYPES, CONCENTRATES, OTHER NON-ALCOHOLIC DRINKS, SYRUPS, EXTRACTS AND ESSENCE FOR MAKING NON-ALCOHOLIC BEVERAGES AND DRINKS, PREPARATIONS FOR MAKING BEVERAGES, ALE, PORTER, BEER, FRUIT JUICES, PULP, VEGETABLES DRINKS, VEGETABLES JUICES, AZIAN DRINKS, SPRING WATER, SARBAT, SYNTHETIC SWEETENED AERATED AND READY TO SERVE BEVERAGES, SYNTHETICS, FRUIT EXTRACTS, FRUIT SYRUPS, SQUASHES, CRUSHES, CORDIALS, BARELY WATERS AND PURIFIED / OZONIZED DRINKING WATERS INCLUDED IN CLASS 32.
4448920  21/02/2020
DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI - 110 002.
MANUFACTURERS AND MERCHANTS.
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Proposed to be Used
To be associated with:
849166, 849167, 1197904, 2834928
DELHI
Fruit juices; Fruit drink, Syrups and non-alcoholic beverages and preparations for making non alcoholic beverages.
4448921    21/02/2020  
DABUR INDIA LIMITED  
8/3, ASAF ALI ROAD, NEW DELHI - 110 002.  
MANUFACTURERS AND MERCHANTS.  
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.  
Proposed to be Used  
To be associated with:  
1197906, 1776061  
DELHI  
Fruit juices; fruit drink, syrups and non-alcoholic beverages and preparations for making non-alcoholic beverages
4449396   21/02/2020
SOURABH AGARWAL
VIDYA VILLA, M D AGARWAL ROAD, HIJUGURI, TINSUKIA, ASSAM 786125
INDIVIDUAL

Proposed to be Used
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
91STREETS MEDIA TECHNOLOGIES PRIVATE LIMITED
8/A, 804, Damodar Park, LBS Marg, Ghatkopar (W), Mumbai - 86, India.
A Private Limited Company.
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.
Proposed to be Used
MUMBAI
Aerated waters; fruit drinks; other preparations for making beverages.
4449996   21/02/2020

DRISHTI FOODS AND BEVERAGES PVT. LTD
VILL - NIZAMPUR P.O- SAHLAUR BLOCK - PACHRUKHI - 841226
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :30/04/2016

KOLKATA
Non-alcoholic beverages containing fruit juices; Aerated water; Soda water; Aerated fruit juices; Drinking water; Fruit juices; Fruit drinks
MR. RAVINDER SHARMA S/O. SH. RAMNIWAS PROPRIETOR OF M/S. MUSKAN BEVERAGES ENTERPRISES  
TOSHAM ROAD BY PASS BAPORA, DIST - BHIWANI, HARYANA - 127111  
Proprietorship Firm  
Address for service in India/Attorney address:  
RAJASTHAN REGISTRATION CENTER  
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN  
Proposed to be Used  
DELHI  
BLUE BROOK
4450118  21/02/2020
SHIKHA HANS (PROPRIETOR) TRADING AS SHIKHAR BEVERAGES
PLOT NO.67, BASAI ENCLAVE, GURUGAON, HARYANA, 122001
Single Firm
Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA
Proposed to be Used
DELHI
AERATED MINERAL WATER, ALCOHOL FREE BEVERAGES
4450182  21/02/2020
RAVINDRA KUMAR TYAGI
D-305, World Bank, Barra, Kanpur Nagar, Uttar Pradesh-208027
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
Bottled water, Bottled drinking water, Water Drinking water, Mineral waters [beverages] Purified drinking water.
GURUKRIPA SHARBAT
4450586  22/02/2020
RAM CHAND HARPLANI
A NEW 11/108 NEAR SABJI MANDI BAIRAGARH BHOPAL 462030
sherbets
INDIVIDUAL
Proposed to be Used
MUMBAI
SHERBETS (NON ALCOHOLIC BEVERAGES)
**Proposed to be Used**

**MUMBAI**

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
GUDKASH

4451565  24/02/2020
MRINALINI SHANKARRAO SHELA
1159, B-32, Plot No. 5, Gajanan Colony, Ring Road, Phulewadi, Kolhapur-416010, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Fruit juices, non-alcoholic fruit juice beverages, water, aerated water, mineral water, soda water, Non-alcoholic beverages (energy drinks), syrups for beverages, syrups for lemonades, pastilles for effervescing beverages, powders for effervescing beverages, preparations for making beverages, Flavored carbonated beverages being goods in class-32
HBD’S ONE6

4451808    24/02/2020
MR. HEMANT BABARAO DHAWRAL
Leelai Telephone Colony, In Arjun Nagar, Morshi Road, Amravati -444 603 (Maharashtra)
Individual
Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Proposed to be Used
MUMBAI
Flavored Mineral Waters
DAHVAL K. PADALIYA.
VILLAGE- MOVIYA, TALUKA; GONDAL; DIST; RAJKOT -GUJARAT INDIA
Individual (Sole Proprietor)

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used

AHMEDABAD

Drinking water, R.O. Package drinking water Drinking mineral water. Bottled drinking water Mixes for making sherbet beverages, Soft drinks, Cola drinks, Fruit drinks, Fruit-flavoured drinks, Frozen carbonated drinks, Orange juice beverages, Frozen fruit drinks, Apple juice drinks, Fruit juices and drinks, Syrups for making soft drinks, Concentrates used in the preparation of soft drinks, Essences for making non-alcoholic drinks, not in the nature of essential oils, Syrup for making beverages, Syrups and other preparations for making beverages.
4452670 25/02/2020
MR. RAVI VARMA NADIMPALLI, PROPRIETOR OF R V INTERNATIONAL
FLAT NO. P1, ANNAPOORNA RESIDENCY, 5TH FLOOR, MALLAMPET, QUTUBULLAPUR, HYDERABAD - 500075, TELANGANA, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
BEERS
AQUARIUS RAPID HYDRATE

4453255  25/02/2020
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, USA
A corporation organized and existing under the laws of the State of Delaware, USA.

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
1526339, 3889880, 4411649

DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other nonalcoholic preparations for making beverages.
4453941    26/02/2020
ELLA FOODS PRIVATE LIMITED
Plot No. B-11, 3rd Phase, K I A D B Industrial Area, Malur, Kolar - 563130, Karnataka, India.
A company incorporated in India under the Companies Act 2013
Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATER, FRUIT DRINKS AND FRUIT JUICES.
4453943    26/02/2020
ELLA FOODS PRIVATE LIMITED
Plot No. B-11, 3rd Phase, K I A D B Industrial Area, Malur, Kolar - 563130, Karnataka, India.
A company incorporated in India under the Companies Act 2013

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh, Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout (Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
MINERAL AND AERATED WATER, FRUIT DRINKS AND FRUIT JUICES.
BOMBAY CONSUMERS PRODUCTS PRIVATE LIMITED
RUBBERWALA HOUSE, OPP AGRIPADA POLICE STATION, DR.NAIR ROAD, AGRIPADA, MUMBAI-400011
(MAHARASHTRA ) (INDIA)

Proposed to be Used
To be associated with:
4342050

MUMBAI
DRINKING SPRING WATER, MINERAL WATER, PACKAGED DRINKING WATER
GREENLANCE PRIVATE LIMITED
MS ARCADE, NEAR BLOCK OFFICE, MATHARA, IRINGALLUR PALAZHI ROAD, OLAVANNA KOZHIKODE, KERALA - 673014

BODY INCORPORATE

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used

CHENNAI
PACKAGED DRINKING WATER, DRINKING WATER, DRINKING MINERAL WATER, DRINKING SPRING WATER,
PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC BEVERAGES, FRUIT JUICES, SYRUP.
4454786   26/02/2020
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore - 560071
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :27/12/2019

CHENNAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
B-RANJ

4454787    26/02/2020

RAHUL BAIJAL
H-239, Ashok Vihar, Phase -1, Delhi - 110 052
Single firm

Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018

Proposed to be Used
DELHI

Preparations for making aerated water, preparations for making beverages, cocktails/ non-alcoholic, energy drinks, essences for making beverages, fruit juices / fruit juice, fruit nectars/non-alcoholic, lemonades, mineral water [beverages], non-alcoholic fruit extracts, non-alcoholic fruit juice beverages, non-alcoholic honey-based beverages, powders for effervescing beverages, protein-enriched sports beverages, soda water, soft drinks, soya-based beverages, other than milk substitutes, table waters, tomato juice [beverage], vegetable juices [beverages] and waters [beverages] as per Class 32.
RANJ
4454788    26/02/2020
RAHUL BAIJAL
H-239, Ashok Vihar, Phase -1, Delhi - 110 052
Single firm
Address for service in India/Attorney address:
NEHA GUPTA
M-57, SHYAM NAGAR, KHYALA ROAD, NEW DELHI - 110018
Proposed to be Used
DELHI
Preparations for making aerated water, preparations for making beverages, cocktails/ non-alcoholic, energy drinks, essences for making beverages, fruit juices / fruit juice, fruit nectars/non-alcoholic, lemonades, mineral water [beverages], non-alcoholic fruit extracts, non-alcoholic fruit juice beverages, non-alcoholic honey-based beverages, powders for effervescing beverages, protein-enriched sports beverages, soda water, soft drinks, soya-based beverages, other than milk substitutes, table waters, tomato juice [beverage], vegetable juices [beverages] and waters [beverages] as per Class 32.
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4455009    26/02/2020
BAALAJI AQUAA PRODUCTS
SUR NO: 35/4, JOTHI NAGAR MAIN ROAD, NUTHANJCHERY, MADAMPAKKAM VILLAGE, 600126, KANCHIPURAM, TAMILNADU
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER
VINAY.R
KIZHAKKE KOZHIPALLI, CHELEMBRA, MALAPPURAM, KERALA - 673634
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

Packaged Drinking Water, Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
KDN PINNACLE FOOD AND BEVERAGES PVT. LTD.
VILL - SIMRA, TOLA - SIMRA, PANCH - SUITHA, PATNA, BIHAR - 804453
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA

Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
GREECEANIA MYKONOS FARMERS CREAMARY PRIVATE LIMITED
134/1, Samata Co op HSG SOC, PL 8, Bhosale Nagar, Pune, MH, 411007, IN
Private Limited Company
Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since :04/02/2019
MUMBAI
Beers, mineral and aerated waters and other non-alcoholic beverages fruit beverages and fruit juices, syrups and other preparations for making beverages Covered under class 32
4456385    27/02/2020  
NITIN MALHOTRA  
HITKARY PHARMACY (INDIA) P.LTD, 1845, HSSIDC INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA  
SOLE APPLICANT  
Address for service in India/Attorney address:  
ANUPAM PORWAL  
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063  
Used Since :01/04/2013  
DELHI  
NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, FRUIT SYRUPS
4456386  27/02/2020
NITIN MALHOTRA
HITKARY PHARMACY (INDIA) P.LTD, 1845, HSSIDC INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2013
To be associated with:
2881337
DELHI
NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
Trade Marks Journal No: 1948, 18/05/2020 Class 32

4456387 27/02/2020
NITIN MALHOTRA
HITKARY PHARMACY (INDIA) P.LTD, 1845, HSSIDC INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since: 01/04/2013
DELHI
NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
4456388  27/02/2020
NITIN MALHOTRA
HITKARY PHARMACY (INDIA) P.LTD, 1845, HSSIDC INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2013
DELHI
NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
4456389   27/02/2020
NITIN MALHOTRA
HITKARY PHARMACY (INDIA) P.LTD, 1845, HSSIDC INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2013
To be associated with:
2581888
DELHI
NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
4456394   27/02/2020
NITIN MALHOTRA
HITKARY PHARMACY (INDIA) P.LTD, 1845, HSSIDC INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA
SOLE APPLICANT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2013
To be associated with:
1815354
DELHI
NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS
4456502    27/02/2020
RUV FOODS & BEVERAGES
Killa No-20,Khasra No-16/1,Village Tajpur Nuh
PROPRIETORSHIP
Address for service in India/Attorney address:
MITHLESH KUMAR TIWARI
MKT AND ASSOCIATES ADV.MITHLESH KR TIWARI OFFICE NO -301,3RD FLOOR BALAJEE CHAMBER LAXMI
NAGAR ,DELHI-110092
Used Since :22/12/2018
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks
Trade Marks Journal No: 1948, 18/05/2020   Class 32

BISAQUA
4457047  28/02/2020
MR. ANKIT SHARMA PROP. OF M/S KK ENTERPRISES
VILLAGE CHACHIYAVAS, AJMER, SIKER ROAD, DISTRICT AJMER, RAJASTHAN - 305023
SINGLE FIRM
Address for service in India/Attorney address:
RAMESH CHANDER SHARMA OF CORPORATE JUNCTION
B-7, GUPTA TOWER - II, PVR COMPLEX, VIKAS PURI, NEW DELHI - 110018
Used Since: 01/02/2020
DELHI
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS
4457165  28/02/2020
A.R. VENTURE
SHOP NO. LG - 4, 347 - A MAHALAXMI NAGER, NEAR BOMBAY HOSPITAL, INDORE, MADHYA PRADESH - 452010
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.
Used Since : 15/01/2019

MUMBAI
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
4457342  28/02/2020
EMPYREAN SPIRITS PRIVATE LIMITED.
145, GF OKHLA INDUSTRIAL AREA, PHASE-III, NEW DELHI-110020.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3676079, 3676080
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
ORANGE DREAMSICLE

Priority claimed from 13/09/2019; Application No. : 88/616751 ; United States of America

4457530  28/02/2020

REIGN BEVERAGE COMPANY LLC
1547 N. Knowles Ave., Los Angeles, California 90063, USA
a Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Energy drinks; Soft drinks; Sports drinks.
STASH
4457539  28/02/2020
VISHAL RAJ
House No-305, Road No - 3G, New Patliputra Colony, Patna - 800013
INDIVIDUAL
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road), Sahibabad, Ghaziabad-201005, Uttar Pradesh
Used Since : 11/02/2018
KOLKATA
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
ILANTHULIR
4458768  29/02/2020
CHIDAMBARAM C
NO 80/65 UMAITHUSAI STREET THIRUMALAYAMPALAYAM , COIMBATORE - 641105
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, K rishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Soft drinks.
4458908  29/02/2020
ANIL KUMAR
WZ- BLOCK, BASAIDARAPUR, NEW DELHI-110015
CARBONATED DRINKS AND SOFT DRINKS
PROPRIETOR
Used Since :11/11/2019
DELHI
Carbonated Drinks and Soft Drinks
OAKSMITH

4460213    02/03/2020
BEAM GLOBAL SPIRITS & WINE (INDIA) PVT LTD
2nd floor, 70/A-18, Rama Road Industrial Area, Moti Nagar, New Delhi 110015
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4460902  03/03/2020
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, USA
MANUFACTURER
A corporation organized and existing under the laws of the State of Delaware, USA
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
To be associated with:
143652, 2268558
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
FASTES CLAIER

4460938  03/03/2020
RAKESH SADASHIV SONVANE, AN INDIAN NATIONAL SOLE PROPRIETOR OF M/S. THE SRS GROUP
A-523, NARSI PADA, NR. MACHHI MARKET, KANDIVALI EAST, MUMBAI - 400101
AN INDIAN PROPRIETORY CONCERN
Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060
Proposed to be Used
Mumbai
PACKEGED DRINKING WATER, MINERAL WATER INCLUDED IN CLASS - 32
4461309    03/03/2020

IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Used Since :11/11/2019

DELHI
Beers; Mineral and Aerated Waters, and other Non-Alcoholic Drinks; Fruit Juices.
4461478  03/03/2020  
M/S. SHRI SKANDHA BEVERAGES PVT LTD.  
31, K.R.Puram Road, Ganapathy, Coimbatore-641 006, Tamilnadu, India.  
Manufacturer and Merchants  
Address for service in India/Attorney address:  
C. MANGAYARKARASI  
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE - 641024.  
Proposed to be Used  
CHENNAI  
Aerated fruit juices, Non-Alcoholic Drinks, Soda Water, Fruit Juices.
4461840  04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since : 21/10/2016
DELHI
Beverages, namely, fruit juices, fruit drinks, energy drinks, minerals and aerated waters and other non-alcoholic drinks
4461841  04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :04/11/2019
DELHI
Beverages, namely, fruit juices, fruit drinks, energy drinks, minerals and aerated waters and other non-alcoholic drinks
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras K hwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since : 20/10/2016
DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
4461843 04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector -38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :19/08/2019
DE LHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
Trade Marks Journal No: 1948, 18/05/2020 Class 32

4461844 04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras K h waja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since: 19/08/2019

DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
Trade Marks Journal No: 1948, 18/05/2020 Class 32

4461845 04/03/2020
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since: 19/08/2019
DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :19/08/2019
DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
4461847    04/03/2020

ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since :19/08/2019

DElHI

Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
4461850  04/03/2020

ARJUN KHANNA
Plot No. 6, Gurukul Industrial Area, Sector-38, Saras Khwaja, Faridabad-121003
Individual

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :19/08/2019

DELHI
Beverages, namely, fruit juices, fruit drinks and energy drinks containing nutritional supplements; minerals and aerated waters and other non-alcoholic drinks
TigerKing

4462922  04/03/2020
ALLWYN BREWERY & DISTILLERY PRIVATE LIMITED
T-2, SACHDEVA COMPLEX, PLOT NO-15, MAYUR VIHAR PHASE-II, East Delhi, Delhi, India, 110091
PRIVATE LIMITED

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices
PLACEBO

4463254  05/03/2020
RATTAN S. GROVER PRIVATE LIMITED
B-1/ 455 Top Floor Janakpuri West Delhi New Delhi- 110058
Private Limited Company
Address for service in India/Agents address:
SIMARJEET SINGH
WZ 27A, KRISHNA PURI, TILAK NAGAR,NEW DELHI-110018
Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4463983   05/03/2020
AMOL D ALGUDE
AT POST WADGAON ZANJE,TAL VELHE DIST PUNE VADGAON PUNE
INDIVIDUAL
Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.
Used Since :19/02/2020
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages in class-32
SHARWANSINGH RAJPUROHIT
7A, VINAYAK INDUSTRIES ESTATE, BEHIND DHAWALE HOSPITAL, BOISAR, PALGHAR ROAD - 401404.
J.P. NUTRACEUTICALS

Address for service in India/Attorney address:
LAHANE SANJEEV
TRADEMARK.COM, OFFICE NO. A/4, BLDG NO. 7, ASTER, OPP. PATANKAR PARK, NALASOPARA WEST, PALGHAR - 401203

Proposed to be Used
MUMBAI
SPORTS DRINKS, SPORT BEVERAGES
AYURNONI

4464897 06/03/2020
MAHABALESHWAR EDAKKANA SHAM
10/42 Edakkana House, Permude- 671324
Individual

Address for service in India/Agents address:
KAMESH GADIA, ADVOCATE
1ST FLOOR, ROOM NO.114, 1 GIBSON LANE, KOLKATA 700 069, WEST BENGAL, INDIA.
Used Since: 15/01/2020

CHENNAI
Fruit Drinks, Fruit Juices and Other Non-Alcoholic drinks.
FASTCOLA
4466079  07/03/2020
AJAY GOEL
M/S SUNITA BEVERAGES, 32, NEW PANCHWATI, GHAZIABAD, U. P. INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
ADVOCATE DEEPAK GUPTA
FLAT NO. 606, TOWER P-1, ASHIANA PALM COURT, RAJ NAGAR EXTENSION, GHAZIABAD-201017, U. P. INDIA

Proposed to be Used
DELHI
AERATED WATERS, NON-ALCOHOLIC DRINKS, FRUIT DRINKS & JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC COLD DRINKS, CARBONATED FRUIT DRINKS & JUICES AND SOFT DRINKS
4 PLANET FOODS

4466134  07/03/2020
SHIVANIKA FOODS PVT.LTD
No.81,Bhojwani Enclave,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai - 400050

Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used
MUMBAI
Softdrinks,rice based and soya based beverages,energy drinks,isotonic beverages,protein enriched beverages
FOUR PLANET FOODS

4466139   07/03/2020
SHIVANIKA FOODS PVT,LTD
Flat No.81,Bhojwani Encalve,Nargis Dutt Road,Pali Hill,Bandra(West),Mumbai - 400050

Company
Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING , CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU COLONY, DADAR(EAST), MUMBAI 400014

Proposed to be Used
MUMBAI
Softdrinks,rice based and soya based beverages,energy drinks,isotonic beverages,protein enriched beverages
MODERN FREESTYLE BISTRO

3512100  23/03/2017
MASSIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR, PHASE-V, GURGAON-122016, HARYANA.
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
3516126   28/03/2017
GOLDEN BOTTLING LIMITED
WZ-3, Asalatpur, Janakpuri, New Delhi-110058
Manufacturers and Traders
Address for service in India/Attorney address:
KAS LAW OFFICES
80/5-A, LGF, MALVIYA NAGAR, NEW DELHI-110017
Used Since :01/03/2017
DELHI
ALCOHOLIC BEVERAGES; ALCOHOLIC EXTRACTS AND ESSENCES; LIQUEURS; WINES; VODKA, WHISKY, RUM, VODKA, GIN, BRANDY, SPIRITS, COCKTAILS, LIQUEURS AND SPIRITS LIKE ANISE; DISTILLED BEVERAGES; ALCOHOLIC BEVERAGES CONTAINING FRUIT AND ALCOHOLIC FRUIT EXTRACTS; CURACAO; KIRSCH; PERRY; PIQUETTE
SAZERAC DE FORGE ET FILS
Priority claimed from 14/03/2017; Application No. : 87/370,624 ;United States of America
3635723  14/09/2017
SAZERAC BRANDS, LLC
10101 Linn Station Road, Suite 400, Louisville, Kentucky 40223, U.S.A
A Delaware Limited Liability Company
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Distilled spirits
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2061435
Sikkim XXX Prize Deluxe Rum

4368267    05/12/2019

HINDUSTAN SPIRITS LTD.
D-10/1, Okhla Industrial Area, Phase-I, New Delhi - 110020.

Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN & CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
DELHI

Liqueur, Rum, Gin, Brandy, Whisky, Alcoholic Beverages.
Trade Marks Journal No: 1948, 18/05/2020 Class 33

KOJI WHISKEY

4426972 31/01/2020
Shinozaki co., LTD
185, Hiramatsu, Asakura-shi, Fukuoka-ken, Japan, Postal code: 838-1303
A Corporation duly organized and existing under the laws of Japan.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

“Whiskey [whisky]".
EMPIRE ALCOBREV (P) LTD

4435963  10/02/2020
EMPIRE ALCOBREV PVT. LTD.
58, INDUSTRIAL AREA-II, CHANDIGARH INDUSTRIAL AREA, CHANDIGARH-160002, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092
Used Since : 01/02/2008
DELHI
Alcoholic beverages including whisky, spirits and liquors.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "EMPIRE"
WOODMAC INDUSTRIES
D-195, INDUSTRIAL FOCAL POINT (NEW), MEHTA ROAD, AMRITSAR-143010 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Wines, Spirits & Liquors.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS); DISTILLED SPIRITS AND LIQUEURS.
ZIDDI

4444883  18/02/2020
NV INTERNATIONAL PVT. LTD.
10TH FLOOR, VANDANA BUILDING, 11 TOLSTOY MARG ,NEW DELHI-110001
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER).
DHEET
4444884  18/02/2020
NV INTERNATIONAL PVT. LTD.
10TH FLOOR, VANDANA BUILDING, 11 TOLSTOY MARG ,NEW DELHI-110001
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER).
JACKVIN PRESTIGE

4446878   19/02/2020

CONSTELLATION SPIRITS
2953, BUNKER HILL LN, SANTA CLARA, CALIFORNIA 95054, USA

DIRECTORSHIP

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :03/10/2019

MUMBAI
WHISKY, BRANDY, RUM, GIN, VODKA, BITTERS, WINE, TEQUILA, CAFÉ RHUM AND ALCOHOLIC BEVERAGES (EXCEPT BEER)
DHAMAAL
4448949    21/02/2020
SVP INDUSTRIES LIMITED (UNIT : SIR SHADILAL DISTILLERY & CHEMICAL WORKS)
MANSURPUR MUZAFFARNAGAR-251203
Company
Address for service in India/Attorney address:
S.K. BATRA & ASSOCIATES
3393, 1st Floor, South Patel Nagar, Adjacent Jaypee Siddharth Hotel, New Delhi- 110008
Proposed to be Used
DELHI
Alcoholic Beverages(except beer), Spirits and Liquors
Trade Marks Journal No: 1948, 18/05/2020 Class 33

4451254 24/02/2020
VINEET KUMAR SINGH
HOUSE NO 1321 SECTOR 12 RK PURAM SOUTH DELHI 110022
PROPRIETOR

Address for service in India/Attorney address:
MRITUNJAY KUMAR SINGH
1/1 CASSIA ROAD, SHIPRA SUN CITY, INDIRAPURAM GHAZIABAD U.P

Proposed to be Used
DELHI
Alcohol and alcoholic beverages (except beers) premium whisky, wine and pre-mixed alcoholic beverages, liqueurs and spirits.
4453201  25/02/2020
NV DISTILLERIES PRIVATE LIMITED
10TH FLOOR, VANDANA BUILDING 11 TOLSTOY MARG, NEW DELHI-110001
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHIVNATH KUMAR ADVOCATE
719-A, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER).
4453552  25/02/2020
SUBHASH LIQUORS PVT. LTD
OFFICE NO - 313, MAHADKAR CHAMBERS, KARVE ROAD, PUNE - 411029, MAHARASHTRA, INDIA
Body- incorporate including Private Limited
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/01/2017
MUMBAI
WINES, WHISKY, SPIRITS AND LIQUORS, ALCOHOLIC BEVERAGES (EXCEPT BEERS)
Symposium’s Marcus

4454178 25/02/2020
SYMPOSIUM LIQUORS LLP
FLAT NO. 12/301, MAYA GARDEN CITY, MAIN AMBALA ROAD, ZIRAKPUR, Mohali, PUNJAB
ESTABLISHMENT REGISTERED UNDER Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
ABHISHEK C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE , H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Proposed to be Used
To be associated with:
4273043, 4273046

DELHI
WINES, WHISKY, VODKA, GIN, SPIRITS AND LIQUEURS AND OTHER ALCOHOLIC BEVERAGES
GREECEANIA MYKONOS FARMERS CREAMARY PRIVATE LIMITED
134/1, Samata Co op Hsg Soc, PL 8, Bhosale Nagar, Pune, MH, 411007, IN
Private Limited Company

Address for service in India/Agents address:
ISHAN MILIND PADHYE
B4/14, SARITA VAIBHAV SOCIETY, PUNE-411030.
Used Since :04/02/2019

MUMBAI
WINES, SPIRITS AND LIQUEURS, INCLUDED IN CLASS 33.
PAVITO
4458523  29/02/2020
MAESTRO TEQUILERO, S.A. DE C.V.
Guillermo González Camarena #800 - 4th Piso Colonia Santa Fe, Delegación Álvaro Obregón C.P. 01210, México City México
A company organized and existing under the laws of México
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Alcoholic beverages except beers, in Class 33.
SENTINI SPECIAL

4459391  02/03/2020

M/S SENTINI BIOPRODUCTS PRIVATE LIMITED
Plot No. 1229, Road No. 60, Jubliee Hills, Hyderabad-500034, Telangana State, India.
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R.V.R ASSOCIATES.
FLAT NO. G-4, #3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
To be associated with:
1392063, 2944580, 2947208

CHENNAI
Alcoholic beverages; Alcoholic preparations for making beverages.
SENTINI PRIDE
4459394  02/03/2020
M/S SENTINI BIOPRODUCTS PRIVATE LIMITED
Plot No. 1229, Road No. 60, Jubliee Hills, Hyderabad-500034, Telangana State, India.
A Company registered under the companies Act 1956.
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, # 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Proposed to be Used
To be associated with:
2944579, 2944580
CHENNAI
Alcoholic beverages; Alcoholic preparations for making beverages.
GLEN DOG
4463299 05/03/2020
DR. B. MOHAN KRISHNA TRADING AS CHEERS GROUP
D - 9, Madkaim Industrial Estate, Ponda, Tal- Goa - 403 404
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :09/03/2018
MUMBAI
SCOTCH WHISKY
ANCHORAGE
4463300   05/03/2020
CHEERS GROUP.
D -9, Madkaim Industrial Estate, Ponda, Tal- Goa- 403 404.
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :09/03/2019
MUMBAI
Wine, Spirit, Liquor & Alcoholic beverages.
Del Padre

4464495   05/03/2020

MEHRA WINES PVT. LTD.
Plot No. 365, Industrial Area, Phase-1, Chandigarh - 160 002
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR - 35, FARIDABAD, HARYANA.

Proposed to be Used
DELI

Alcoholic beverages (except beers).
Don Creador

MEHRA WINES PVT. LTD.
Plot No. 365, Industrial Area, Phase-1, Chandigarh - 160 002
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR-35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
BONNE VIE

4464497  05/03/2020

MEHRA WINES PVT. LTD.
Plot No. 365, Industrial Area, Phase-1, Chandigarh - 160 002
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
4465117   06/03/2020
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as ;BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020, INDIA
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
EVOKE
2556392    28/06/2013
ITC LIMITED
VIRGINIA HOUSE, 37 J L NEHRU ROAD, CALCUTTA - 700 071, WEST BENGAL.
Manufacturers, merchants and exporters.
AN INDIAN COMPANY
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Manufactured tobacco, raw tobacco, tobacco, smokers' articles, matches, cigarettes, cigars, cigarillos, cigar accessories including humidors, cigar ashtrays, cigar matches, cigar cutters, electronic cigarettes.
PLUTO

2940856  11/04/2015
MERRYL INC LIGHTER PVT. LTD.
1st Floor, Satyam Towers, 3 Alipore Road, Kolkata-700 027, State of West Bengal.
Manufacturers, traders and exporters.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Lighters for smokers.
3096886  09/11/2015
SAILESH JAYANTIBHAI PATEL
trading as ;KESHVAM SNUFF WORKS
OPP. RAILWAY STATION, P.B. NO-12, DHARMAJ - 388430, DIST - ANAND, GUJARAT STATE, INDIA
MANUFACTURER AND MERCHANT
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJ YOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :05/07/2015
AHMEDABAD
SNUFF
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
3481514    13/02/2017
SH. VISHAL GOYAL.
trading as; SUHANA FLAVOURS.
KHASRA NO.-482-483, OPP. SAMBHAV FARM HOUSE, VILLAGE KADIPUR, NEW DELHI-110036, INDIA.
MERCHANTS AND MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/08/2015
To be associated with:
3060033
DELHI
tobacco molasses; tobacco substitutes, namely, flavoured molasses; tobacco substitutes, namely, herbal molasses; molasses for use in smoking through hookah; tobacco, raw or manufactured; chewing tobacco, tobacco leaves, hookah tobacco; qiwam, bidies, cigarettes, cigars; gudakhu, gutkha, zarda, khaini; smokers’ articles, match boxes; snuff, zafrani, patti included in class 34
NO EXCLUSIVE RIGHT OVER THE TERM "MINT" APPEARING ON LABEL...
AMEET

3558805  28/05/2017

ANSUL INDUSTRIES PRIVATE LIMITED
FLAT NO. 35, 2nd FLOOR, A-10, POCKET-2, GROUP-2, NARELA, DELHI-110040
A Company Incorporate Under Indian Companies Act

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Proposed to be Used
DELHI
TOBACCO, CHEWING TOBACCO, SNUFF, MATCH BOX, ZAFRANI ZARDA
3583026 03/07/2017

NAVIN KUMAR
trading as ;C.K. & BROTHERS
GIDHAUR, JAMUI, PIN-811305
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
DATTA & ASSOCIATES.
COMMERCE HOUSE, 2A, GANESH CHANDRA AVENUE, KOLKATA 700 013, WEST BENGAL, INDIA.
Used Since :26/07/2016
KOLKATA

BIRI.
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
FORTUNEMATCHES

3611866  12/08/2017
MR. DEVENDRA KUMAR NAGARIA
94/9 B, NEAR RAM MANDIR, JAANKIPURAM, CIVIL LINES, JHANSI - 284002. (UP).
SINGLE FIRM
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :04/01/1989
DELHI
Match boxes
MANKUSH
3658148  16/10/2017
TIWARI PRODUCTS
GANGDHRA PUR, MAKRAND NAGAR, KANNAUJ, UP- 209725
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051
Proposed to be Used
DELHI
TOBACCO, PAN MASALA, MOUTH FRESHENER, SMOKERS' ARTICLES, MATCHES.
RANGEELA Z2

3731185  18/01/2018
RISHABH KASAUDHAN
BARIYAWAN, AMBEDKAR NAGAR, UTTAR PRADESH
VAIBHAV TRADING COMPANY, A Sole Proprietorship Firm
Address for service in India/Attorney address:
APPLY MARK
466, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.
Proposed to be Used
DELHI
BEEDES AND KHAINI
3756679  17/02/2018
MADINA KHATUN TRADING AS M/S MADINA TOBACCO PRODUCT
1/1/95, WEST GHOSH PARA ROAD, P.O-KANKINARA, P.S-JAGATDAL, DIST 24PGS (N), KOLKATA, PIN-743126, WEST BENGAL
POWER OF ATTORNEY
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.
Used Since :24/10/2013
KOLKATA
TOBACCO GUL
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
PERAMOON INTERNATIONAL PRIVATE LIMITED
No.15th, C Cross Road, Shushruthi Nagar Byraveshwara Industrial Estate, BANGALORE -560091
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MEGH LEX SERVICES PRIVATE LIMITED
204 'A' WING, MITTAL TOWERS 6, M G ROAD, BANGALORE-560001

Proposed to be Used
CHENNAI
SMOKER'S ARTICLE; SMOKELESS TOBACCO; ELECTRONIC SMOKERS PIPE; ASHTRAYS; LIGHTERS FOR SMOKERS; RACKES FOR SMOKERS; PIPE STANDS; PIPE STOPPERS; ORAL VAPORIZERS FOR SMOKERS; SMOKELESS CIGAR AND CIGARETTE VAPORIZER PIPE; SMOKERS ARTICLES OF PRECIOUS METALS OR NOT OF PRECIOUS METALS;
4231156  10/07/2019
D. BASKARAN
trading as; THE MATCH HOUSE
125, TRICHY SALEM ROAD, THOTTIAM, TIRUCHIRAPALLI DISTRICT, TAMILNADU
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
WARAON & SAI RAMS
FLAT NO 18-A, SARANGA APARTMENTS, 4TH FLOOR, NO.11, GOPALAKRISHNA ROAD, T.NAGAR, CHENNAI-600017.
Used Since :02/07/1980
CHENNAI
MATCH BOXES
MD. SAFIKUL SHEKH, TRADING AS: M/S. SOLID BIRI FACTORY
VILL.-TARBAGAN, P.O.-DHULIYAN, P.S.-SAMSERGANJ, DIST.-MURSHIDABAD, PIN-742202, WEST BENGAL, INDIA
AN INDIAN PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28, 3RD FLOOR, 40, WESTON STREET, KOLKATA 700 013, INDIA.

Proposed to be Used
KOLKATA
BIRI INCLUDED IN CLASS-34
Trade Marks Journal No: 1948 , 18/05/2020       Class 34

4335340   01/11/2019
SALAMATRAI MADHYANI
103, SAI DARSHAN, O.T SECTION, ULHASNAGAR, THANE 421003
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI, SNUFF, ZAFARANI ZARDA. IN CLASS 34
4353972  21/11/2019
ATOZ PRODUCTS EXPORTS PRIVATE LIMITED
C/o Bhurabhai Kanjibhai Soliya At Keriyanagas, Tal Amreli Amreli Amreli GJ 365601
A Private Limited Company registered under the Companies Act, 2013

Address for service in India/Agents address:
DHRUV KUMAR D. BALADHA
DDB & Co., 605, Sanskar Heights, Nr. Umiya Circle, 150 Feet Ring Road, Rajkot-360004.

Proposed to be Used
AHMEDABAD
Tobacco, smokers' articles, matches
4355596  22/11/2019
YOGESH RAMESHCHANDRA PATEL
5/2, RAJ NARAIN ROAD, CIVIL LINES, DELHI-110054
AN INDIVIDUAL
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Proposed to be Used
DELHI
BIDI
4365814  03/12/2019
GSP INTERNATIONAL TRADING PVT. LTD.
19, Triq Salvu Azzopardi, Dingli, Malta.
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
TOBACCO, SMOKER’S ARTICLES & MATCHES.
4367754  05/12/2019
DHARAJ CHANDRKANT SURYAWANSHE
S/O CHANDRKANT SURYAWANSHE, PATEL CHOUP, JAMWADI, SANGLI MAHARASHTRA 416416
INDIVIDUAL
Address for service in India/Attorney address:
PRAVIN MAHAVEER NARGACHHE
OFFICE NO 301, 3 RD FLOOR, INDIRA CHAMBERS, ABOVE TILAK HOTEL, SADASHIV PETH TILAK ROAD, PUNE 411030
Proposed to be Used
MUMBAI
TOBACCO
4368914  05/12/2019
NOVEM INDUSTRIES LLP
BHARAT KUNJ JANATA SOCIETY STREET NO 7, NEAR MAHILA COLLEGE UNDERBRIDGE RAJKOT
MANUFACTURER OF SAFETY MATCH BOX
ACTIVE LLP
Proposed to be Used
AHMEDABAD
SAFETY MATCHES, MATCH SKILLETS, OUTER BOX OF SAFETY MATCHES, GAS CONTAINERS FOR CIGAR, LIGHTERS, MATCH HOLDERS INCLUDED IN CLASS 34.
4368999  05/12/2019
KAS INTERNATIONAL
112/252, Swaroop Nagar, Near Canara Bank, Kanpur 208002, Uttar Pradesh
Partnership Firm
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Used Since :01/10/2019
DELHI
Tobacco paper, Cigarette paper, Rolling paper, Smoking paper, Tobacco filters, Cigarette filters, Filter rods, Filter buds, Pipe filter, Pipe holder, Cigarette holder, Cigar paper, Cigar filter, Cigar holder, Ashtray and Smokers' articles
4371265  08/12/2019
SHREYANSH JAIN TRADING AS: COCO POLO INTERNATIONAL
A-1/168, GROUND FLOOR, SAFDARJUNG ENCLAVE, SOUTH WEST DELHI-110029, INDIA
sole proprietor

Address for service in India/Agents address:
EKTA WADHWA
M-7/8-11, JHULELAL APARTMENTS, PITAMPURA, DELHI-110034.

Proposed to be Used
DELHI
TOBACCO (RAW & PROCESSED), HOOKAH TOBACCO, FLAVORED HOOKAH TOBACCO, FLAVORED HOOKAH
MOLASSES, SMOKER’S ARTICLES, CIGARETTE & MATCHES, CIGARETTE PAPER, CIGARETTE FILTER AS COVERED IN
CLASS 34.
Mark should be read as a whole.
S Z K

4374343    11/12/2019
DILIP KUMAR, PROPRIETOR OF M/S OM SAI SATGURU
Narayanpur, Distt. Auraiya, Auraiya, U.P., (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871334747, 09990034747

Proposed to be Used

DELHI

Gutka, Chewing Tobacco, Tobacco Water Pipes, Tobacco Pouches, Cigar Cutters, Smoking Articles Including Cigarette
And Bidis, Khaini, Zarda, Snuff Boxes, Chewing Tobacco And Snuff, Lighters For Smokers, Chemical Flavorings For The
Preparation Of Tobacco, Molasses Tobacco, Gutkha (Zarda Mix Pan Masala),
4377367  14/12/2019
ATISH PRAMOD CHORADIA
Plot No 269,Nandni Road, Shahu Nagar Ganesh Mandir J aval, Jaysingpur 416101
Individual
Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.

Proposed to be Used
MUMBAI
Cigarettes, Cigars and other ready for use smoking articles included in Class 34
Mark should be read as a whole.
YOYO

4378835    16/12/2019
SH. RAHUL KANSAL PROPRIETOR OF GOODFAIR INTERNATIONAL.
20, REHMAN BUILDING, NAJEEN SHAHDARA, DELHI-110032.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Tobacco products; Tobacco substitutes, none being for medicinal or curative purposes; Hand rolling tobacco; cigarettes; cigarette papers, cigarette tubes, cigarette filters, pocket cigarette rolling machines, hand held machines for injecting tobacco into paper tubes; BIRI, cigar lighter and table lighter, smokers articles and matches.
4382930   19/12/2019
CHANDRAKISHOR SATYANARAYAN VYAS TRADING AS DEV VYAS ENTERPRISE
6 / B, SARITA PARK SOCIETY, NEAR URMEEVAN SOCIETY, VINZOL ROAD, VATVA, AHMEDABAD - 382445, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT
Used Since :09/02/2016
AHMEDABAD
TOBACCO, SMOKERS' ARTICLES, MATCHES, CHEWING TOBACCO AND FLAVOURED TOBACCO
SHIYAMAL

4440649  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIYAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
SURTI, KHAINI, ZARDA, KIWAM, GUDAKHU, ZAFRANI PATTI & TOBACCO PRODUCTS.
SYAAMAL

4440661  13/02/2020
SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIHLAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
SURTI, KHAINI, ZARDA, KIWAM, GUDAKHU, ZAFRANI PATTI & TOBACCO PRODUCTS..
SIYAMAL

4440665  13/02/2020

SMT. GEETANJALI AGARWAL TRADING AS: GEETANJALI ZARDA UDYOG
PATIHAN ROAD, KRISHNA NAGAR, PALIA KALAN, DISTT. - KHERI (U.P.) INDIA
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
SURTI, KHAINI, ZARDA, KIWAR, GUDAKHU, ZAHRAN PATTI & TOBACCO PRODUCTS..
PINGI
4442297  14/02/2020
MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi-110024
an individual of Indian Nationality

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
MARIO STEREO

4443973  17/02/2020
TRDP HAPPY WORLD PVT. LTD.
trading as; TRDP HAPPY WORLD PVT. LTD.
92, CHANDERLOK, PITAMPURA, DELHI-110034
MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
TOBACCO, SMOKER’S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF K ZAFARANI ZARDA INCLUDED IN CLASS 34
Sambhunath Bidi

4445068    18/02/2020
ASHOK KUMAR SHARMA
AE-169, Avantika, Ghaziabad, Uttar Pradesh - 201003.
INDIVIDUAL
Address for service in India/Attorney address:
AMANDEEP SINGH
62-63, RAJPUR KHURD EXTENSION, NEW DELHI-110068, INDIA.

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
4445881  18/02/2020
M/S SOHAGI BIRI FACTORY
vill- Nagora, Post- Kantagoria, P.S- Nalhati, Dist- Bibrhum, Kolkata- 731237, West Bengal.
TRADING AS SOHAGI BIRI FACTORY (PARTNERSHIP FIRM).
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :12/07/2016
KOLKATA
Bir.
4446287  19/02/2020
MS. NANDABA H. MANJARIYA TRADING AS NHM PRODUCTS
Block No.27, Suryakunj Opp. Awdheswar Township Near Akshar School, Ratanpur, Vadhvan, Surendranagar, Gujarat
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Proposed to be Used
AHMEDABAD
TOBACCO & TOBACCO PRODUCTS (Including Substitute) CIGARETTES (Filter & Non-Filter), CHEROOT & CIGARS, SNUSS, HOOKAH TOBACCO & PASTE, MOLASSES, SNUFF, FILTER KHAINI, QIWAM, FLAVORS FOR TOBACCO, ELECTRONIC CIGARETTES & ORAL VAPORISERS FOR SMOKERS, SMOKERS ARTICLES, MATCH BOX being goods
MIMOSA

4447678  20/02/2020

NASSER GLOBAL LINKS
1, PALEKAR CHAMBERS, 12, FIRST MARINE STREET, MUMBAI- 400 002, INDIA

PARTNERSHIP FIRM

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI

SAFETY MATCHES, TOBACCO AND TOBACCO PRODUCTS (INCLUDING SUBSTITUTES), ARTICLES FOR USE WITH TOBACCO, PERSONAL VAPORISERS AND ELECTRONIC CIGARETTES,, AND FLAVOURINGS AND SOLUTIONS THEREFOR FOR DOMESTIC AND EXPORT
4448123   20/02/2020
VISHAL (ALIAS) AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :10/11/2008
To be associated with:
4267045
MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
4449426  21/02/2020
SANJEEV KUMAR BATRA
HOUSE NO. B 2/524, SECTOR 50, NOIDA, PS SECTOR 24 TEH DADRI DIST GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301
INDIVIDUAL
Address for service in India/Attorney address:
AKARSHIT KAPOOR
146, MITHILA APARTMENT, IP EXTENSION, NEW DELHI-110092
Proposed to be Used
DELHI
Tobacco, smokers’ articles, matches
JAIPALZEROFOUR
4449798  21/02/2020
SUMANT PRADHAN.
GOPIAKUDA PRATAPPUR JAGATSINGH PUR, ODISHA-754141.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
KOLKATA
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
SHREEKUNJ BIHARI

4451020 23/02/2020
RAMOLIYA NATHABHAI DAMJIBHAI
MU : DOMDA BHAYUNA, TA : PADDHARI JI : RAJKOT STATE : GUJARAT
CHEWING TOBACCO
INDIVIDUAL

Proposed to be Used
AHMEDABAD

GUTKHA, KHAINI, ZARDA, PAN CHEWING TOBACCO
4451157  24/02/2020
RAJ KISHORE S/O RAJ BAHADUR
BAHADUR NAGAR, SEHGON, RAEBAREILLY-229311, UP
PROPRIETOR OF RAJ ENTERPRISES
Address for service in India/Attorney address:
NAVEEN AGARWAL ADV
E-2203 RAJA JI PURAM LUCKNOW-226017
Proposed to be Used
DELHI
TOBACCO, LEAF TOBACCO.
4451336  24/02/2020
ORIGINAL GANGSTER
I-18, 2ND FLOOR, KIRTI NAGAR, NEW DELHI-110015
Micro Small Medium Enterprise
Address for service in India/Attorney address:
KRITIKA GOEL
House No. 649, Ground Floor, Sector 47, Gurgaon - 122018, Haryana, India

Proposed to be Used
DELHI
BOOKS OF CIGARETTE PAPER, ABSORBENT PAPER FOR TOBACCO PIPES, CIGARETTE PAPER AND CIGARETTE FILTERS; POCKET MACHINES FOR ROLLING CIGARETTE; LIGHTERS FOR Smokers; MATCHBOXES INCLUDING MATCH HOLDERS AND MATCHES; TOBACCO PIPES INCLUDING PIPE CLEANERS FOR TOBACCO PIPES AND PIPE RACKS FOR TOBACCO PIPES; TOBACCO, TOBACCO JARS, TOBACCO POUCHES AND TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES, INCLUDING CHEWING TOBACCO, FLAVOURINGS, OTHER THAT ESSENTIAL OILS, FOR TOBACCO; CIGARETTE TIPS INCLUDING TIPS OF YELLOW AMBER FOR CIGAR AND CIGARETTE HOLDERS; ASHTRAYS FOR SMokers; HERBS FOR SMOKING ALL BEING GOODS INCLUDED IN CLASS 34.
ORIGINAL GANGSTER
I-18, 2ND FLOOR, KIRTI NAGAR, NEW DELHI-110015
Micro Small Medium Enterprise

Address for service in India/Attorney address:
KRITIKA GOEL
House No. 649, Ground Floor, Sector 47, Gurgaon - 122018, Haryana, India

Proposed to be Used
DELHI
BOOKS OF CIGARETTE PAPER, ABSORBENT PAPER FOR TOBACCO PIPES, CIGARETTE PAPER AND CIGARETTE FILTERS; POCKET MACHINES FOR ROLLING CIGARETTE; LIGHTERS FOR SMOKERS; MATCHBOXES INCLUDING MATCH HOLDERS AND MATCHES; TOBACCO PIPES INCLUDING PIPE CLEANERS FOR TOBACCO PIPES AND PIPE RACKS FOR TOBACCO PIPES; TOBACCO, TOBACCO JARS, TOBACCO POUCHES AND TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES, INCLUDING CHEWING TOBACCO, FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR TOBACCO; CIGARETTE TIPS INCLUDING TIPS OF YELLOW AMBER FOR CIGAR AND CIGARETTE HOLDERS; ASHTRAYS FOR SMOKERS; HERBS FOR SMOKING ALL BEING GOODS INCLUDED IN CLASS 34.
Trade Marks Journal No: 1948, 18/05/2020
Class 34

4451339 24/02/2020

ORIGINAL GANGSTER
I-18, 2ND FLOOR, KIRTI NAGAR, NEW DELHI-110015
Micro Small Medium Enterprise

Address for service in India/Attorney address:
KRITIKA GOEL
House No. 649, Ground Floor, Sector 47, Gurgaon - 122018, Haryana, India

Proposed to be Used

DELHI BOOKS OF CIGARETTE PAPER, ABSORBENT PAPER FOR TOBACCO PIPES, CIGARETTE FILTERS; POCKET MACHINES FOR ROLLING CIGARETTE; LIGHTERS FOR SMOKERS; MATCHBOXES INCLUDING MATCHES FOR TOBACCO PIPES; TOBACCO POUCHES AND PIPE RACKS FOR TOBACCO PIPES; HERBS FOR SMOKING ALL BEING GOODS INCLUDED IN CLAS 34.
AFSAR BHAI MAHAMADISHAK KAPADIA TRADING AS AFSAR TOBACCO CO.
Kapadia Parivar, Salatiya Road, Anand (Gujrat) Pin- 388001
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
AHMEDABAD
Tobacco and tobacco products (including substitutes), Smoking tobacco, Bidi, match box, Chewing tobacco, & Tobacco.
4453005  25/02/2020
SUBODH KUMAR GARG
R-1/5, SECTOR-1, RAJ NAGAR, GHAZIABAD, KAVI NAGAR, UTTAR PRADESH-201002
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Tobacco and tobacco substitutes
M.MURUGESAN TRADING AS SRI DHANALAKSHMI MATCH INDUSTRIES
NO. 32A, KATTABOMMAN STREET, VIRUDHUNAGAR - 626 001
SINGLE FIRM
Address for service in India/Angents address:
P. C .N. RAGHUPATHY.
NEW #66 (OLD #38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
Safety Matches
Takeover Series
4456663  27/02/2020
MR. SIDHARTH POPLI
A-249 FF Defence Colony, New Delhi - 110024
an individual of Indian Nationality
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Proposed to be Used
DELHI
Manufacturing in tobacco (Raw & Processed), Hookah Tobacco, Flavored Hookah Tobacco, Flavored Hookah Molasses, Smoker's Articles, Cigarettes & Matches.
BANDAA GOLLAK

4456683  27/02/2020
AKHILESH CHAND
BAKSHIPUR, GORAKHPUR, (U.P.), INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
TANYA KAPOOR
New No.5, Old No.3, Chandra Bagh Avenue, Mylapore, Chennai-600004

Proposed to be Used
To be associated with:
4054840
DELHI
SURTI, KHAINI, ZARDA, KIWAM, GUDAKHU, ZAFRANI PATTI, MUKHWAS & TOBACCO PRODUCTS, SMOKERS, ARTICLES AND MATCHES.
MOHAMMAD ABDUL KAREEM
MOHALLA PEERZADA AMROHA
PROPRIETOR

Address for service in India/Attorney address:
SANAL YASIR
H.No.307,Mohalla Mullana Near National Library Amroha Uttar Pradesh

Proposed to be Used
DELHI
BIDI